13.15 hrs.

GENERAL BUDGET, 1973—74
GENERAL DISCUSSION—*contd.*

MR SPEAKER. Now, we resume the General Discussion on the Budget. Mr. Dinen Bhattacharyya.

SHRI DINEN BHATTACHARYYA (Serampore): Yesterday, due to indisposition, I could not initiate the debate and I am sorry for that.

Last year, when the Budget was placed before the House by the Finance Minister, he categorically asserted that his budget will not lead to a price-rise and this year also he is speaking in the same vein that there will be no price rise. But just now we have heard from a Congress Member from Maharashtra as to how prices of yarn have gone up after the Government came forward with the order for the control of yarn distribution

13.16 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

This is the situation 'But what happened last year?

The moderate estimate is that there has been a 3 per cent rise in the prices of almost essential commodities. It is surprising that the Finance Minister has adopted an estrich-like attitude towards the inflationary effect of his budget proposals. These proposals have already started boosting up the prices and will inevitably further push up the commodity prices.

The persistent deficit financing and the high rate of taxation contribute the most of the rise in prices. The bankruptcy of our fiscal policy can be seen in the magnitude of the deficit. Last year, the Finance Minister asserted that the budgetary deficit will not be more than Rs. 251 crores but the actual deficit turned out to be Rs. 551 crores. If receipts as loan repayments from the Food Corporation, etc., to the tune of Rs 261 crores is added, then the deficit comes to Rs. 751 crores. This way, the Finance Minister always gives a wrong picture with regard to deficit.

This year it has been said that there will be a deficit to the extent of Rs. 85 crores but subsequently, the Government spokesman has come forward with a statement that there will be a deficit of Rs. 200 crores more due to additional expenditure on account of implementation of the Pay Commission's report. Here, the Government has tried to place the matter in such a way as if to pose that the public will have to pay more because of the rise in the salary of Government employees. This way they always try to put one section of the people against the other. He is clever enough and he has surreptiously slurred over the expenditure of Rs. 476 crores including Rs. 200 crores more than the estimated amount for 1972-73. It is very natural that the Finance Minister will do the same old tricks and the deficit will go upto more than Rs 500 crores at the end of this year also and as a result of this, money supply will naturally increase and consequently, the value of our rupees will further go down. I may say that it is because of this policy of deficit financing of the Government and heavy taxation on commodities that this country is in a stage of inflation and it goes from this to the next stage of run-away inflation. He said that the direct taxes which he proposed this year will only affect the upper class people and not the poor. Is it not a fact that when you tax motor spirit it will lead to allround increase in the transport charges of the common man. When industrial raw materials like steel, caustic soda, carbon black, glycerine, and certain kinds of chemicals etc are taxed and customs duties on cotton, copper and stainless steel are enhanced, the manufacturer will pass on these enhanced taxes on to the consumer. This will lead to further rise in prices. This will lead to increased rates for the articles used by the masses of our people.

Then, what about direct taxes? It is said there will be no change in the

rates of taxation either in the income of the companies or in the individuals. From the year 1974 development rebate will go. But an initial depreciation allowance of 20 per cent for plants and machineries will be given to big industrialists. As per the estimate of the *Economic Times* while the development rebate in a large private sector company works out to Rs. 40 crores the depreciation allowance will come to Rs. 80 to Rs. 100 crores. What a wonderful method of establishing socialism is this, Sir? Incentives for setting up factories in backward areas and other concessions in the name of research and development and the subsidy for export will also be lavishly given to the big magnates of the industrial empire. The policy of decontrol will give free scope to the big business to loot the hard-earned money of the common people. In the *Illustrated Weekly* it has come out that on an average per year, to the extent of Rs. 200 crores they lost from sugar only. Sugar magnates get huge subsidy for exporting sugar and they get the maximum also from selling the products in the internal market at exorbitant rates.

You will be astonished that the export cost of sugar is Rs. 1.05 per kilo. And here in this country the poor people have to pay through their nose, they have to pay Rs. 4 per k.g. From this you can very well understand how the floodgates of exploitation are opened up for these big industrialists of our country. The farm lobby and the rural rich are also not very unhappy with budget prospects. The Finance Minister has watered down the recommendations of the Raj Committee. The budget proposal only relates to partial integration of agricultural and non-agricultural income. No tax is imposed on the earnings of rural rich. The pattern of taxation is quite evident from this year's budget proposals. Direct taxes will yield Rs. 18 to Rs. 19 crores in a full year whereas excise duties and customs duties would yield Rs. 156 crores and Rs. 180 crores respectively. As a result the indirect taxes which accounted for 55.4 per cent of the budgetary revenues in 1950-51 will shoot up to 60 per cent in 1973-74.

While the Finance Minister has done his duty towards the rich as their faithful representative, he has left the millions of toiling people to suffer their own misery for which they are in no way responsible.

After 25 years of planning it is the saddest commentary on the performance of this Congress rule that the vast areas of our country are still to remain at the mercy of 'weather god'. On the one hand parts of Maharashtra, Gujarat, Andhra, Uttar Pradesh, parts of West Bengal and Rajasthan are facing severe drought and famine conditions, on the other hand when the heavy monsoons come, severe damages of life and property take place due to heavy floods. Economic Survey comes out with the disturbing conclusion that the situation is already bad and is certain to be worse unless the *rabi* crop retrieves it to some extent. What are the measures proposed to fight these vagaries of nature? Nothing to rouse the inititative and confidence of the rural masses. Only a paltry sum has been allotted for drought and flood relief which, I know very definitely, will not reach the real affected persons due to the bureaucratic machinery and political bias of the ruling party.

While dealing with rural poverty and inequalities the Economic Survey placed by the Finance Minister admits that one must not under-estimate the ability of entrenched landlord interest to defeat the basic objectives of land reforms. But what measures the government has adopted to completely crush this landed interest? Nothing positive. From all the actions it is clear that the government does not at all want to eliminate the feudal and landed interest, they want to compromise with them. That is why in spite of all big talks of new guidelines of land ceiling and special programmes to reduce the rigour of rural poverty and inequalities nothing in concrete is taking place. Thanks to the pro-landlord and feudal policy of the govern-

[Shri Dinen Bhattacharyya]

ment, pauperisation is increasing beyond conception. What a shame is it that the budget does not fail to allocate more than Rs. 10 crores to rehabilitate the old Rajas and Maharajas. Even after so loud talk of ending the privy purses this is the attitude of the government. They talk of serving the cause of rural people but in practice they are still at the service of the big rajas and maharajas and the big industrialists

Coming to the question of unemployment, it is now an admitted fact that the much advertised plans to fight the problem by the Congress government is nothing but an eye wash. Only half of the budgetary allocation of Rs. 50 crores was spent in the last year. This is a dismal record especially when our country is facing drought in most of the areas.

This year a sum of Rs. 100 crores has been set apart to create new jobs, specially for the unemployed. I do not know how it will solve the daily increasing problem of unemployment. The gravity of the problem can be known from the fact that sometime back the Reserve Bank of India survey said that every year there was an increase of one million unemployed. But it will be found in 1971 that the number of registered unemployed was 50,99,000 and in 1972 this figure rose to 68,96,000.

I know that the problem of unemployment cannot be solved by this Government, because they are building up capitalism, not socialism. It is a utopia. Shrimati Gandhi talks of socialism and says that she wants to remove disparity. Going to the villagers, she says 'You see in the towns the working people are enjoying everything; so there is so much deprivation in the rural areas'. Which is not a fact. If she wants to establish socialism, she has to study what happened in the socialist countries, which countries she also admits as socialist countries. What did they do there? The first thing they did was to bring all the means of production under control of the State which is run by the representatives of the working class and the peasantry, not by the feudal elements and the bourgeoisie.

Whatever you do there will be some patchwork. So the least you can do is to give something to the unemployed as relief or dole whom you cannot provide with jobs, this much you can do. Even in capitalist countries there is provision for unemployment relief. When we demand this, you say that so much amount is necessary. But you do not feel ashamed that you are providing money for the rehabilitation of the Maharajas who looted our country from time immemorial. When the question of paying an unemployment dole comes, you plead so many excuses.

Further, your own policy is aggravating the problem of unemployment in the country. Only in the last three or four months, in the jute mills of West Bengal alone, 60,000 workers were rendered jobless because of the faulty industrial policy of the Government of India. In the name of economy, in the name of modernisation, they are advancing crores of rupees to big industrialists and giving them aids also for bringing newer and newer machines as a result of which thousands of workers are becoming jobless.

What do you expect from this Government? Even in regard to the white-collared people, same situation prevails. Even in the Reserve Bank of India, there is a systematic attempt by Government to bring down the working complement by bringing in newer and newer machines and introduction of job eliminating methods. Not only that, they have taken up a plan to build a factory to manufacture computer machines in public sector.

Sir, this is the situation so far as the unemployment problem is concerned. I am sure that your policy, your budget and your off-repeated dictum that you are for self-reliance have no meaning. It is a hollow shell which

has no substance in it. Only when the Americans stopped giving aid you stopped talking of self-reliance Now, the situation has changed, and the Ministers are going from this country to that country with their begging bowl. This is the situation. Where is self-reliance? These are bogus; these are stunts, only to be fool the people of our country.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): Sir, if I may interrupt for a second. I strongly repudiate his statement that the Ministers are going from one country to another with a begging bolw.

SHRI DINEN BHATTACHARYYA: If it is not so, I will be the happiest person. But it is a fact.

SHRIMATI SUSHILA ROHTAGI: Not with begging bowls.

SHRI DINEN BHATTACHARYYA: Of course with a bowl in the name of aid of....

SHRIMATI SUSHILA ROHATGI: No begging. I am glad he admits that there is no begging.

SHRI DINEN BHATTACHARYYA: However, by your policy, industry and agriculture are in the doldrums. You have placed the whole industry under a shield, depending on the foreign aid and foreign help. If I had the time, I could have shown you how the servicing charges, year by year are being paid by the Government. The figure is not coming down. It is going up. Not only that. Taking advantage of your policy, the 75 monopoly houses are amassing crores of rupees. The amount they have amassed runs to astounding figures. I can show you how. The resources of Tatas in 1967-68 were to the extent of Rs. 584.63 crores, but they got Rs. 638.50 in 1969-70. This is *garibi hatao*. Another garib, Birla, had an asset of Rs. 575 crores in 1967-68, but it reached Rs. 620 crores in 1969-70. You now calculate how in one year these big garibs have amassed wealth. If you continue with this policy, where will you get the money for the development of our country and the uplift of the backward classes?

Your budget proposals this year also bring no bright prospects to our economy. It is in a deplorable state. You know that the people will not tolerate this thing. That is why along with the budget you are bringing newer and newer laws to crush the movement of the people. Even today, under the Maintenance of Internal Security Act thousands of young boys are detained without trial. The teachers' movement, the students' movement, the movement of the peasants are all there; the working class movement is also going ahead. Already there is news about the division in the Pay Commission and God alone knows what will happen. It is also reported that the Government are setting up another committee in the matter and it will take another three years to finalise the issue. The Government set up the Raj Committee and the Raj Committee has come out with a finding. But they hesitate to tax the rural rich. This tendency is natural for this Government; they are very faithful to the classes whom they represent, the big *bourgoisie*, capitalists and landlords.

The value of the money is coming down; the real wage of the worker is going down. You have taken a policy decision to link wages with production. But where is my wage which I have already earned for the employer asks the worker. The Government is very cleverly evading this in the name of *garibi hatao*. Why are they hesitating to touch the persons who are hoadring black money to the extent of Rs. 7,000 crores. Mr. Chavan has already stated in the House that they are running almost a parallel economy. There are tax evaders and at least Rs. 700 crores are evaded and you do not catch them. If you could catch hold of these people and also collect the arrears of tax, you need not tax the poor men or essential commodities.

[SHRI DINEN Bhattacharyya]

Every year the foreign concerns repatriate crores of rupees in various ways; you have not stopped it. Why do you not declare here and now: for the development needs of the country, we shall take over Birlas, Tatas and 75 top industrial houses. Why do you not declare a moratorium on foreign debts and totally abolish feudal interests in land? You should take over the wholesale trade in foodgrains and not rely on the old private wholesale traders; for distribution you should set up people's comimttes everywhere; you should reduce indirect tax and increase the tax on the rich. I know the Government will not do it and therefore my appeal is to the people of the country and the leftist parties all over India that on these issues it is time to build up a united movement so that the Government is forced to do all these things. If the Government fails to concede these demands the people's movement will force this Government to quit. A new form of Government will come up whose primary task will be not to assure one thing, not to preface one thing and to do other thing just as the Congress Government is doing. They will first of all see that there may be enthusiasm in the rural cultivators who will be the owner of the land and they will do their best to produce and the surplus will come to the market and there will be no black market and no rise in prices. In the same way the big industries and the monopolies, both foreign and indegenous will be taken over and a new democratic India will emerge. with these words, Sir, I conclude.

SHRI A. K. M. ISHAQUE (Basirhat): So long as Marxists will remain, black market will remain. (*Interruptions*).

MR. DEPUTY-SPEAKER: Order please, order.

The Congress Members may kindly take not more than 12 minutes.

श्री बी० पी० मौर्य : (हापुड़) आदरणीय उपाध्यक्ष महोदय, माननीय वित्त मंत्री, श्री चव्हाण, का यह बजट जीवन की यात्रा के समान है। जिस प्रकार जीवन का प्रारम्भ अत्यन्त ही आकर्षक, अन्त वास्तविकता की कठोरता से भरपूर और शेष जीवन पाप और पुण्य के बीच झूलता रहता है, ठीक उसी प्रकार माननीय वित्त मंत्री के इस बजट का प्रारम्भ — मे उद्धत करता हू :

"The Budget of the Central Government is not merely an exercise in balancing Revenue and Expenditure. Its primary role to-day is to be a major instrument for the realisation of our basic social and economic objectives. This Government is firmly committed to accelerate economic growth in a frame work of greater social justice and self reliance. The Budget proposals which I shall present later on in my speech are aimed at achieving these basic objectives."

अत्यन्त ही आर्कषक है। देखना यह है कि माननीय वित्त मंत्री की इन आकाक्षाओं की पूर्ति इस बजट ने कहां तक की है।

श्रीमन् समय का अभाव कही बजट की समीक्षा को अधूरा न छोड दे, इसलिए मेरा निवेदन है कि कृपया दो चार मिनट की छूट दे दी जाये।

माननीय वित्त मंत्री की यह शुभ कामना है कि यह बजट (1) कीमतों को बढ़ने से रोके, (2) अधिक नौकरियों की व्यवस्था करे, (3) व्यापार और उद्योग में सन्तुलन पैदा करे, (4) बचत में बढ़ौतरी करे, (5) अति-सर्वहारा समाज को अधिक सुविधायें दे, और (6) राष्ट्र को स्वावलम्बी बनाने की दिशा में मजबूत कदम उठाये।

इन लक्ष्यों की पूर्ति के लिए क्या माननीय वित्त मंत्री ने इस बजट के द्वारा (1) काले धन पर सख्ती से रोक लगाई है, या

इस दिशा में कोई इशारा इस बजट में दिया गया है ? (2) क्या एरियर्ज में पड़े हुए करों की वसूली के लिए कोई विशेष निश्चय किया है ? (3) क्या फिजूल खर्च पर सख्ती से रोक लगाने का संकल्प किया है ? (4) क्या अनिवार्य वस्तुओं की कीमतों में कोई बढ़ोत्तरी न हो, इस के लिए आवश्यक सावधानी बरती गई है ?

पाकिस्तान द्वारा थोपे गए युद्ध, एक करोड शरणार्थियों का भारी बोझ, बंगलादेश की सहायता, प्रकृति का प्रकोप, प्रतिक्रियावादी विरोधी दलो की अवसरवादिता के कारण बढ़ती हुई अराजकता, साम्प्रदायिकता की धधकती हुई आग में राष्ट्र की सम्पत्ति का विनाश करने की नीति, इन सब तथ्यों ने मिल कर जो समस्यायें पैदा की है , उन को निगाह मे रखते हुए, जिन मजबूरियों में श्री चव्हाण ने बजट पेश किया है, उस के लिए वह दया और करुणा के पात्र हैं। लेकिन जिस तरह का डेफिसिट उन्होंने अपने बजट मे बताया है वह वास्तविकता से बहुत परे है। मैं कोट कर रहा हू :

"Hon. Members, I am sure, will agree with me that in the present inflationary situation which the economy faces the size of the defict must be kept a low level. In order to accomplish that it becomes necessary for me to make proposals for increased taxation which will reduce this deficit."

उन्होंने अपने बजट में 85 करोड़ का घाटा दिखाया है। लेकिन वास्तविकता कुछ और है। या तो वह जानबूझ कर इस वास्तविकता को छिपा रहे हैं या इसके लिए फिर वह इस सदन के सामने और करों को लेकर के आयेंगे। 200 करोड़ पे कमीशन की रिपोर्ट में बढ़ने की संभावना है। 400 करोड़ सरकार द्वारा गेहू के व्यापार को लेने या इस क्षेत्र में सब्सिडी देने में खर्च होगा। उस का भी कोई अकड़ा इस में नहीं है। कुछ कर की रकम इस कारण भी जुड़ जायगी कि करीब 421 करोड़ रुपए से ऊपर स्टेट्स ने ओवर ड्राफ्ट लिया है और उस की हम अगले कुछ वर्षों मे ही एडजस्ट कर पाऐंगे। इस प्रकार मेरे अपने विचार से यह डेफिसिट 800 करोड़ से ऊपर जायगा। घाटे के बजट के क्या दुष्परिणाम हो सकते है कोई भी अर्थ शास्त्र का ज्ञाता आसानी से समझ सकता है। मै अर्थ-शास्त्री होने का दावा नही करता लेकिन एक साधारण विद्यार्थी होने के नाते यह निश्चयपूर्वक कह सकता हूं कि इस घाटे के बजट के कारण चीजों के दाम बहुत तेजी से बढ़ेंगे और बढ रहे है। क्या इस घाटे को गवर्नमेंट प्रेस नासिक पूरा करेगा और यदि इस घाटे को गवर्नमेंट प्रेस नासिक पूरा करेगा तो फिर रुपए की कीमत अपने आप ही घट जायेगी। इस सत्य को कोई झुठला नही सकता है।

माननीय वित्त मंत्री ने बडे स्वाभिमान से घोषणा की—

"जन साधारण के रोजाना के इस्तेमाल की चीजों पर कोई और बोझ नही डाला है।"

लेकिन क्या कारपोरेट सेक्टर, टेक्स डाजर्स, और ब्लैक मनी के सम्राट अछूते नही छोड़ दिए गए है। क्या कोई भी सख्ती उन के ऊपर दिखाई गई है ? दूसरे साल फिर से श्री चव्हाण जी की छत्रछाया मे कारपोरेट सेक्टर को अछूता छोडा गया है। इस सत्य से इकार नही किया जा सकता।

इस सोशलिस्ट बजट का स्वागत मोनोपलिस्ट्स ने हृदय से किया है। मैं "टाइम्स आफ इंडिया" से कोट कर रहा हूं :

"The President of the Federation of Chamber of Commerce and Industry, Mr. Madan Mohan Mangaldas praised the budget as a sophisticated presentation of accounts. For the massive tax effort the net has been spread wide and a serious effort has been made to broad-base direct taxation."

जब हमारे किसी भी कार्य की प्रशसा बिरला के घर से हो, टाटा के घर से हो या उद्योगपति, करोड़पति और मोनोपलिस्ट्स से हो तो

[श्री बी पी. मौर्य]

निश्चयपूर्वक हमारा वह कदम गलत है, इस सत्य को हमे ध्यान रख कर चलना पडेगा। मोनोपलिस्ट्स का समर्थन यह बजट करता है। हालाकि यह सत्य अब निकल कर देश और जनता के सामने आ गया है कि मोनोपलिस्ट्स की सम्पत्ति मे करीब करीब 10 प्रतिशत की बढोतरी पिछले दो तीन वर्षों मे ही हुई है, इस के बावजूद भी एक रुपए का अधिक बोझ इन मोनोपलिस्ट्स के ऊपर इस बजट के द्वारा नही डाला गया है। कारपोरेट सेक्टर को पिछले दो वर्षों मे छोडा जाता रहा हैं। बल्कि कारपोरेट सैक्टर को कुछ विशेष सुविधाये इस बजट के द्वारा दी हैं।

श्री चव्हाण जी धन्यवाद के पात्र दो कारणों से है। एक तो उन्होने पहली बार हिम्मत की है। खेती से जो पैदा करते है उन के ऊपर बोझ डालने की। उन्होंने राज कमेटी की एक मामूली सी सिफारिश की जो खेती से सबधित है माना है। इस के लिए मैं उन को धन्यवाद देता हू। इस के अलावा हिन्दू अनडिवाइडेड फेमिली के नाते जो गोलमाल इनकम टैक्स मे होता था जिस की ओर मैंने पिछले वर्ष भी इशारा किया था उस लूपहोल को भी उन्होने रोका है। उस के लिए भी वह धन्यवाद के पात्र हैं। लेकिन जिस प्रकार से उन्होने खेती पर टैक्स डाला है वह छोटे किसान पर पड़ जायगा या ऐसे व्यापारी पर पड जायगा जो साल मे व्यापार से 6 हजार कमाता है और 6 हजार खेती से कमाता है, उस पर वह टैक्स पड जायगा। ऐसे किसान पर पड़ जायगा जो खेती से कुछ कमाता है। लेकिन ऐसे जमीदारो पर कोई भी टैक्स नही पड पाएगा जो 20 हजार, 30 हजार, या 40 हजार की आमदनी केवल खेती से करते हैं। एक इस तथ्य की ओर मैं उन का ध्यान ले जाना चाहता हू उन्होंने रजिस्टर्ड फर्म को इस से छोड दिया है। वह काले धन को खुले बाजार मे लाने का काम रजिस्टर्ड फर्म या बडे बडे कारखानेदार करते हैं जो अपनी आमदनी को खेती से दिखाते हैं और इस तरह से कोई रोक थाम उन पर नही हो पायेगी। मुझे बडी खुशी होती यदि राज कमेटी और वाचू समिति की खेती से सबध रखने वाली पूरी सिफारिशों के ऊपर अमल किया जाता। इस सबध मे मेरा एक विशेष सुझाव है। खेती मे काम करने वाले लोग मेहनत से कमाते हैं। उन पर उसी तरह से बोझ नही डालना चाहिए जिस तरह से बधी हुई तनख्वाह वालो पर डालते हैं या उद्योगपतियो पर डालते है। अगर आप शहर मे रहने वाले या बगैर खेती की आमदनी वाले को 5 हजार की छूट देते हैं तो 10 हजार की छूट खेती से आमदनी करने वाले को देनी होगी।

करो का बोझा जनता पर ही पडा है है। 292 करोड का बोझा सीधा सीधा जनता पर जा कर पडता है। आप ने सिगरट पर तम्बाकू पर अधिक कर लगाया। 32 करोड रुपए की आमदनी उस से होगी। मेरा अपना पूरा विश्वास है कि इस से मध्यम वर्ग और मध्यम वर्ग से नीचे के लोगो पर बोझा पडेगा। आप ने जहा तम्बाकू पर कर लगाया तम्बाकू पर कर न लगा कर अगर शराब पर कर लगाते तो मेरे जैसे व्यक्तियो को कोई एतराज नही होता। लेकिन शराब को अछूता छोड दिया और तम्बाकू पर कर लगाया। इस के अलावा जो रोज काम मे आने वाली चीजे हैं जैसे बर्तन और बिजली के सामान उन पर कर लगाया है। वह भी मध्यम वर्ग पर पडेगा। आप ने शेविंग क्रीम पर कर लगा दिया। लेकिन न मालूम क्यों आप को कास्मेटिक्स से ज्यादा प्यार है, उस को अछूता छोड दिया। मुझे खुशी होती यदि आप कास्मेटिक्स पर कर लगाते और शेविंग क्रीम पर न लगाते।

बेकारी की समस्या बहुत भयकर है। इस सदन मे अक्सर सदस्यों ने इस तरफ ध्यान खींचा है। 1969 मे बेकारों की

संख्या 15 लाख थी जो पढ़े लिखे बेकार थे और जनवरी 1973 तक वह बढ़ कर 30 लाख हो गई है। ये वह नवजवान हैं जो हाई स्कूल और उससे ज्यादा योग्यता रखते हैं। इन में 20 हजार इंजीनियर भी शामिल हैं जो अप्रैल 1973 तक 20 हजार हो जायेंगे। एम्प्लायमेंट एक्सचेंज का जो दफ्तर है उस में जो नाम लिखाए हुए हैं उन की संख्या यह है। मेरा अपना विचार है कि उन की संख्या 50 लाख तक जा सकती है क्योंकि सभी लोग अपना नाम एम्प्लायमेंट एक्सचेंज में नहीं लिखाते। इस के लिए आप ने केवल 100 करोड़ रुपए रखे है। कहां तक इस से आप इस समस्या को हल कर पायेंगे। मैं इस को समझ नहीं पाता।

150 करोड़ रुपया आप ने समाज कल्याण के लिए रखा है। अगर 20 करोड़ की संख्या शोषितों की मान कर चलें तो एक एक आदमी पर साल में साढे सात रुपया आएगा। साढ़े सात रुपये में क्या समाज कल्याण आप कर सकेंगे यह आप अच्छी तरह से समझ सकते हैं।

ग्रीन रेवोल्यूशन के संबंध में दो शब्द मैं कहना चाहता हूं। तीन वर्ष से लगातार खाद्य मंत्री हरित क्रांति का ढोंग अलापते रहे। अब की जब पूछते हैं कि हरित क्रांति का क्या हुआ तो उत्तर आता है कि अब की मानसून देवता हम से नाराज हो गए। तो मेरा अपना विचार है कि पिछले सालों में हरित क्रांति का उतना श्रेय खाद्य स्थिति में नहीं था, मानसून का ज्यादा श्रेय था। आज बीसवीं शताब्दी में हम मानसून पर अपनी योजनाओं को निर्भर रखें, मानसून पर अपना बजट रखें, इस से ज्यादा शर्म और अफसोस की बात क्या हो सकती है? बजट में यह व्यवस्था रखी है कि अगर मानसून बरस गया तो 110 या 108 मिलियन टन अनाज पैदा हो जायगा वरना और बहुत सी परेशानियां पैदा हो सकती हैं।

14.00 hrs.

श्रीमन्, मैं इस सदन का ज्यादा समय नहीं लेना चाहता हूं, मैं कुछ सुझाव देना चाहता हूं—

1 खेती के ऊपर जिन तरह की सिफारिशें वांचू कमेटी और राज कमेटी ने की हैं, उन पर शीघ्र अमल किया जाय, लेकिन उस पर छूट 10 हजार रुपए तक की दी जाय।

2. इन्कम टैक्स एरियर्स सख्ती से वसूल किए जायें।

3. काला धन बड़ी सख्ती के साथ वसूल किया जाय। कहां तक सरकार सख्ती से वसूल कर सकेगी, मैं नहीं जानता, क्योंकि उन का सीधा सम्बन्ध चुनाव और नेताओं से है।

4. आमदनी पर रोक होनी चाहिए, उसी तरह से खर्चे पर रोक होनी चाहिए।

अगर हम यह सब कर सके तो मुझे विश्वास है कि हम सर्वहारा और शोषित समाज के लिए कुछ कर पायेंगे।

SHRI SURENDRA MOHANTY (Kendrapara): Mr. Deputy-Speaker, Sir, rising to speak on the General Budget, I have a feeling, behind the facade of obligatory verbiage and the invocatory slogan-mongering, this Budget does not indicate any meaningful grappling with the problems that the country faces. If one has to judge it by reactions, one finds that the trade and industry are perhaps the happiest over the Budget proposals of the great socialist, Mr. Y. B. Chavan.

According to the *Times of India* News Service dated February 28, I quote:

"The intial reaction of industry and trade to the new budget proposals is couched in mild and moderate terms and, in fact, there is

[Shri Surendra Mohanty]

a measure of appreciation for the the way in which the Finance Minister has been able to net in about Rs. 300 crores.

This is because revenue from the direct tax proposals in a full year is placed at only Rs. 31 crores and the corporate sector has been left untouched. On the other hand, it has received concessions."

This is a certificate which has been given by the trade and industry to the Budget under discussion.

I was looking through the reports of the stock market of Bombay and the immediate reaction of the General Budget in Bombay was that the bullish trends operated in the stock exchange market of Bombay. According to the Hindustan Standard dt. 11th March, 1973, I quote:

"The stock market disclosed a firm trend during the week under review with a few selected scrips recording new high levels, says P.T.I.

Sentiment appeared to have been economic outlook spelt out by the enlivened by the optimistic Finance Minister recently in the Lok Sabha."

This is the reaction of the stock market; this is the reaction of the trade and industry.

We have to juxtapose it with the reaction of the common man. I quote from a UNI report published in the Hindustan Standard dt. 12-3-73:

"A national post-budget survey by UNI indicates that the inexorable trend of the chain reaction might becomes more pronounced and spread wider throughout the country when the new price lists become ready after manufacturers and wholesalers put up fresh tags on the taxed products.

Inter alia, the report says:

"The five per cent growth rate will then continue to limp behind a ten per cent inflation."

Certainly not a very happy compliment to the Budget that has been presented by Y. B. Chavan.

These are the reactions. While the common man, the man of lower income group and the man of middle-income group is groaning under the inequities of this Budget, the corporate sector is the happiest today.

Now, if we look at the Budget, we find, in 1971-72, when the national income grew from 1½ per cent to 2 per cent, the budgetary deficit was Rs. 750 crores. In 1972-73, with the continuing stagnation in our economy, the budgetary deficit has been shown as Rs. 550 crores. But according to the Economic Survey an increase in money supply of 7-8 per cent in a year, if accompanied by growth of real output of 5 per cent, should not cause any large-scale pressure on prices.

According to the Approach Paper of the Fifth Five-Year Plan, our growth rate, though it has not been finally calculated, may be of the order of three per cent. While our growth rate is dwindling down, the money supply is increasing by *leaps and bounds*. In the last two years, because of the strong expansionary effect of money supply and large governmental deficit, money supply rose by 13 per cent and 13½ per cent, while production and growth lagged behind....

The hon. Finance Minister is engaged in a conversation. He may kindly pay some attention to my speach so that he can give some answer. It is no good speaking although, to a blind stone-wall.

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN): I am listening to you. My ears are open.

SHRI SURENDRA MOHANTY: That is both my pleasure and privilege; you are listening to me.

But I want an answer to this. While the growth rate is dwindling down and the money supply is increasing what steps are you taking.

SHRI YESHWANTRAO CHAVAN: You will listen to my speech.

SHRI SURENDRA MOHANTY: This is, acording to me, at the root of the unprecedented price rise and inflation, and we have to judge his Budget against this dismal background of growing money supply and the dwindling growth rate. Failure to control the present disturbing rate of inflation would set off an uncontrollable cost rise spiral whose consequences would be really disastrous.

Against this background, one must concede that the Finance Minister has made some constructive suggestions in his Budget speech. These suggestions are (a) increase in saving and investment; (b) improvement in external economic viability, (c) higher employment and greater social justice; and (d) curbing the price spiral.

But I will apply only one test to this Budget and I would venture to request the hon. Finance Minister to satisfy this House whether, according to this test, the Budget that he has presented deserves any support. In judging this 1973-74 Budget, two questions will arise: (a) whether the Budget proposals will reduce the price-rise and inflation and will achieve the objectives mentioned above or the Budget will further escalate it; and (b) how realistic the deficit of Rs. 85 crores is.

I propose to address myself only to these two aspects of the question. Out of the total tax effort of the order of Rs. 268 crores, the Government has dared not propose more than Rs. 18.6 crores to be raised through direct taxes, and the cumulative bang of taxation efforts has ended in the whimper of indirect taxes, amounting to Rs. 275 crores. The cost-push effects of these Rs. 275 crores on the commodities are already evident. This morning there was a submission that the price rise of synthetic yarn had given a sympathetic cost-push effect on cotton yarn.

In the present case, it needs to be remembered that, during the last three years, the Finance Minister has, by additional tax efforts, raised nearly Rs. 1,000 crores, most of which has come from indirect taxes. On the top of it this Rs. 275 crores is being to be the proverbial last straw on the camel's back, while the elephant goes scot-free. If the Finance Minister calls it 'socialism' and *'Garibi Hatao'*, certainly, we must look up the dictionary for new meanings of 'socialism'.

Curbing the price spiral is said to be one of the primary objectives. After a year of rising prices, it was only appropriate that the Budget should aim at keeping; the deficit financing at the minimum. But, what is the quantum of deficit financing? In that context, the Finance Minister has postulated that the deficit financing will amount to Rs. 85 crores. My quarrel with the Finance Minister is that this postulation is misleading. To mislead the House, to mislead the country, he has shown this year's deficit at Rs. 85 crores which, according to him, is the deficit financing. But, according to Mr. Chavan's own admission, the deficit has not taken into account the additional financial liability of Rs. 200 crores which would cost the Exchequer due to the implementation of the Third Pay Commission's recommendations. May I venture to submit that a spokeman of the Finance Ministry has given out this figure, that it will cost Rs. 200 crores—the implementation of the Pay Commission's recommendations? But why, when the Parliament is in session, the Finance Minister did not consider it his duty to acquaint the Parliament as to what will be the implications of the Third Pay Commission's recommendations? But it was left to a spokesman of the

[Shri Surendra Mohanty]

Finance Ministry gave out that it would require Rs. 200 crores of additional resources for implementing the recommendations of the Third Pay Commission. Be that as it may, I would ask as to why this has not been taken into account. If the spokesman of the Finance Ministry, even before the Budget has been presented, if he could broadcast it, what stopped the Finance Minister from knowing it and from taking the House into confidence and making provision for it? Therefore, it does not require any prophet to prophesy that he will be coming before us soon with a supplementary budget and ask for more taxation and that too, through indirect sources.

The wholesale trade in foodgrains take-over and the food subsidy will cost another Rs. 160 crores which has not been provided for in the Budget unless the operating cost of the Food Corporation of India is brought to a reasonable minimum.

Let me tell you frankly that I am no admirer of the take-over of the wholesale trade in foodgrains. It is because of black-marketing the prices are spiralling which does not mostly occur at the wholesale level. It occurs at the retail level. I would like to know from the Government what steps they are going to take to see that at the retail level the commodities are sold at the controlled prices. Only whole-sale take-over will mean further increase of operational costs which may be put over the consumers' shoulders.

The Budget provides Rs. 421 crores as ways and means advance to the States, which means a big transfer of State Governments' deficits to the Central Budget. It is one crore more than the proverbial four-twenty. There is also an element of four-twenty in this arrangement because with regard to this four-twenty one crores which represented the overdraft arrears, the Finance Minister gave us a bold assurance that such States which would not have cleared their overdrafts, would not receive a single paise of overdraft assistance in future. But now many States of which his own State of Maharashtra is the worst culprit, have not cleared their overdrafts and Rs. 421 crores have been provided as ways and means advances so that they may clear their overdrafts. Therefore, in the fitness or things, it is four-twenty crores plus one and four-twenty, I underline.

Having said all that, what is distressing me is that our growth potential, our growth rate, in spite of all these massive efforts, in spite of all these hardships that will be borne by the lower class and the lower middle class people, is dwindling year by year.

Taking both the Central and the States' plans together, the Budget has provided an increase of Rs. 345 crores, 9 per cent above the allocations for 1972-73. Now, the Finance Minister can derive legitimate satisfaction from the fact that he has provided 9 per cent more for the annual growth and "How then one can say that the growth will dwindle?" But since in the aggregate the prices have risen by 13 per cent, the rise in real terms will mean minus 4 per cent. Is it growth or decline?—I ask.

Then, the Budget makes an additional provision of Rs. 150 crores or an increase of eight per cent for the annual Plan at the Centre. Yet, this is grossly misleading in as much as the outlays on agriculture, industry, minerals, transport and communications will be six to seven per cent less. Therefore, Sir, this is a gimmickry in book-keeping. The most disturbing picture is this; while the common man is being asked to pay more and more in the name of increased growth, in actual practice what happens is that the curve is declining. It will thus generate a vicious circle in our economy. And, even this special allocation of Rs. 150 crores is called euphemistically 'Advance Action' on

the Fifth Five-year Plan. But, whether this is 'Advance Action' of Retrograde action' I cannot say. It is for the Finance Minister to reply. As I said, to make up the shortfall, Rs. 150 crores has been provided, in the name of 'Advance Action' for the Fifth Five-Year Plan.

My next grievance is this, that the States are going to be in a really sorry plight due to this Budget as the transfer of resources to them will be substantially lower in the next financial year. During 1972-73, States received a total of Rs. 2,928 crores by way of grants and loans. During 1973-74 the total will come down to Rs. 2,223 crores, which means, a fall of Rs. 705 crores. In addition, they will have to meet a higher repayment liability. Last year I made this plea—Why are you indulging in this gimmeckry in of wiping them off? Maharashtra and UP are big States, not small States. Yet they are the defaulters. Why are indulging in this gimmicury in book-keeping? You are realising more from the States by their debt repayment than what you are actually giving them. Why not wipe out this altogether? Sir, this year the States will have to meet a higher repayment liability. Even taking into account the increase in their share of taxes and duties the net position is that they will get Rs. 718 crores less from the Centre next year. This will mean that weaker States will become weaker. Of course, prosperous States like Maharashtra will further prosper, for which I only wish well to those States. But, my only plea will be that in this sort of lackadaisical allocation of finances, the Finance Minister should see to it that weaker States and under-developed States do not suffer on account of the inequitous devolution of Central Finance to the States.

Sir, even though the revenue receipts are higher by 718 crores than the original estimates the actual deficit during the current year would be Rs. 550 crores against the estimated deficit of Rs. 251 crores. The hon. Finance Minister has to reply to this House, not only to this House, but to the country, as a whole as to while revenue receipts are increasing, why the expenditure on the whole exceeding the estimated deficits? It is because Government is still indulging in unproductive expenditure. We have heard only the other day in answer to a question that for the maintenance of a few bungalows occupied by the Ministers a sum of Rs. 26 lakhs has been spent. Even today, just after question hour, it came out on the floor of the House how the Prime Minister's election tours, election meetings to different places are paid for by the Government exchequer. Such are items of infructuous expenditure and the Government, in spite of its professions has not yet formulated any scheme as to how to bring down the ever increasing infructuous and nugatory expenditure.

I would repeat what I said earlier that the Rashtrapati Bhavan and Governor's Houses should not be maintained as palaces for the neo-feudals. Sir, the other day somebody was asking me, when he had occasion to visit an Indian embassy outside, where the Maharajas had gone? He said: Do you know where the Rajas are whom you have liquidated? They can be found in our embassies. Do you know that in our Indian embassies, the Grand Salute Whisky, which costs Rs. 800 a bottle is being consumed? Nobody of the External Affairs Ministry in any of the foreign embassies will drink anything less than this Grand Salute Whisky which costs Rs. 800 a bottle They smoke India King cigarettes and consume all kinds of costly things and yet the talk of socialism and they come down on us for realising indirect taxes. (*Interruptions*). Sir, I do not drink. Let us not talk personal.

AN HON. MEMBER: You don't believe in something superior.

SHRI SURENDRA MOHANTY: Sir, I have not yet seen one gentleman by

[Shri Surendra Mohanty]

name Kailasnath. But, I must congratulate him for his foresight.

This only happened the other day and it came out in the papers.

He came with a kurta sewn of gunny-bag and he met Mr. Uma Shankar Dikshit in that outfit and said our people can only afford such kind of apparel.

According to newspaper report, Mr. Uma Shankar Dikshit said that "this would be sympathetically considered." With the levy that Mr. Chavan has imposed on cotton yarn I am sure the day is coming when we shall have to go about in gunny-bags and perhaps that will be the day of socialism of Mr. Chavan's dreams.

Sir, there is nothing either to support or oppose in this Budget but really I felt very hurt that an enlightened gentleman like Mr. Chavan should have piloted this budget. There is however, one very good thing about the Budget. It makes us all gnostics and believers. Agnostics have to willy-nilly believe in God. Mr. Chavan is on record to have said: If there is a God, God will listen to his prayers. If the heart is pure, if the conscience is clean, God will certainly listen to the prayers but whether God listens to machiavellian power-politicians and frustrated Finance Ministers is only God's business. But. I would once again appeal to the Finance Minister that he should at least have some compassion for the over-burdened tax payers of this country, and to see that the duty he has proposed on cotton yarn and similar other things, are removed.

श्री नरेन्द्र सिंह बिष्ट (अल्मोड़ा) : आदरणीय उपाध्यक्ष महोदय, मैं माननीय वित्त मंत्री द्वारा प्रस्तुत इस बजट का हृदय से समर्थन करता हूं । मगर एक वाक्य में अगर कहे बगैर नहीं रह सकता, जैसा पिछले बजट के दौरान भी कहा था, वैरी वैरी रिच वालों को इस मर्तबा भी, जैसे पिछली मर्तबा कुछ नहीं किया गया, अब भी नहीं किया गया है । मैं तो आशा करता था कि कुछ रिवोल्यूशनरी कदम हमारे वित्त मंत्री इस दिशा में अवश्य उठायेंगे । अगर कहा जाय तो स्टेटस् को बजट ही है, और मैं सोचता हूं कि भविष्य में इस तरफ उन का ध्यान जायगा और जो असंतुलन हमारे समाज में-आर्थिक और सामाजिक--हो रहा है उस को सत्ता करने के लिये कोई सक्रिय कदम ऐसे उठायेंगे जिस से कि जो बहुत धनी वर्ग है वह दिन प्रति दिन और अमीर होता ही चला जाय, इस पर कोई रोकथाम होगी ।

दूसरी बात यह है कि हमारे योजना आयोग ने कहा है कि 40 फ़ीसदी जनता अभी भी विलो पावर्टी लाइन है । तो जहां मैं वैरी वैरी रिच की बात करता था, अब वैरी वैरी पूअर वालों की बात कहना चाहता हूं कि योजना आयोग ने कहा है कि 40 फ़ीसदी आदमी अभी भी पावर्टी लाइन के विलो है तो कम से कम इन के लिये यह तो करना चाहिये कि वह पावर्टी लाइन में आ जायें तभी उन की पावर्टी हटाने की बात हम सोच सकते हैं ।

एक तरफ़ बम्बई जैसे बहुत आगे बढ़ने वाले इलाकें हैं और दूसरी तरफ़ पर्वतीय क्षेत्र हैं जहां आज भी लोगों का रहन सहन, खान-पान, तौर तरीके, प्रिमिटिव लोगों की तरह के हैं । ऐसा असंतुलन इस समाज में बहुत दिन तक चल नहीं सकता । जनता जागृत हो चुकी है, समाज शिक्षित हो चुका है, लोगों को जानकारी हो चुकी है, अपने हितों के लिये हरएक स्ट्रगिल करता है । अगर उन पर निरंतर अन्याय होता रहा तो यह बर्दाश्त नहीं होगा और सोसाइटी में एक अभिशाप पैदा करेगा । सरकार कहती है, मंत्री कहते हैं कि सुधार होना चाहिये, वित्त मंत्री कहते हैं कि कीमतें बहुत बढ़ गई हैं जो कम होनी चाहियें, कृषि मंत्री कहते हैं कि अनाज का

आप कम करेंगे, औद्योगिक मंत्री कहते है कि उत्पादन बढ़े, शिक्षा मंत्री कहते है कि शिक्षा मे सुधार हो और लोगो को रोजगार मिलने की शिक्षा दी जाय, योजना मंत्री कहते है कि योजना ठीक बने और उस पर ठीक से अमल किया जाय, श्रम मंत्री कहते है कि मजदूर मालिक के सम्बन्धो मे सुधार हो, गृह मंत्री कहते है कि कानून की व्यवस्था सुधरे, राष्ट्रपति जी कहते है कि हडताले और तालाबन्दी हो । तो मैं यह जानना चाहता हू सरकार से कि ये काम करने मे उस को रोकने वाला कौन है ? जब कि मैसिव मेजारिटी सरकार के पास है तो इन चीजो को रोकने के लिये शासन अगर सरकारी कर्मचारियो पर दोष दे तो मैं इस को उचित नही समझता । अगर दोष है तो सरकार मे है । कोई चीज ऐसी नही है जिस मे कोई रोक उन के रास्ते मे हो । ब्रिटिश पार्लियामेंट हर एक चीज कर सकती है सिवाय इस के कि औरत को मर्द नही बना सकती और मर्द को औरत नही बना सकती, लेकिन भारतीय पार्लियामेंट को तो उस से भी बडी ताकत है । तो ऐसी ताकत के होते हुए भी अगर आमूल परिवर्तन समाज मे नही किया जाता तो दोष सरकार का है । हम कहते है कि सोशलिज्म लाना चाहते है, इस कन्ट्री को सोशलिस्ट कन्ट्री बनाना चाहते है । लेकिन जिस धीमी रफ्तार से हमारा देश आगे बढ़ रहा है उस से तो सोशलिस्ट सैंकडो सालो तक भी नही आने वाला है । इसलिए मैं कहूगा कि कथनी और करनी मे अन्तर नही होना चाहिये, और जिस बात के लिये हम कमिटेड है उस को जल्दी से जल्दी लाना चाहिये । शेख मजीबुरहमान को पावर मे आये एक साल भी नही हुआ, लेकिन बगला देश मे फिर भी कितना आमूल परिवर्तन हमारे सामने दिखाई पड़ रहा है । जो चार बातें शेख मुजीबुर्रहमान ने दिये हैं वह 25 साल से हम दे रहे हैं, लेकिन हम उनसे पिछड़ हुए तजर्बा आने लगे हैं, जब कि उन की आर्थिक हालत खराब हो चुकी है, हम से कही जयादा समस्याओं का उन को सामना [illegible] पड रहा है, फिर भी उस दिशा में वह हम से तेजी से बढ रहे है। फिर मैं नही समझ पाता कि हमारा देश क्यो पिछडा हुआ है । जब हम उस दिशा मे जाना चाहते हैं तो हमे रफ्तार तेज करनी चाहिये ताकि उन कामो को जल्दी से कर सके ।

दो किस्म का जो कट्रोल चल रहा है यह बहुत गलत है । जैसे शुगर मे है कि ओपिन मार्केट मे भी बिकती है और कट्रोल मे भी बिकती है । ऐसे ही फर्टिलाइजर की बात है, क्लोथ और फूड का भी यही हाल है । ये दो किस्म की जो व्यवस्थायें चल रही है, यह बेकार है । दिल्ली मे कट्रोल की दुकानो पर अनाज नही मिलता, बडी बडी लाइने लोगो की लगी रहती है चीजें, दुकान में होती नही । जब दिल्ली का यह हाल हैं तो पहाड का कहना ही क्या है । वहा फूड की इतनी स्केर्यसिटी है कि लोग त्राह त्राह कर रहे हैं । मोटे से मोटा अनाज दे कर उन की तकलीफ को दूर किया जाय । अनाज की कीमतें वही बहुत बढ रही हैं तो पहाड मे क्या हाल होगा इस का अनुमान आप स्वय लगा सकते है । पहाडो पर तो आदमी, घोडे और भेड की पीठ पर लद कर अनाज जाता है जिस पर काफी भाडा लगता है । आप सोच सकते हैं कि कितनी मंहगाई से वहा अनाज पहुचता होगा । इसलिये मेरा सरकार से निवेदन है कि वह ट्रांसपोर्ट सबसिडी दे । किसी भी सोशलिस्ट कन्ट्री मे, जैसे फिनलैंड, जी० डी० आर० में कज्यूमर गुड्स दो भावों पर नही बिकती । एक ही भाव पर चीजें बिकती है। यह नही हो सकता कि पहाड मे जहां आमदनी कम हो वहा चीजें दुगने महगे भाव पर मिलें और बम्बई, दिल्ली मे आधी कीमतों पर चीजें मिलें। वही गुड की भेली यहा दो रुपये मे मिलती है लेकिन पहाड में चार रुपये की मिलती है । नमक, तेल, गुड, कपडा आदि जो भी जरूरियात जिन्दगी की चीजें हैं सब मैदानों से पहाडों में जाती हैं और हर

[श्री नरेन्द्र सिंह बिष्ट]

चीज की कीमत ड्योढ़ी या दुगुनी हो जाती है। बस ड्योढे में जाती है, आगे भेड़, खच्चर म्यूलआदि की पीठ पर जब उसको ले जाया जाता है तो वह दुगुने मे मिलती है। जो इलाका गरीब है, व्यवसाय उपार्जन करने का जहा कोई जरिया न हो, कीमते भी दुगुनी हो, उन जगहो के लिए ट्रासपोर्ट सबसिडी सरकार दे। यह मेरी सरकार से प्रार्थना है।

आप रोजगार की योजनाये बना रहे हैं। क्रैश प्रोग्राम जो आपने शुरू किया है इसके लिए मैं आपको बधाई देता हू। क्रैश प्रोग्राम में ऐसे काम हाथ में लिये जाने चाहिए जो प्रोडक्टिव हों, जिन से कोई लाभ हो। अगर ऐसा नही होता है तो खर्चा तो हो रहा है और पैसा भी लोगो को मिल रहा है और अभी कुछ उनका गुजर भी हो रहा है लेकिन अगर प्रोडक्शन नही बढेगा तो इससे मनी का सर्क्युलेशन ज्यादा होगा और कीमते और ज्यादा बढेगी। जो भी काम क्रैश प्रोग्राम मे हो रहे हैं प्रोडक्शन बढाने वाले काम होने चाहिये प्रोडक्टिव कामो मे वह रुपया लगाया जाना चाहिये।

पहाडी जिलो और नगरो मे एक किलो चीनी एक यूनिट के पीछे दी जाती है जबकि गावो मे केवल दो सौ ग्राम ही मिलती है। यह जो अन्तर किया जा रहा हैं यह समझ मे नही आता है। चीनी जो कट्रोल की दुकानो से दी जा रही है पहले भी कहा जा चुका है कि उसका भाव और जो खुले मे बिक रही हैं, उसके भाव मे बहुत अन्तर है। इस ओर आपका ध्यान जाना चाहिये और आपको देखना चाहिये कि दोनों भावो मे असन्तुलन अधिक न रहे।

जिन जिन सोशेलिस्ट कंट्रीज में मैं गया हू, जी०डी०आर० में गया हू, वहां मैंने देखा है कि सोशलिज्म का मतलब यही होता है कि वहां बैक्वर्ड इलाके या बैक्वर्ड एरियाज या बैक्वर्ड रिजन नाम की चीज नहीं है। लेकिन हमारे देश में ये सब चीजें विद्यमान हैं। अगर हम सही मानों में सोशलिज्म लाना चाहते हैं तो इन चीजों को दूर करने की तरफ हमारा सब से ज्यादा और विशेष ध्यान जाना चाहिये। मंत्री महोदय को मैं धन्यवाद देता हूं कि बैक्वर्ड रिजन के लिए इस साल के बजट में उन्होंने बहुत कुछ व्यवस्थाएं की हैं। लेकिन वह समुद्र मे एक बूंद के समान हैं। अगर आप देखे तो आपको पता चलेगा कि हमारे बहुत से इलाके हैं जो बहुत पिछडे हुए हैं। कहीं कहीं तो बारहवी और तेरहवी सदी की सभ्यता के दर्शन आपको होंगे और आदमी को बन्दर की तरह जीवन बिताता हुआ आप देखेंगे। आपने थोडा बहुत अनुदान दे दिया तो उससे कोई बडा आमूल परिवर्तन नही आएगा। इसलिए वहा की विशेष समस्याओ को हल करने के लिए आपको डिस्ट्रिक्ट प्लानिंग करना चाहिये। वही प्लान आप बनाए, डिस्ट्रिक्ट का जो धन है वही डिस्ट्रिक्ट मे आप खर्च करे। चूकि वहा इनफ्रा स्ट्रक्चर नही है इस वास्ते इण्डस्ट्रीज का जो पैसा आप देते है, जहा इनफ्रा स्ट्रक्चर होता हे वहा वह चला जाता है और खर्च हो जाता है। इस वास्ते जब तक आप इनफ्रा स्ट्रक्चर नही बनाएगे तब तक इण्डस्ट्रीज भी नही लग सकेगी। इसलिए आपको विशेष ध्यान रखना चाहिए कि जितना भी रुपया आप दे रहे है यह डिस्ट्रिक्ट प्लान के अन्तर्गत आए और उसी डिस्ट्रिक्ट मे खर्च किया जाए। मै प्रधान मन्त्री जी को हार्दिक धन्यवाद देता हू कि उन्होने प्लानिंग कमिशन मे एक सैल बनाया है जो कि वहा के लिए नेफा पैटर्न के करीब करीब वहा की एडमिनिस्ट्रेशन को और डिवेलेपमेंट स्कीम को चलाएगा। लेकिन मैं चाहता हू कि उसकी रूपरेखा ऐसी होनी चाहिये जैसी कि पाटस्कर कमिशन की रिपोर्ट मे बताई गई है। उन्होंने कहा था कि स्काटिश पैटर्न वहां के लिए होना चाहिये जैसा कि नेफा और काश्मीर आदि में है। उसके अन्तर्गत 90 परसेंट तो ग्रान्ट के रूप में, अनुदान के रूप में दिया जाता है और दस परसेंट लोन के रूप में दिया जाता है।

अभी तक जो हमे बहा दिया जा रहा है वह पचास परसेंट ग्राट के रूप मे और पचास परसेंट लोन के रूप मे दिया जा रहा है, जब कि काश्मीर, हिमाचल प्रदेश, असम, नेफा, मेघालय आदि सब को आप 90 और 10 की रेशो मे देते हैं। मै पूछना चहता हू कि इन आठ जिलो ने, कुमायू, गढवाल, उत्तराखण्ड, आदि ने क्या कसूर किया है कि उनको इतना कम रुपया अनुदान के रूप से दिया जा रहा है जबकि समस्यायें इन इलाको की और इलाको से भी ज्यादा जटिल है ?

कुमायू यूनिवर्सिटी का केस पिछले दस पन्द्रह साल से लटका हुआ है। मै प्रार्थना करता हू कि सरकार अलीगढ, इलाहाबाद, बनारस, लखनऊ यूनिवर्सिटी की तरह की यूनिवर्सिटी जितनी जल्दी हो सके नैनीताल में स्थापित करने की कृपा करे।

ट्राइबल एरियाज को सारे प्रान्तो मे, बिहार आदि मे रुपया दिया जा रहा है। मेरे एरिया मे मसारी, धारबुला, ब्लाक्स को एक रुपया तक इस ग्राण्ट के अन्दर केन्द्रीय सरकार ने नही दिया है।

पहाड के लोगो के पास अपनी जमीने नही रह गई है। तराई के इलाके मे पहाड के लोगो को आप जमीने नही दे रहे है। मैं प्रार्थना करता हू कि हरिजनो, एक्स सर्विसमैन और भूमिहीनो को भी यहा जमीने दी जाए।

एक्स सर्विसमैन हमारे इलाके मे बहुत हैं। वे बहुत तकलीफ की जिन्दगी बिता रहे हैं उनको और जगह की तरह की कोई सुविधायें वहा नही दी जा रही है। इस ओर भी आपका ध्यान जाना चाहिए।

मिनरल रिसोर्सिस अथाह पहाड मे है। उनको एक्सप्लाइट नही किया जा रहा है। अलमोडा मे जो मैगनेसाइट माइज निकली है उनको आपने टाटा को दे दिया है। मैं आशा करता हूं कि पिथौरागढ की मैगनेसाइट खान को आप पब्लिक सैक्टर मे चलाएं।

राव साहब ने कहा है कि यहा की जैसी इलैक्ट्रिसिटी कही नही मिलती है। मैं प्रार्थना करता हू कि सतेश्वर और टिहरी डैम्ज की ओर आपका विशेष ध्यान जाना चाहिये।

रा-मैटीरियल पहाड से मिलते हैं और सब वहा से बाहर भेज दिए जाते हैं। कोई कुटीर उद्योग या इण्डस्ट्रीज वहा स्थापित नही होती हैं जहा इनका मैनुफैक्चर किया जाए। मैं प्रार्थना करता हू कि वही इनकी स्थापना हो और फिनिश्ड प्रोडक्ट्स के रूप मे इनको वहा मे भेजा जाए। इनका स्ट्रक्चर न होने की वजह से सरकार कहती है कि कोई इडस्ट्री वहां नही हो सकती है। बिना इण्डस्ट्री के डिवेलेपमेंट भी नही हो सकेगा। इसलिए मै प्रार्थना करता हू कि इलैक्ट्रिसिटी, बैंक्स, रोडज, ट्रासपोर्ट, रा-मैटीरियल आदि सब की ओर सरकार ध्यान दे ताकि वहा का डिवेलेपमेंट हो सके और लोग अपनी आर्थिक समस्याओ को हल कर सके और अपने घरो से भाग भाग कर मैदानों मे न जाए और अपने पर्वतीय प्रदेशो मे ही रहे।

इस एरिया मे ज्यादा व्यवसाय मिलिट्री का ही रहा है। आजकल मैलन्यूट्रिशन की वजह से कुछ वजन, कद आदि मे कमी हो सकती है कि आगई हो। इसलिए वहा का मिलिट्री रिक्रूटमेंट बहुत घटता जा रहा है। मैं चाहता हू कि वहा की नई फौज खडी आपको करनी चाहिए, गढवाल और कुमायू को आपको ज्यादा से ज्यादा रिक्रूटमेंट मे व्यवस्था देनी चाहिए। जगहे देनी चाहिए। गरीब लोग हैं, खाना पीना न मिलने की वजह से, मैलन्यूट्रिशन की वजह से अगर वजन मे कमी आ जाती है या कद छोटा रह जाता है तो इसके लिए जो कुछ छूट हो आपको देनी चाहिये।

फौज मे आ कर अच्छे पौष्टिक पदार्थ जब उनको मिलेंगे तो वे अच्छे फौजी बन सकेंगे जैसी कि इस इलाके की ट्रैडीशन बहुत अर्से से रही है।

SHRI P. M. MEHTA (Bhavnagar): This is the third budget which has been presented to this House by the Government or so-called majority after the 'massive mandate' and what are the realities. Unemployment has been rising at the rate of 26 per cent, if employment exchange figures are correct. It only means that this Government has failed to open new avenues of employment for youngsters who are coming out from the schools and colleges. It also means that they have failed to maintain an enhanced rate of growth. It is obvious from the economic survey that the rate of growth was very low and that the rate of investment was also very low. Prices have risen during 1972-73 by an average of 15—17 per cent. Sir, this is an unprecedented rise after the independence. 15 to 17 per cent rise in prices. It has put the life of the common man in a very miserable condition.

Now, Sir, we have got a pleasing news from the Minister for Companies Affairs that the monopoly has been increasing at the rate of 10 per cent per year. I think this is the reply given yesterday in the other House. After 'garibi hatao slogan' this is the performance of the Government after having the massive mandate of the people and this is the socialism in progress and *Garibi Hatao* in action My submission is that it is socialism in reverse and the sooner we get rid of this fraud by the Ruling Party, it will be better for all of us. This is not only the question of speed or pace. One could reconcile oneself if it is only the question of the low speed or pace, but the question is somewhat deeper. Sir, the tragedy is that the economic movement of this country is in directly the opposite direction and this is the un-doing of all that Congress has stood for all these years and what has been achieved under the leadership of Pandit Jawaharlal Nehru. So, the question is somewhat deeper. The question is to put the economy on the right track as the whole movement is in the opposite direction to-day. This is because the economy is based on slogans and cheap political popularity.

Sir, the most disturbing aspect of the Budget is inflationary potential. We have been going through hyper-inflation during the period of new economies practised by the ruling party during the last three years. The promises and assurance given by the hon. Prime Minister and the Finance Minister for holding the price line have proved to be totally hollow. I shall quote from the reply given in the other House on 20th February, 1973—just a few days back—by the hon. Finance Minister:—

> "The prices of foodgrains, cereals, wheat, pulses, edible oil, sugar and allied products, fuel, power, light and lubricants, electricity, industrial raw materials, raw cotton, raw jute and mesta, oilseeds chemicals, soda ash, caustic soda, manufactures intermediate products, cotton yarn, metals, finished products, cotton textiles, iron and steel manufactures, non-metal products and other things have gone high."

This is there in spite of the promises and assurance given by the Finance Minister in this House and outside the House and in spite of the assurances given to the people by the hon. Prime Minister time and again in this country.

The extent of deficit financing mentioned by the Finance Minister also proved to be wrong last year because it was much higher than what the Finance Minister promised it to be This year also he has presented the budget in a very skillful manner. The deficit is shown to be of the order of Rs. 85 crore But I am sure the Finance Minister would not be able to limit it to Rs. 80 crores. It would be much higher at the end of the year, causing further inflation and the resultant price rise, which will make the plight of the common man further miserable.

Doubts have been expressed about the claim of Government of a buffer stock of 9.5 million tonnes of foodgrain. In fact, the *Economic Survey* refers to the release from Government stock of 4 million tonnes or so during last year. This is a point which requires clarification. The Food Minister has stated in this House more than once that the country has a buffer stock of 9.5 million tonnes. The stock actually released is only 4 million tonnes. This point, although raised by several hon. Members, has not been clarified by the Government. This keeps the people in the dark about the real food position in this country.

There is a systematic decline in food production during the period 1965 to 1971. During the period 1949-1965 the food production went up by 3.7 per cent; but, during the period 1965-66 to 1970-71 it came down to 2.7. So, there is a systematic decline in food production. Neither industrial production, nor agricultural production has gone up and the ultimate result is chaos in the economy.

Government is boasting about the green revolution. But the Economic Survey reveals that it was not really a green revolution. The production of foodgrains, pulses and casb crops declined from 1965-66 to 1972-73 Only wheat production has gone up, and that too in three or four States. So though it may appear that the green revolution had taken place, it was only a slogan created by the government to mislead the people. The summer monsoon failed in many parts of the country because of which there is acute food shortage and famine conditions in Maharashtra, Gujarat, Rajasthan, Mysore and some other States. Now Sir, the people of Gujarat are getting only 2½ Kgs. or 3 Kgs. of foodgrains per month per head. How is it possible to live with this small quantity of foodgrains? The purchasing power has been exhausted completely and the people, by and large, are not in a position to purchase foodgrains from open market. During the election, it was said by the hon. Prime Minister—in the State Gujarat—that if they choose the same Government—the Government of the same party it will be easy for both the Governments in the State as well in the Centre to solve the problems of the people and people voted for the ruling party. But, what is the position today?

Sir, there are surplus States in this country. These States are run and ruled by the same party. But, the deficit States are not getting foodgrains from the surplus States. After the events in Andhra and Orissa, this Government has become so weak that they are not in a position to ask the surplus States to send foodgrains to the deficit States. These are the conditions prevailing in this country today. The Centre has lost its control over the States. Gujarat State is trying hard to get foodgrains from the surplus States. But, they have failed so far. The Centre says that 'we have given the directive; what can we do?' This is the kind of relationship between the Centre and the States, of the same ruling party.

The Budget is not based on a fresh outlook. The same old things are continuing. There should be greater resources created from the black money or tax evasion or the new taxes on the richer sections. We see nothing in regard to this, in this Budget. There is no effort on the part of the Government to reduce or curtail the pressure of the black money. This will also result in further rise in price. The tax pattern of the Budget will also, slowly and gradually, increase the burden on the common man. In the month of May and in the subsequent months, people will feel the effect of this Budget.

The failure of the Government to take proper and timely action also results in the deterioration of the economic condition of this country. There are many problems—economic problems—which require immediate attention and prompt action. But

[Shri P. M. Mehta]

this Government has failed so far, in this regard.

The whole country knows about the usefulness and importance of the project of river Narmada. The Expert Commission was appointed and it has submitted its report. Thereafter, the dispute between the four States—Gujarat, Madhya Pradesh, Rajasthan and Maharashtra—was referred to a Tribunal. After the elections and after the rule of the same party in these four States, the Chief Ministers of the States came to a decision to refer the dispute to the hon. Prime Minister. Now, the dispute is shifted from the Tribunal and is handed over to the hon. Prime Minister.

As reported from time to time, the hon. Prime Minister was to give her decision or award in the month of August, 1972 and the hopes were raised that the laying of the foundation-stone, the foundation ceremony will be performed on the 15th August, 1972. It did not happen. Then, it was said that the decision will be out in the month of December, 1972. It did not happen. Further, it was the expectation that the decision will come in the month of January, 1973 It did not happen. February is over and now we are in the middle of March. But the hon. Prime Minister has not spelt out her decision regarding the dispute over the Narmada Project.

The hon. Irrigation Minister, Dr. K. L. Rao, has time and again said that the decision will come soon. In this House also, he has said it. But I doubt whether the Ministesr himself knows as to when the Prime Minister will be pleased to spell out her decision. I do not think he is knowing as to when the decision is to come. He is simply giving hopes to the people that the decision will come soon.

I will fail in my duty if I will not give the assessment of the feelings of the people of Gujarat in regard to this Narmada Project. The inordinate delay in the announcement of the decision by the Prime Minister has created doubts and fears in the minds of the people of Gujarat. They have started thinking that it may go against the interest of Gujarat. If any such thing happens, I warn the Government that the people of Gujarat will not tolerate it and that Gujarat will revolt and retaliate in a peaceful manner. I hope, the Government will not give any chance for such things to happen only because on merits the case of Gujarat in sound.

15 hrs.

Another thing that I would like to point out is the decision about the Atomic Energy station It was reported that a place has been selected for the purpose in Saurashtra region of Gujarat But no decision has yet been taken Delay in taking a decision to establish the Atomic Power station should be a matter of serious concern to the House. As we all know, there is an acute shortage of power prevailing in almost all parts of the country The production is greatly hampered due to non-availability of power to tube-wells and pumping sets and workers in the factories are losing their wages because of partial closure of industries Under such circumstances, I fail to understand why the Government is not taking the decision to establish the proposed Atomic Energy Power station in Saurashtra region.

SHRI RAGHUNANDAN LAL BHATIA (Amritsar): Mr. Deputy-Speaker, Sir, my hon. friend, Shri P. M. Mehta, has been very unkind to us, because I come from Punjab, a surplus State, and he says that surplus States have not come to help Gujarat. But I am sure, out of 5 per cent foodgrains that remains with Punjab rice sellers, out of that quota, Gujarat and other deficit States have been provided foodgrains on a private level also. The Government of India was very kind to give

us clearance and the Punjab Government was liberal in that. We have already given 95 per cent foodgrains to the Government. Out of the 5 per cent remaining with the State for our consumption, we have parted with that and given to deficit States.

Secondly, I do not agree with him when he says that there has been an increase only in the production of wheat, only in a few States. To quote the figures, I would say, in 1970-71, the production of foodgrains in Punjab was 73 lakh tonnes. But in 1971-72, it was 79.20 lakh tonnes. Not only that. Not only we have 9.9 per cent increase in the production of wheat, we have also 33 15 per cent increase in rice. Then, as against 8 9 lakh bales in 1970-71, we have 9 72 lakh bales of cotton also. Similarly, in oilseeds also, we have made quite a good progress. Last year, we could not get the necessary power although it was promised from Satpura and Gujarat But we still propose to give 80 lakh tonnes of foodgrains So, he cannot say that there has been an increase only in foodgrains production in Punjab. Similarly, there has been an increase in production of foodgrains in Haryana and other States

Coming to the Budget, I must agree with Mr Y. B. Chavan that it is not a mere exercise in balancing revenue and expenditure but it is a major instrument for the realisation of basic social and economic objectives. Faced with a huge deficit of Rs. 550 crores in the current year, and a gap of Rs. 335 crores in the current year between revenue and expenditure, he has proposed new taxes to the tune of Rs. 290 crores, thus reducing the gap to Rs. 85 crores. It is a good thing. In the past, it has been customary that there has been a rise in the level of deficit financing. This is first time that the Finance Minister has thought to bring down the gap so low. I hope, in future also, he will do the needful so that this problem of high prices is solved.

Another good feature of the Budget is that for the first time, the farm income has been linked with other income. It is a bold step on the part of the Finance Minister. He comes from a village and he is a farmer also. There must have been a greater pressure from the farmer lobby as we have witnessed. But he has withstood all that. I must congratulate him on that account.

The strategy of the Finance Minister seems to be to contain the inflationary pressure on our economy, increase in production and the distribution system to be strengthened. In this respect, my submission is that banks can play a very big role. This is an instrument in the hands of the Government If properly utilised, it can definitely produce good results. The deposits in 31 banks are to the extent of 96 per cent and the advances are to the extent of 95 per cent You can well imagine the importance of banks in the role that they can play in our economy. Although 5000 branches have been opened since 1969, yet 50 per cent of our areas are still un-banked areas. I hope the Government will look into this.

15.05 hrs.

[SHRIMATI SHEILA KAUL *in the Chair*]

Apart from this, there are two other priority sectors in which the banks are supposed to play a very important role. The first is agriculture. 75 per cent to 85 per cent of our population depend an agriculture, but we are surprised to see as per the Reserve Bank report that only 2 2 per cent of the deposits of the commercial banks have been devoted to this agricultural sector which is very low. So, this is a situation which I request the Finance Minister he must look into.

On the other side, what we find is that the large-scale sector is enjoying 70 of our deposits, and as com-

[Shri Raghunandan Lal Bhatia]

pared to this, agriculture gets only 2.2 per cent of the deposits.

The other sector where also the banks have an important role to play is the small scale sector because that is also a priority sector. We find that only Rs. 494 crores are invested in the small scale sector. The small scale sector has a great potential for employment. For every lakh of rupees invested in the small scale sector, we find that 55 people get employment whereas in the large scale sector, for the same investment of one lakh of rupees, only six people get employed. Therefore, the importance of the small scale sector and their role in the economy of the country must be taken into consideration.

The banks are still carrying on with their old conservative policy which is not suited to the present-day needs of our country. They are still security based, that anybody who can offer the security, can get a loan from the bank. But, nowadays, this system must change. The thinking pattern of the Banks must change and loans to the small scale sector should be given on the basis of the technical know-how of the entrepreneur and the viability of the scheme, etc. They must see whether it is export-based industry. They must also see if it is a scheme which is viable These considerations, the banks must take into consideration so that the small scale sector may play their due role.

The other aspect which the Finance Minister mentioned in his budget speech was the public distribution. This is a very important thing and when we embark upon public distribution, we have to take into consideration two things viz., the procurement about which we are not absolutely sure because when we want procurement, we give targets to the States and sometimes they are achieved and sometimes they are not achieved, while in distribution, when we distribute, we make a definite commitment. In order to match our commitment, it is very necessary that we have an effective machinery for the procurement of foodgrains. Except in Punjab and Haryana and in one other State, I am not sure whether other States have an efficient procurement system. We have seen in the past that most of the States depend upon the Centre in the matter of foodgrains. Sometimes there is drought, sometimes there is shortage of foodgrains on account of floods and since they can get foodgrains easily from the Centre, they do not have an effective machinery for procurement. So, this is an aspect which must be gone into before we start our distribution system

Along with procurement it is very necessary that we must have adequate storage capacity. We must improve our storage because this time since the middleman is being eliminated, so, it is natural that we will have to purchase the bulk of the foodgrains and that bulk of foodgrains will come in the months of March, April and May and after that rains will start. We will have short time in which we will have to conduct the heavy purchases and also store the same in our godowns. So, it is very necessary that we must have enough storage capacity to keep our stocks of foodgrains.

Then comes transportation Generally, we find transport is not available when we require it. There is shortage. The government shall have to plan about it now so that the effective transportation of the foodgrains take places.

With regard to distribution, I must say that you will have to plug loopholes from one area to the other. You will have to have a controlled area by which the foodgrains would not move from one area to the other so that you can mop up the market surpluses.

Now, I come to my own State—Punjab. We have suffered heavy losses in the two wars of 1965 and

1971 and many people had been uprooted in our border areas. A great pressure has been placed on the Punjab Government in the matter of rehabilitation. We have always come to the help of the Union government in the matter of foodgrains and also acting as a sentinal at the border. So, we expect help from you in all our schemes of development. We have not been favoured much. Even we have not been encouraged in the market borrowings which we request you to permit us so that our developmental activities may be accelerated. Even banks have not been kind to us. In Punjab the bank deposits have been of the order of Rs. 255 crores but the banks have only invested to the tune of Rs 96 crores in Punjab which is far below of what we have. Similarly, in the small savings we have invested quite a bit; also in LIC in the form of dividend we have given a big amount. But LIC is not even coming to our rescue. I would therefore, request you to be kind to Punjab who has always don much for you.

SHRI SEZHIYAN (Kumbakonam): Madam Chairman, regarding the Budget under discussion, though Mr. Y. B. Chavan has presented the Budget to the House, I would hesitate to call it Chavan's budget, because it is so un-Chavan like in its preparation and in its contents. I do not know who were associated with him in planning the Budget and who prepared the approach to the various financial proposals and commitments contained in this budget. Of course, when he speaks he will stoutly rebute that it is his own budget but this budget does not give any credit to a person like Mr. Chavan.

Sir, in the opening speech of the Budget he said that budget is an instrument in the economic planning of the country. Let not be this budget may become an instrument in the political planning to be used against Mr. Chavan at a later date that he was responsible to produce such a retro-grade budget. I do not want this to be used against a person like Mr. Chavan whose sincerety and devotion to the principles are well known.

Before going into the contents of this one, I would like to draw the attention of the House to the immediate reaction that this Budget received. I am not referring on the various comments made by the Members on this side or that side immediately after the presentation. I am referring to the impact of this Budget on the markets the share market and the consumers market. If you take the *Economic Times* dated 1st March, even the banner given s 'Market buoyant'. It says the post-Budget buoyancy persists. It says:

> "Bombay: Pivotal scripts have gained considerable ground. Century, for instance, has shot up further by Rs. 13 to a high of Rs. 514 on fresh support. Thus the shares have moved up by as much as Rs. 40 or by about 8.5 per cent from the pre-Budget level of Rs. 474. Indian Dyestuff has spurted by Rs. 17.50 to Rs. 307.50 and Standard by Rs. 9. Gwalior Rayon has gained nearly Rs. 2 at Rs. 40.65; National Rayon, Scindia, Great Eastern, Bombay-Burma and Mukand Steel have also registered appreciably gained."

The day after the budget there was a spurt in the prices of Century Rayon and the shares of all the private monopoly houses. Then the *Economic Times* has also stated that the wholesale commodity price index rose from 254.7 to 255.1 mainly due to increase in food articles from 27th Feb., to 1st March. There was a steep rise in the food prices also. Especially if you take rice it shot up from 264.6 to 275.6. Today's issue of *Economic Times* also says that "he buoyancy continues." It says "The share-markets have remained cheerful." Only the common man appears to be mournful after the presentation of the Budget. Therefore, Sir, after the Budget it is very

[Shri Se[illegible]aniyan]

clear that the big business houses and the stock exchange tycoons felt very much satisfied. It is only the consumer and the common man who has been his hard by the Budget proposals given in this budget. That is why I say it is most un-Chavan like. It has been said in the Budget that the budget is a major instrument for the realisation of basic, social and economic objectives. After 1955 Avadi Session, the socialistic pattern of society became the halmark of all the policies of the government.

In 1964, at Bhubaneshwar we substituted it by democracy and socialism and termed it democratic socialism. We said it is necessary to ensure that the economic development should not result in widening disparities in income and concentration of wealth and means of production to the common detriment.

Therefore, from 1964 onwards we made it a point to see that concentration of wealth should be curbed so that it does not operate to the common detriment and hamper the meeting out of social justice The second objective was that disparities in income should be reduced

This is not a new thing I came to this House in 1962. In the budget presented that year also it was said that we stand for social justice and for fair distribution of the fruits of planned progress. These slogans have been repeated from 1962 onwards. Whether they wanted to implement it or not, whether they wanted but could not implement it, this has been repeated every year since then.

Let us see how far this has been achieved, from 1964 onwards, after the March from *Avadi*, after the resolution at Bhubaneswar, after making it a plank in the economic development plan for the country. How far has concentration of wealth and economic power in the hands of a chosen few been curbed? The Monopolies Inquiry Commission went into the question. They took up about 75 big business houses out of which the first 20 were the larget monopolies in the country. Let us compare and see how they have grown in size in these year, from 1963-64 to 1969-70. Tatas have grown from Rs. 418 crores to Rs. 648 crores; Birlas from Rs. 293 crores to Rs. 636 crores, Martin Burns from Rs. 150 crores to Rs. 175 crores; Bangurs from Rs. 78 crores to Rs. 139 crores. I will not read all of them but only some—if you take Shri Rams, they have grown from Rs. 55 crores to Rs. 117 crores, Mafatlals have grown from Rs. 46 crores to Rs. 165 crores.

If you take the percentage of increase Birlas have gone up by 117 per cent in 6 years, Sri Rams by 114 percent, Mafatlals have increased their assets by 260 per cent. ICI has increased its assets from Rs. 37 crores to Rs. 112 crores, an increase of 205 per cent.

Thus we see that during these six years for which period statistics are available, after 1964, after the Avadi Congress, after the Bhubaneswar resolution, after our declaration that we are going to curb concen tration of wealth, after appointment of the Monopolies Commission, after all these things, monopoly has not been curbed; on the other hand, it is growing like anything, not just by 10 per cent, as was stated in the other House in reply to a question, but by leaps and bounds. Mafatlals have increased their asserts in this period from Rs. 46 crores to Rs. 165 crores, more than 260 per cent.

This means two things. We said that we are going to curb concentration of wealth and means of production in the hands of a few. The planned economy and the budget, which is an instrument of it, have not succeeded in curbing concentration of wealth and means of production.

Then let us see how far we have been able to reduce the disparities in income. In 1960-61, nearly two-thirds

of the rural population were below the average annual *per capita* rural consumption level of Rs. 261.2 on all-India basis at that time. It was also found that nearly two-thirds of the urban population, to be exact 64.51 per cent, were below the urban average *per capita* level of consumption of Rs. 359.2. This means that two-thirds of the population, whether they live in rural areas or in urban areas, were below the average level. That means there is a heavy concentration of the incomes with the higher *strata* of the population.

Then, there was an analysis made by the Institute of Techno-economic Studies at Madras, headed by the eminent economist, Dr. B. Natarajan. He made a survey last year about the incidence in Tamil Nadu of taxation, both Central and States. He says that a study of the incidence of taxation in Tamil Nadu by the Institute reveals that the average *per capita* consumer expenditure is only Rs. 439 in the rural and Rs. 576 in the urban areas, and that both in the urban and the rural areas, 71.8 per cent of the people are having a *per capita* consumption of less than the above average. That means, what was about 66 per cent in 1961 has gone up to 72 per cent or so now; that is, those who are living below this average *per capita* consumption are increasing in population.

Then, the Planning Commission, in its approach to the fifth Plan, has proposed Rs. 40 per mensem as the desirable basic *per capita* expenditure at the current prices. A study of the incidence of taxation reveals that 44 per cent of the samples in the urban population had an average consumer expenditure of Rs. 403 per annum. 71.8 per cent of the samples in the rural population had an average consumer expenditure of Rs. 366 per annum. The total average consumer expenditure for the entire rural population itself amounted to only Rs. 438 per annum, which is less than the figure of Rs. 480 recommended by the Planning Commision.

Therefore, even this 480 which is the irreducible minimum that has been set by the fifth Plan approach paper has not been reached by the rural population for whom the average comes only to Rs. 438.

So, for the last decade, the concentration of wealth and economic power have not been curbed, and also the disparity in income has not been reduced. The report says that "it clearly shows that during the decade 1961—1971 the poor people in the rural and urban areas have become poorer still." This is very apparent, but why I gave the figures was, this had to be borne by the facts

Now I want to draw the attention of the House to the working of planned economy in the country. The budget, as has been rightly said, is only at part of the planned economy. Whenever you say planning, it involves two things: one is the financial provision that we propose to put in and the second is the physical target that we want to achieve. If you see the fourth Plan, it has been invariably that the financial provisions have been always fulfilled if not overfulfilled. But the physical targets have always fallen short of what we aimed at. For example, in the fourth Plan, resource mobilisation for the Centre, we planned for Rs. 2,100 crores. We hope to fulfil more than Rs. 3.150 crores towards resource mobilisation for the Centre. For market borrowings, it was scheduled only for Rs. 900 crores, but now they have ammassed as much as Rs. 1,485 crores. For small savings, they planed for Rs. 750 crores, but they were able to get Rs. 1,050 crores. For deficit financing, in the fourth Plan, they provided only for Rs. 850 crores. But even in the first four years they have crossed Rs. 1,677 crores. Now, this year they have left a gap of Rs. 85 crores. If you add this Rs. 200 crores more on account of Pay Commission award, it may now come to Rs. 285 crores or Rs. 300 crores. Surely it may not be less than of the rural population were below the

[Shri Sezhiyan]

Rs. 300 crores. Last year you had put it at Rs. 242 crores, but it came to Rs. 550 crores. Therefore, this year, this Rs. 350 crores may come to Rs. 500 crores. But even without that, out of the Rs. 850 crores of deficit financing, at the end of four years, you have crossed Rs. 1,600. If you add Rs. 500 crores more, about 250 per cent will be fulfilled as far as deficit financing is concerned.

You planned for a public sector outlay of Rs. 15,900 crores. But it went up to Rs. 18,027 crores in the Fourth Plan Government always over-fulfil the financial targets by 100 per cent, 200 per cent or even 250 per cent. We targeted for the growth of national income at the rate of 5 6 per cent but achieved only 3 5 per cent After spending 24,000 crores and after having exceeded the financial targets, and the deficit financing by 250 per cent, this is the result. The country has not been niggardly in paying for the plans The Government got more than what they wanted. But what did they give in return? The target was 5 6 per cent but they gave only 3 6 growth rate for national income, 62 per cent of the target It shows that in financial outlays they overfulfilled but in achievements they lagged behind With an expenditure of over Rs 24,000 crores, if they could give only 62 5 of the targeted results, it means that Rs. 9,000 crores had just been sunk in, from which due benefit has not accrued to the people.

Let us take food production Past experience has been three good years, one bad year and one normal year. The rainfall is not a new phenomenon; we knew this. In this background they said they would produce 127 million tonnes by the end of the Fourth Plan but they are now actually limping towards 100 million tonnes. Thanks to the 'fine management' of our steel mills under the able patronage of the hon. Mr. Mohan Kumaramangalam, we have increased our losses from Rs 4.72 crores to Rs. 45.63 crores and this year we are going to import more than Rs. 200 crores of steel; here too we have exceeded our targets! People suffered but paid the heavy taxes and gave their small savings, people have been cooperative, in fact over-coperative But Government have failed in their duty to deliver the goods for which the moneys were taken. Suppose in Tamil Nadu Government do not produce electricity there are *hartals* and the Ministers are asked to resign. But here they are not producing what they promised to, yet they are sticking to their posts as if they are glued to their seats They have not delivered the goods as they promised in the Plan. I shall take up the various taxation proposals when we discuss the Finance Bill

But there is one important aspect about the aggregation of agricultural income for determining the tax of a non-agriculture income. At the outset I want to say that this tax-measure is unconstitutional You are encroaching on a State subject because under item 82 of the Union List in the Seventh Schedule of the Constitution, Parliament has power only to levy tax on incomes other than agricultural income. Agricultural income is an exclusively State subject under item 46 of List II and if the Union Legislature were to touch directly or indirectly agricultural income for the purpose of taxation of an income it would be an encroachment on the State subject I also went through the recommendations made earlier. Government has misled Parliament and the country as far as this aggregation is concerned

If you take Economic Survey, on page 52 it has been said:

"The States have long complained about the inelasticity of the sources or revenue at their disposal. A Committee appointed under the Chairmanship of Dr. K. N. Raj to examine the feasibility of raising more revenue by taxing agricultural income submitted its report sometime ago. The Committee's major

recommendations include the imposition of a graduated levy on operational holdings with a rateable annual value of Rs. 5,000 and above, partial integration of agricultural and non-agricultural incomes and the treatment of family as the basis of assessment not only for the purpose of the recommended levy on agricultural holdings but also for taxation of non-agricultural incomes. The Central Government has remitted to States the Raj Committee's recommendations since their implementation falls within their purview. Suitable action on the recommendations of the Committee would help to bring about a greater measure of equity and elasticity in the tax structure."

I want to know whether the Government has approached the States and why was it brought here without such a consultation. I want a very categorical answer.

This idea was made even in the Report of the Working Group on Central Direct Taxes Administration—Administrative Reforms Commission—January 1968. This was under the Chairmanship of Shri Mahavir Tyagi. They said :

"Till such time as an agreement is reached for amending the Constitution providing for taxation of agricultural income also by the Centre, it appears desirable to make a provision in the Income-tax Act that agricultural income will be included in the total income of a person for the purpose of determining the rate of tax chargeable on his total income excluding agricultural income. We are of the view that such a provision would not affect the Constitution and we would commend to the Government to adopt this course after examining the legal and Constitutional aspect of it. If necessary, a reference may be made to the Attorney-General of India."

Law Commission does not have a bearing as far as the Parliament is concerned. Parliament is concerned with the judicial verdicts of the Supreme Court and the High Courts or the Attorney-General should come here and give his opinion. Therefore I demand before the Finance Bill is taken or during the discussion of the Finance Bill, the Attorney-General should be called before the House and asked to give his opinion, as already recommended. I say that this is very unconstitutional and it goes against the Constitution itself.

If you go through this you will find, that a person with a non-agricultural income of Rs. 6,000 has to pay income tax of Rs. 110/-. The same person will have to pay a tax of Rs. 187 if he has also an agricultural income of Rs. 5,000. In the Finance Bill nowhere it is charged.

If you take Clause 4 of the Income Tax Act, it says:

4 (1) "Where any Central Act enacts that income-tax shall be charged for any assessment year at any rate or rates, income-tax at that rate or those rates shall be charged for that year in accordance with, and subject to the provisions of, this Act in respect of the total income of the previous year or previous years, as the case may be, of every person."

As long as you do not amend the Income-tax Act to make the total income include agricultural income, this will not be valid. There is only one income.

I invite the attention of the House to an earlier judgment of the Supreme Court which struck down the excess profits tax, where also a slab system was adopted. The Supreme Court said :

"According to the High Court, the Finance Act in providing that additional income-tax should be paid

[Shri Sezhiyan]

upon the accumulated progress of the previous years goes beyond the purpose for which the Central Act is pased every year and cannot stand by itself without the support of section 3 of the Indian Income-tax Act The High Court held that the Finance Act had misfired because it did not resort to legislation which would have conformed to the object for which the Finance Act was passed every year What the Finance Act fails to do is to make them total income' as so as to take in the rate which is prescribed for the total income in the proviso"

So, unless agricultural income is included in total income, it cannot be charged Unless the definition of "total income' in the Income-tax Act is amended to include agricultural income also you will not be able to put this aggregation through Therefore, this is not only unconstitutional, but legally also it has not been well drafted

The working group on Central Direct Taxes Administration set up by the Administrative Reforms Commission went into this question of inclusion of agricultural income for rate purposes and the report of the working group submitted in 1968 says as follows

"Our study has revealed that one of the methods adopted for evading income tax is to show taxable income as income from agriculture Since under the Indian Income-tax Act agricultural income is exempt from taxation this method of segregating large slices of taxes on income by attributing it as income from agriculture has been widely practised particularly by persons running industries requiring agricultural produce as raw material In their case, the yield from agriculture is inflated and large receipts from manufacture are shown as agricultural income, thereby getting the twin advantage of tax exemption and utilisation of such money for business purposes"

They will buy 150 acres of land On one acre they will put up their factory The other 149 acres, they will leave as agricultural land Whatever income they get from the industry, they will show it as income from agriculture and plough back the money, as the working group has pointed out Now, we are putting this aggregation on Hindu Undivided Families and individuals but not on companies Companies are still exempted from this category The companies can still escape So the purpose for which the report of the working group has been submitted is defeated Birlas have got big farms in Hyderabad In Himachal Pradesh, so many orchards are owned by big industrial houses They show the profits earned from industry as agricultural income and escape the tax You may say that there is a flat rate of taxation for companies and therefore we are not including them But why not have a slab system for companies also? Instead of having a flat rate of 55 or 60 per cent why not categorise the companies also? They have not done it and the companies will continue to escape

Previously we had an expenditure tax to curb abstentations expenditure We are hearing so many Ministers are holding lavish marriage parties If only the expenditure tax had been there this could have been curbed That Act had not been abolished it had only been suspended Why not revive that Act? It was suspended in the year 1966 and it has not been revived since then

The wealth tax was introduced in the year 1957 At the time of its introduction it was applicable to companies also The companies also had to pay tax at the rate of 5 per cent like the individuals In 1960 the companies were exempted Out of the tax of Rs 12 crores Rs 5 crores came from the companies Yet, they gave exemption to the companies in 1960 Why can you not revoke the suspension and include companies also? When the individuals can pay, why not the

companies? Now at one per cent rate, about 20 crores of tax may be available. If you want to curb the monopolies and prevent concentration of wealth, why not revive the expenditure tax and wealth tax?

Then I want to make a reference to the rags scandal. Under the guise of rags, garments, pull-overs, sweaters and ladies' coats were imported in the country. As against the normal import of rags worth Rs. 3½ crores, last year it amounted to Rs 6 crores and there was a big scandal There was a question in Parliament, the CBI went into this question and 25,000 bales were impounded in the Bombay docks. In this connection, I would like to say that this clause needs stricter definition because while it talks of cotton, handloom, silk etc it is silent about woollen.

MR CHAIRMAN. The hon. Member should conclude now.

SHRI SEZHIYAN Then, Rs. 125 crores have been allotted for social welfare and Rs. 100 crores for unemployment. What are they going to do with that amount? Nothing is spelt out here. You have to prepare employment schemes which will generate work and absorb these unemployed people. If you simply say that you have allotted Rs. 100 crores and you are going to provide employment for 5 lakhs of people, will it mean that you will equally divide this amount of Rs. 100 crores for 5 lakhs people? Unless you have got schemes, this provision will not help you in any way.

Then there is a provision of Rs. 125 crores for education and health. When there are departments for Education and Health, why should there be a separate provision here?

Then, there is a provision of Rs. 150 crores for advance work of the Fifth Plan. This is a novel idea. Previously we never allotted any amount for advance work on a succeeding Five Year Plan. Planning is continuous. Every Plan is an advance work for the succeeding Plan. What is the fun of allotting Rs. 150 crores for the Fifth Five Year Plan, when the Fourth Five Year Plan is not yet over?

श्री शंकर दयाल सिंह (चतरा) सभापति महोदया, वर्तमान समय मे जिस समय यह बजट पेश किया गया है, यह सही है कि भारतीय इतिहास एक नाजुक स्थिति से गुजर रहा है। हमारे सामने बहुत सारी परिस्थितिया है और मै यह मान कर चलता हूं कि देश मे महगाई है, बेकारी है, भ्रष्टाचार है, लाचारी है, विरोधाभास है। लेकिन उनका मुकाबिला शोरगुल से हम नही कर सकते जैसा कि विरोधी दल बराबर किया करते है। किसी भी समस्या के हल के लिए आवश्यक है कि हम मिलजुल कर बैठे, सोचे समझे, तब हम उस का कोई निदान निकाल सकते है। लेकिन सदन मे जहा पर कि हमारे भारत के 55 करोड लोगो के प्रतिनिधि बैठे रहते है यह बहुत ही अशोभनीय लगता है कि हमारे विरोधी दल के भाई यह कोशिश करते है कि तथ्यो से दूर जा कर सत्य से अलग हट कर केवल शोरगुल का नजारा पेश करते रहे और उस मे हम हल ढूढते रहे जो कि कभी भी नही हो सकता है। अगर शोरगुल से कोई हल निकलने वाला हो तो हम भी उस मे शामिल हो जाये। लेकिन उस से कोई हल नही निकलने वाला है। इसलिए मैं सब से पहले कहना चाहता हू कि शोरगुल की राजनीति बन्द होनी चाहिए और तथ्यो की, सत्यो की और वास्तविकताओ की राजनीति मे इस बजट पर विचार होना चाहिए।

मैं बड़े ही आदर के साथ यह कहना चाहता हूं कि देश की आज यह नाजुक स्थिति क्यों है?, देश की नाजुक स्थिति इसलिए है कि विगत 25 वर्षों मे हम ने सब कुछ किया लेकिन गांधी जी को भूल गये। हम गांधी जी को भूल गए जिन के सीने पर इस देश ने गोली चलाई थी, लेकिन उस खून को हम

[श्री शंकर दयाल सिंह]

भूल गए और जिन लोगों ने उन पर काले धब्बे लगाए थे, गोली चलाई थी, वह इस समय जनता में थिरकते नजर आते हैं। इसलिए आवश्यकता इस बात की है कि भ्रष्टाचार को हम समाप्त करें। आवश्यकता इस बात की है कि चोरी और फरेबी का गला हम घोंट दें। तब हमारा देश आगे बढ़ेगा।

बड़े आदर के साथ मैं यह कहना चाहूंगा कि ग्लास की चकाचौंध में हम मर्यादाओं को भूल गए हैं। पिछले 25 वर्षों में भारत ने गांधी जी को छोड़ा है। सरकार को गांधी जी की जरूरत नहीं है और जनता को भी गांधी जी को याद करने की फुर्सत नहीं है। सरकार सोचती है कि अगर हम ने गांधी वाद को अपनाया तो हमारी विलासिता समाप्त हो जाएगी और नेता सोचते हैं कि अगर हमने गांधीवाद की दुहाई दी तो उसकी शव परीक्षा में हम ही कहीं भस्म न हो जाएं। अगर हमने अपने देश की वास्तविकता की ओर ध्यान दिया होता, गांधी जी ने जो कहा था उस पर ध्यान दिया होता तो आज 25 साल में मैं ऐसा विश्वास करता हूं कि देश सही रास्ते पर चल कर मंजिल तक पहुंच सकता था। गांधी जी ने 26 मार्च 1931 को यंग इण्डिया में लिखा था :

> मेरे सपने का स्वराज्य तो गरीबों का स्वराज्य होगा। जीवन की जिन आवश्यकताओं का उपभोग राजा और अमीर लोग करते हैं वही तुम्हें भी सुलभ होनी चाहियें। इस में फर्क के लिए स्थान नहीं हो सकता। लेकिन इसका यह अर्थ नहीं कि हमारे पास उनके जैसे महल होने चाहियें। सुखी जीवन के लिए महलों की कोई आवश्यकता नहीं....

शायद सदन भी मुझे यह कहने के लिए क्षमा करेगा...हमारे समाजवाद का सपना और हमारे समाजवाद की आस्था उस दिन कैद हो गई जिस दिन हमारे राष्ट्रपति राष्ट्रपति-भवन में चले गए। उसकी जगह पर अगर वह किसी झोंपड़ी में गए होते, किसी छोटे मकान में गए होते तो हमारा समाजवाद जीवित रहता। अभी जो कैबिनेट का विस्तार हुआ, एक कैबिनेट मन्त्री ने ऐलान किया कि वह वैस्टर्न कोर्ट के एक कमरे में रहेंगे। हमारा कैबिनेट मिनिस्टर एक कमरे में रह कर कार्य संचालन करेगा, जिस दिन मैंने यह सुना उस दिन मुझे बड़ी खुशी हुई कि अभी भी जीवित आस्थाओं और विश्वासों की राजनीति इस देश में कायम है। गांधी जी ने क्या कहा था? कहा था कि गरीबी को अपनाओ। वह हरिजन बस्ती में रहते थे बिस्ती पहन कर रहते थे। उस समय के एक कवि ने उनके बारे में कहा था :

> छोटी सी लंगोटी एक, बोटी भर मांस लिए
> चालीस करोड़ भारतीयता की थाती है।
> भारत के भाग्य भानु कर्मवीर गांधी,
> तेरे एक हाथ गात पर हजार हाथ छाती है।

आज हमने उसको भुला दिया। पाश्चात्य की रंगीनी में, पश्चिम का अनुकरण करने में हमने बहुत कुछ अपने को बिसरा दिया। भारतीयता जब तक हमारी नहीं रहेगी भाषा में, पहनाव में, बनाव में, योजनाओं में, तब तक हमारा देश मंजिल तक नहीं पहुंच सकता।

इस के बावजूद मैं यह कहना चाहता हूं कि यह जो बजट पेश किया गया है यह एक सर्व-सुलभ बजट है। आज की परिस्थितियों में इस से उम्दा बजट नहीं हो सकता था। आज की जो स्थिति है हमारी, उस में मजबूरियां और लाचारियां हैं हमारे पिछले इतिहास से और उन को देखते हुए मैं समझता हूं कि बहुत ही सर्व-सुलभ बजट पेश किया गया है। लेकिन उस में कुछ संशोधन की आवश्यकता है। सिंचाई और रोजगार के साधन उस में बढ़ाए जाने चाहिए। रोजगार के लिए आप ने कहा कि 5 लाख व्यक्तियों के

लिए साधन मुहैया करेंगे। लेकिन आज आप जब तक 50 लाख व्यक्तियों को रोजगार देने का साधन मुहैया नहीं करते तब तक समस्या का समाधान नहीं होगा।

दूसरी बात एक मैं यह कहूंगा कि आज एक इस तरह की परिपाटी चल गई है कि सिक मिल्स ले लो। यह कबाड़खाना ले कर आप अपना रोजगार कब तक चलाते रहेंगे? मेरा निवेदन है कि नये उद्योग धन्धे आप स्थापित कीजिए और जो लोग पुराने उद्योग धन्धे मे लगे हुए हैं उन को वहां काम करने दीजिए। आप अपना पैसा क्यों उस मलबे मे बरबाद करते है? उन को ले कर उन्हे सुधारते सुधारते ही हमारा करोड़ों रुपया चला जाता है। उस रुपये से आप नये उद्योग धन्धे बनाइए। सिक मिल्स पर अपना करोड़ों रुपया आप मत बरबाद कीजिए। मेरा निवेदन है कि समस्या 2900 शहरों की नहीं है। भारत की समस्या 5 लाख गावों की समस्या है जहां 80 प्रतिशत जनता रहती है। जब भी बजट बनता है, बड़े ही आदर के साथ मैं कहना चाहता हूं सरकार से, अपने माननीय सदस्यों से और हमारे सामने श्यामनन्दन बाबू और मेझियान साहब जैसे विज्ञ सदस्य बैठे हुए है, उन से कहना चाहता हूं कि हम मे से कोई भी शायद ईमानदारी के साथ 80 प्रतिशत जनता की बात नहीं सोचता जो उन देहातों मे है। हम बराबर सोचते है 5 परसेंट, 10 परसेंट और 15 परसेंट की बात। नतीजा यह है कि देश जहां है वहीं रहता है, आगे नहीं बढ पाता है। होना यह चाहिए कि जब बजट प्रस्तुत होता है, बजट पर जब डिस्कशन होने लगे तो हफ्ता दस दिन के लिए लोक सभा को बन्द कर के सब सदस्यों को देहात मे भेजा जाय। वहां की समस्याओं को देख कर और पढ़ कर वह आए तब उन बातों को यहां रखे।

मैं आंकड़ों के जंजाल में नहीं पड़ना चाहता कि आंकड़े देख कर सदन को गुमराह करूं। मैं नहीं चाहता कि आंकड़े दे कर सदन का वक्त बरबाद करूं। आंकड़ों पर मेरा कोई विश्वास नहीं है। लेकिन उन आंकड़ों से काम नहीं चलेगा। आंकड़े कहते हैं—यहां की 60 प्रतिशत जनता गरीबी की लाइन से नीचे है। लेकिन मैं जब से पैदा हुआ हूं, जब से होश सम्भाला, जब से आजादी आई, उस समय से कोई दूसरी तस्वीर देखता हूं। जिस समय मैं बचपन मे देहात मे रहता था, उस समय वहां केवल तीन मकान पक्के थे, लेकिन आज कोई भी मकान बनता है तो पक्का मकान बनता है। मेरे गांव मे 40 मकान पक्के हो गये है। पहले लोग केवल एक लूंगी लपेट कर, गंजी पहन कर रह जाते थे, लेकिन आज यही लोग, पहले गंजी पहनेंगे गंजी के ऊपर कुर्ता, कुर्ते के ऊपर बण्डी और बण्डी के ऊपर टोपी पहनकर तब निकलते है। आखिर उन के पास साधन मुहैया नहीं होता तो कहां से पहनते? पहले गांव से लेकर गया तक 50 मील पैदल चले जाते थे, आज बिना बस या टैक्सी के नहीं जाते है। अगर साधन नहीं बढे है तो कैसे लोग ऐसा करते है।

16 hrs.

इस लिये मैं यह नहीं मानता हूं कि भारत मे कोई तरक्की हुई नहीं हुई है। मैं बताया, मैं आप से यह कहना चाहता हूं कि देश बढ़ा है, उस की रफ्तार भी बढी है, समस्यायें भी बढती चली जा रही है। हम रास्ता निकालना चाहते है, लेकिन इतना कण्टकाकीर्ण पथ है कि खरोंच लग ही जाती है। नतीजा यह होता है कि इधर बजट पेश होता है, कर भार बढते है, उधर गालियां भी बढ़ जाती है। जिन चीजों पर कर नहीं बढ़ते हैं, लेकिन देहातों और कस्बों मे व्यापारी लोग तमाम चीजों के दाम बढ़ा देते है। एक किस्म के कपडे पर कर बढ़ा, लेकिन देहात और कस्बों मे व्यापारी लोग हर कपड़े के दाम बढा देते है। जिस दिन यहां 8 पैसे पैट्रोल पर बढे, लोगों ने हर जगह 9 पैसे बढ़ा दिये। मैं

[श्री शकर दयाल सिंह]

बजट के दिन तारीख 28 को चला जा रहा था, पैट्रोल भरवाने गया तो उसी समय पैट्रोल वाले ने 9 पैसे के हिसाब से अधिक चार्ज कर लिया। एक स्कूटर वाले ने भी भरवाया, उस ने कहा—ज्यादा क्यों ले रहे हो, तो उत्तर मिला—हम से क्या पूछते हो, चव्हाण साहब से पूछो—ये बाते होने लगी हैं।

मै आप के सामने इस समय कुछ सुझाव रखना चाहता हू—मै चाहता हू कि राष्ट्रपति भवन पर 50 लाख रुपया खर्च होता है, इस मे कटौती होनी चाहिए, अगर कटौती की शुरुआत वही से हो, सिम्पलीसिटी की शुरुआत वही से हो, तो नीचे आप-से-आप उस का असर पडेगा ।

सब चीजो के कर बढ गये है, लेकिन शराब के क्यो नही बढाये गये । क्या इस लिये कि शराब आजकल आम-फहम चीज हो गई है । क्लबों और पार्टियो मे उस के बिना काम नही चलता, पानी की जगह लोग उसी का व्यवहार करते है, इस लिये नही बढाया गया ।

पैट्रोल पर जो कर लगाया है, मैं चाहता हू कि उस को समाप्त कर देना चाहिए । इस लिये कि हम अगर 8 पैसे बढाते है तो बस वाले एक रुपये की वृद्धि कर देते है ।

बजट के मूल उद्देश्यो का मुझे अब तक पता नही चल सका है । मूलभूत उद्देश्य कहा है । इसी सन्दर्भ में मैं एक बात अपने क्षेत्र की कह दू । जब जनता ने मुझे अपना प्रतिनिधि बना कर भेजा है तो उस ने मुझ से कुछ आशायें की थी . . . .

सभापति महोदय : समय समाप्त हो गया है अब आप अपना भाषण समाप्त करें।

श्री शकर दयाल सिंह : मैं आप की आज्ञा के अनुसार समाप्त करता हूं, मेरे प्वाइन्टस तो धरे ही रह गये । केवल एक बात कहना चाहता हू—इस बजट मे, माननीय, यह पता नही चलता है कि यह किधर जाने का बजट है । पूर्व, पश्चिम, उत्तर या दक्षिण किधर जायगा । जब हम लोग अपने क्षेत्र मे जाते है तो इतने सवालात हम से पूछे जाते हैं, जिन का कोई हल नही निकलता । इस लिये आप से अनुरोध है कि कम से कम कपडे और पैट्रोल पर से कर माफ होना ही चाहिए । बगला कर टिकट पर से तो आपने हटा लिया है, लेकिन विमान यात्रा पर अभी तक लगा हुआ है । सब के साथ एक तरह का व्यवहार होना चाहिए । आप ने आधी बात भी मुझे नही कहने दी, फिर भी जो बाते मैने कही है उन की ओर ही सरकार का ध्यान चला जाय तो मै अपने आप को बडा भाग्यशाली समझूगा ।

*SHRI S. A. MURUGANANTHAM (Tirunelveli) Madam Chairman, at the very outset I would categorically say that the Budget of 1973-74 does not contain the objectives of industrial development and social justice I am constrained to make this remark because the direct taxes levied in this Budget will yield only Rs. 18 crores. It is common knowledge that the monopolists have a grip on Indian economy and these monopolists have been left free in this Budget.

In its interim report, the Wanchoo Committee recommended demonitisation as the only means for eradicating the evil of black money. The Government of India have not accepted this recommendation and refuse to demonitise notes of higher denomination. The Government have also not implemented the recommendation of the Wanchoo Committee that there should be no cash transaction beyond Rs. 5000. While this Government shiver in their pants at the mere mention of the monopolists, they do not hesitate to attack

*The original speech was delivered in Tamil.

the poor and the downtrodden with the instrument of taxation. Instead of taking concrete steps for implementing their oft-repeated slogan of GARIBI HATO, this Government seem to be intent on perpetuating poverty by imposing taxes indiscriminately on the poor people. Even the saving cream has been taxed which will enevitably force the people to become hippies. By taxing heavily the ever-silver, I mean the stainless steel, the Government will be converting the stainless steel into pure silver. The petroleum products have been taxed, which will naturally enhance the bus fares for the poor, people whose only cheap mode of conveyance is the bus The agriculturists will also be hard hit because the operation cost of their pump-sets will go up.

Madam, there are three main reasons for the steep rise in prices under which the poor people are being crushed. Firstly, the Government have increased the excise duty and the customs duty to the extent of Rs 118 crores and Rs. 156 crores respectively totalling Rs 274 crores. Secondly, if you include the financial burden as a result of Third Pay Commission's report, there is definitely going to be a deficit of Rs. 285 crores The Government will naturally take to the easiest path of printing notes to cover this huge deficit. Even now the printing of currency notes has gone up by 14 per cent. I need not point out that further printing of notes will enable the inflation to gallop at a much faster rate. Thirdly, our economy is basically a capitalistic one. Now that the dollar has fallen in the international monetary world and that the sterling which is closely linked up with dollar is also trying to find its feet, whether the Government accept it or not, the value of rupee has gone down by 10 per cent The official devaluation of rupee is round the corner. These three reasons contribute greatly to the price spiral in our country and this has taken the life of our people to the brink of destruction.

We cannot also be proud of the fact that an additional sum of Rs. 220 crores has been allocated for planned development. In 1972-73 the capital outlay of our Plan development showed an increase of 22 per cent, but this year's budget will lead to the increase of just 10 per cent. Since the Government have not taken into account the 1972-73 price level while framing the budget, this increase will be just notional. Secondly, if you take into account the taxes and duties levied on steel ingots and iron and steel products, the allocation of Rs. 220 crores will be swallowed by the rise in prices of these products.

The revenue from direct taxes levied this year will be just Rs. 18 crores. The Government do not want to antagonise the rich people. It is regrettable that the taxes levied are also not collected in right earnest. For example, J.J.K. Sundararajan and his brothers of Komarapalayam in Tamil Nadu formed an Association of Persons on 1-4-1963, which they closed down on 31-3-1964. They submitted a settlement petition tothe Income-tax Commissioner of Madras giving the details of business which this unit did. They have reported that through assistance given to Messrs Ravi and Co, Bhavani and to such other 10 units for exporting goods they earned a commission of Rs. 11.35 lakhs. In order to avail of tax concessions given under Clause 68 of the Finance Act 1 of 1965, they filed this petition secretely in 1966. Under Section 143 of the Incometax Act, this became an evidence as they wanted to avail of the tax concession. Therefore, they paid a tax of 60 per cent on Rs. 10.15 lakhs only.

They retained the balance of Rs. 1.20 lakhs on the ground that they had to pay sales tax on the business transacted by the ten units which took the financial assistance from them. They did not pay the sales tax also. If they were to earn a commission of Rs. 11.35 lakhs you can imagine how much investment they should have

[Shri S. A. Murugananthan]

made But the authorities did not take care to enquire about that. The incometax on this amount of Rs. 1.20 lakhs will come to Rs. 85,000 and if under Section 271(1)(c) 100 per cent penalty is levied for non-payment of tax it will come to another Rs. 85,000. These brotners did not stop here. They showed the incometax of 60 per cent in the accounts of their partners, Sundaram Mills and Angappan Chettiar for the period 1-4-1961 to 31-3-1962. Is it not surprising that they were able to show the payment of incomtax of the Association formed on 1-4-1963 in somebody's account for the period ended 31-3-1962? While they did not utilise the sum of Rs 1.20 lakhs for payment of sales tax, they did not show this amount in wealth tax accounts also from 31-3-1968 to 31-3-1972. Under Section 18(1)(c) of Wealth Tax Act, if they had been levied penalty at the rate of 200 per cent for evasion of wealth tax, the Government would have got Rs 19 20 lakhs. Similarly, during the period 1961 to 1964, one Komarapalayam Colombo Stores exported goods to Ceylon and Singapore to the value of Rs. 17,04,183 79. During the end of 1964, they were to receive Rs. 6,81,367.50 from these countries. They did not reveal these dues in their wealth-tax accounts from 1964—72. The Government would have been able to collect Rs. 1,22,64,000 if they had levied penalty of 200 per cent for evasion of wealth tax for eight years. But the Government failed to do this. To give a classic example of the working of nationalised banks, one Indian Leather Export Corporation Ltd., Madras, of which Shri Nagappa Chettiyar is the Chairman who has received a presidential award also, had the facility of packing credit to the tune of Rs. 4.5 crores with Punjab National Bank and Central Bank and this firm exported upto 31-3-1970 to the tune of Rs. 4.5 crores. This firm had to get back from their foreign customers a sum of Rs. 1.50 crores. Though the Reserve Bank gave permission to start a subsidiary of this firm in London for selling leather there, this firm started a separate independent company in London by name 'Indian Overseas Leather Trading Corporation Ltd.' Without repatriating the profits to India, some more branches were opened in other Europeon countries I would request the Government to make a thorough probe in the affairs of this company.

In October last year the Government announced a scheme of protection for the match manufacturing industry. This scheme has not yet been implemented.

MR. CHAIRMAN. Your time is over now.

SHRI S A. MURUGANANTHAM: Only one minute more. Since the Nasik Press is over worked with printing of notes for Bangla Desh, the Government should direct the Coimbatore Government Press to print the labels and introduce the Bund roll system for the match industry at the earliest.

Before I conclude, I would just refer to the plight of Incometax Officers who have reached their present position after serving the Department for two decades and more. From 1961 onwards most of these departmental Class I promotees have not yet been confirmed. The recommendation of the Wanchoo Committee that these..

MR. CHAIRMAN: There are other Members. Please sit down. Mrs. Subhadra Joshi.

SHRI S. A. MURUGANANTHAM: Officers must be given weightage of 18 months over the direct recruits has also not been implemented. I would appeal to the hon. Minister of Finance that the Departmental Class I Promotee Incometax Officers must be confirmed immediately and the recommendation of the Wanchoo Committee regarding the weightage of 18 monhts in their case must be implemented.

श्रीमती सुभद्रा जोशी (चादनी चौक) सभानेत्री महोदया, बजट पर दो दिन से बहस हो रही है और जैसा दूसरे सदस्यो ने यहा कहा, मै भी यही कहना चाहती हू कि जिन मुश्किल हालात मे बजट पेश किया गया है उसमे थोडा बहुत परिवर्तन के लिए चाहे हम लोग राय दे पर इससे और ज्यादा वित्त मत्री नही कर सकते थे। जो देश के नाजुक हालात है उनसे हम वाकिफ है। चीजो की कीमते बहुत बढ गई है, खूराक की कमी भी इस समय बहुत है और बाकी चीजो का प्रोडक्शन भी कम है।

16 14 hrs

[SHRI K N TIWARY *in the Chair*]

तो कोशिश अगर वित्त मत्री जी यह करे कि सबसे पहले प्रोडक्शन बढे तो उसमे कुछ अनुचित नही होगा। उसी को सामने रखकर ऐसा मालूम होता है वित्त मत्री महोदय ने कार्पोरेट सेक्टर पर कर नही लगाया है और कोशिश इस बात कि की है कि हमारे देश के जो पिछडे हुए इलाके है वहा पर ज्यादा से ज्यादा कारखाने खुल सके और इसके लिए उनको उत्साहित किया जाये। इसीलिए उन पर कर नही लगाये गये है। तो पिछडे हुए इलाको मे जो कारखाने ज्यादा खुले उसके लिए उन्होने जो इन्सेंटिव दिए है उस कदम के लिए मैं उनको बधाई देती हू और आशा करती हू कि पिछडे हुए इलाको मे कारखाने खुलेगे और वहा की हालत भी सुधरेगी तथा वहा के आदमियो को रोजगार भी मिलेगा। यह जो प्रोडक्शन बढाने के लिए इन्सेन्टिव दिया गया है और उसके लिए जो वातावरण वित्त मत्री जी ने बनाने की कोशिश की है उसी के लिए मै ने उनको बधाई दी है।

जो कार्पोरेट सेक्टर पर कर नही लगाया गया तो फेडरेशन आफ इडियन चैम्बर्स आफ कामर्स ऐड इन्डस्ट्री के जो चेयरमैन है श्री मदन मोहन मंगलदास उन्होंने इस बजट की प्रशंसा की। पहले तो जाहिर है उनकी प्रशंसा सुनकर ऐसा मालूम होता है कि कुछ न कुछ बजट मे गलती हो गई है जिससे वे लोग इस बजट की प्रशंसा कर रहे है, उससे गरीब आदमियो का रिएक्शन कुछ बिगड जाता है फिर भी मै सोचती हू अगर इससे प्रोडक्शन बढ जाए और लोगो को रोजगार मिल सके तो चूकि उन्होने इसकी प्रशंसा कर दी है इसलिए मै इसका विरोध नही करना चाहती हू। मै उनमे से नही हू जो इस बात मे विश्वास करते है कि पडोसी की दीवार गिरे चाहे उसके साथ मेरा मकान ही क्यो न गिर जाये। इस प्रकार की मेरी भावना नही है। इसीलिए मैं यह नही कहूगी कि हर कीमत पर बडे कारखानो को खत्म किया जाये चाहे उससे देश मे उत्पादन का भटठा ही बैठ जाये। पर एक बात मै वित्त मत्री जी से कहना चाहूगी कि जो छूट इस बार दी है वह कोई मुस्तकिल छूट न हो जाये बल्कि आखिरी बार उनको यह छूट मिलनी चाहिए। यदि वे अभी भी उत्पादन न बढाये, इतनी बडी छूट देने के बाद भी सामाजिक न्याय और आदर्श पूरा न करे तो मै प्रार्थना करूगी जिस तरह से अनाज का व्यापार अपने हाथ मे लिया है उसी तरह से इस किस्म के और व्यापारो को अपने हाथ मे लेना चाहिए।

यह सही बात है कि वित्त मत्री जी ने इस बार डायरेक्ट टैक्स नही लगाये पर मै उनसे प्रार्थना करना चाहती हू कि जो कर लगे हुए है, जिनकी वसूली नही होती है पहले उनकी बहुत सख्ती से वसूली करने की कोशिश करे। मुझे अफसोस इस बात का है कि हमारी जो वसूली की मशीनरी है वह अक्सर छोटे छोटे आदमियो के पीछे लगी रहती है, उन लोगो के पीछे लगी रहती है जहा टैक्स देने मे देर भी नही होती है और जहा चोरी करने की कोशिश भी कम होती है। लेकिन जो बडे बडे बिजनेस हाउसेज है जिनको लाखो रुपया देना होता है उनके पीछे वे अपनी एनर्जी कम लगाते हैं। तो मै प्रार्थना

[श्रीमति सुभद्रा जोशी]

करूंगी कि मंत्री महोदय अपने विभाग को इस बात की हिदायत करें कि पहले उन लोगों से कर की वसूली करे। मेरी समझ में नही आता कि उन लोगों पर जो इनकम टैक्स होता है वह नही देते है, जो कर्ज लेते है वह नही देते है लेकिन जो छोटे आदमी है उनके यहा एक दो दिन मे ही बिजली पानी का टैक्स न देते पर बिजली और पानी का कनेक्शन काट दिया जाता है। उनका टेलीफोन कनेक्शन भी काट दिया जाता है। फिर उन लोगो पर लाखो करोडो का बकाया कैसे हो जाता है जिसकी वसूली नही की जाती है। इसलिए मै चाहूगी जो टैक्स उन लोगो मे वसूल करना बाकी है उसको पहले वसूल करने की कोशिश करनी चाहिए।

इस बार कुछ चीजो पर, छोटी छोटी चीजों पर टैक्स नही लगाया गया है उसके लिए वित्त मंत्री को बधाई है। वैसे तो अच्छा नही मालूम हुआ जब बिजली की घर की चीजो पर टैक्स लगाया गया क्योकि जो कल लग्जरी की चीजे थी वह आज नेसेसिटीज होती चली जा रही है। फिर भी उन चीजो को अभी बहुत कम लोग इस्तेमाल करते है, चाहे वह रेफ्रीजरेटर हो या कोई दूसरी चीज हो बाकी देश तो अभी मटके का पानी ही पीता है। इसलिए उन पर टैक्स का असर नही पडा यह एक अच्छी चीज इस बजट मे हुई है। फिर भी हमने देखा चारों तरफ से आवाज आने लगी कि बाकी चीजो की कीमत भी बढ़ने लगी है। मै कहना चाहती हू आप ध्यान रखे उन सेक्शन्स का, उन लोगों का जोकि आम लोगों की मुसीबत का फायदा उठाते हैं और लोगों को भूखे मारने का इन्तजाम करते है।

इसी तरह से जो फूड ग्रेन्स का टेक ओवर किया, अनाज का व्यापार उसके लिए भी मैं वित्त मंत्री को बधाई देती हू। साथ ही साथ एक वार्निंग देना चाहती हू अक्सर जब कोई चीज लेने की बात होती है तो जनता मे एक सिखाया हुआ वहम होता है कि सरकार ने टेक ओवर कर लिया है इसलिए इसका नुकसान भी हमको नही होने वाला है। यह सही बात है कुछ लोगों का उसमें नुकसान होने की बात हो सकती है। जनता के अधिकारों की रक्षा करने के लिए, जनता की रक्षा करने के लिए कदम उठाया गया है पर फूडग्रेन्स का मामला ऐसा है जिसके लिए बहुत एहतियात से मशीनरी बननी चाहिए और उसमे किसी किस्म की लापरवाही नही होनी चाहिए। जिन लोगो का इसमे विश्वास नही है, चाहे वह दफ्तर के अन्दर काम करते है या बाहर है, मेहरबानी करके उनको इस काम से दूर रखिए क्योकि अगर इसमे जरा सी भी गलती हुई तो लोगो की जिन्दगी और मौत का सवाल पैदा हो जायगा। मै यह भी अर्ज करना चाहती हू वित्त मंत्री जी से कि छोटे छोटे मुलाजिम जो काम करते थे उनको अगर किसी तरह का नुकसान हो या किसी तरह से उनके बेरोजगार होने का खतरा हो तो इसके साथ साथ उन लोगो की जिम्मेदारी भी सरकार को अपने ऊपर लेनी चाहिए।

मैं यह भी अर्ज करना चाहती हू कि दिल्ली मे स्लम्स के लिए, मकानो के लिए जो पैसा रखा गया है मेरा खयाल है वह बहुत कम है। कम से कम दिल्ली जो हमारी राजधानी है उसका एक नमूना अपने सामने हम रखे। यहा पर लोग ऐसे स्लम्स मे रहते है जहा वर्षो से कोई मरम्मत नही हुई है। चाहे इवेकुई प्रोप्रर्टी थी, उस के बाद कारपोरेशन की प्रोप्रर्टी हो गई, पर आज तक लावारिस पड़ी है उस के लिए कुछ सोच विचार होना चाहिए और उन को इस्तेमाल करने के लिए दिल्ली में कोई दूसरी मशीनरी होनी चाहिए। अभी तक उस के लिए कोई उचित मशीनरी नही बनी है। इन का कुछ उपयोग होना चाहिए। साथ ही जो लोग झोपड़ियों मे रहते है उन के लिये भी कुछ करना चाहिए।

फाइनेंस मिनिस्ट्री, मेरे खयाल से जब कोई चीज पास हो जाये और यह तय हो जाय कि उस पर इतना खर्च इस काम में करना है, चाहे पब्लिक सेक्टर का कारखाना हो, चाहे कोई और हो, उस के बाद उन लोगों को ज्यादा आजादी देनी चाहिए ताकि वह उस को ठीक से इम्प्लीमेंट कर सके और हर स्टेज पर फ़ाइनेंस मिनिस्ट्री का दबाव डाल कर के देखे कि आया उस से उत्पादन में मदद मिलती है या नहीं।

वित्त मंत्री ने कहा है कि यह सरकार सामाजिक न्याय और आत्म निर्भरता के साथ तेजी से आर्थिक विकास करने के लिए पूरी तरह वचनबद्ध है। लेकिन हमारे देश में कुछ ऐसे तत्व हैं जो इस किस्म के विचार के भी खिलाफ है और आत्म निर्भरता के भी खिलाफ़ है और अधिक विकास के दुश्मन भी हैं। ये तमाम ख्वाब वित्त मंत्री के तब पूरे होंगे जब देश में अमन और शान्ति रहेगी। पर मैं वित्त मंत्री का ध्यान इस तरफ दिलाना चाहती हूं कि अभी कुछ ही दिन कानपुर में जनसंघ की मीटिंग हुई और वहां सब लोगों का यह प्रोग्राम बना कि जिस तरह भी हो देश में ऊधमबाजी ज्यादा से ज्यादा की जाय। जो पहले एक मजबूत केन्द्र बनाने के ख्वाब देखते थे वे अब इस बात पर आ गये है कि सूबे छोटे कर दिये जाएं, कहीं धर्म के नाम पर तो कहीं भाषा के नाम पर ऊधम मचाने के प्रोग्राम बन रहे है? हम हमेशा से कहते रहे है कि इन सब ऊधमबाजी के पीछे आर० एस० एस० का हाथ रहता है, पर सरकार ने उस को कभी नहीं माना। आज तो सरकार ने भी कहा है कि आन्ध्र में ऐसे ही तत्व गड़बड़ कर रहे हैं। इसलिए मैं वित्त मंत्री से प्रार्थना करना चाहती हूं कि वह होम मिनिस्टर से दर्खास्त करें कि यह जो पाबन्दी लगाने का कानून बना है उस का इस्तेमाल कर के जो देश में ऊधम मचाने वाले तत्व हैं उन पर पाबन्दी लगायें और देश में शान्ति कायम करें। तभी उन के स्वप्न पूरे होंगे, अन्यथा पूरे नहीं होंगे।

प्रधान मंत्री जी ने यह कहा है कि देश के लोगों को सी० आई० ए० से होशियार रहना चाहिए, और उन्होंने कहा मैं देश के लोगों को कौशन कर रही हूं। देश की जनता ने कौशन स्वीकार कर लिया, होशियार हो गयी। पर मैं वित्त मंत्री जी से प्रार्थना करूंगी कि वह होम मिनिस्टर से कहें कि जो सी० आई० ए० के ऐजन्ट भारत में हर कीमत पर गड़बड़ कर के हमारी प्लान को बिगाड़ रहे है, उन को रोकने के लिए वह फ़ौरन कदम उठायें। यही मेरी वित्त मंत्री जी से प्रार्थना है।

SHRI PILOO MODY (Godhra): Mr. Chairman, Sir, I wish I could have said something to encourage the Finance Minister in the exercise that he has just undertaken. But I find that it is very difficult to find any virtue in the budget whatever, except to label it as something that has spared all his friends and punished all his enemies.

If I was to give you a very quick summary of the budget, I would say that the people of India have contributed to this Government something like Rs. 7,600, crores which the Finance Minister in his wisdom has dissipated by giving something like Rs. 2,700 crores to government servants; this figure that I am giving is after the Pay Commission report will be out. It is approximately a third of the amount—all to non-productive pen-pushers. About Rs. 1,600 crores have been consumed by defence against which the people will get security but nothing else out of it. Rs. 300 crores are specially earmarked for Bangladesh and Kashmir and other such schemes of the Government of India. About Rs. 300 crores, more or less, provide notes which cannot be considered as being of benefit to the people, about Rs. 200 crores will be spent on Mrs. Gandhi's secret service to keep her in good health, making in all something like Rs. 5,100 crores, leaving about Rs. 2,500 crores which the people will get back again in the shape

[Sbri Piloo Mody]

of some benefit from the Government after having contributed Rs. 7,600 crores to the Government:

This is the attitude with which one should look at the budget as to how much the people are getting by way of return after having contributed so much to it. Unfortunately, even in this Rs. 2,500 crores, there is a question mark In my opinion at least Rs 500 crores or more will be spirited away in one fashion or the other by the ruling party, leaving, less than Rs 2,000 crores for the people by way of return

Sir, I cannot appeal to the intelligence of the Finance Minister,—because he is in the habit of saying that we think differently, one of us is supposed to be outmoded and the other is supposed to be radical whatever that means—let me at least touch his heart I would like, therefore, to read a little bit of an editorial I had picked up on hungry children It says that a survey conducted by the Indian Council of Medical Research, New Delhi, last November has come to a tragical conclusion about under-nourishment among Children According to them, "at least 60 per cent of the children in this country suffer from untritional anaemia, 50 per cent of the 100 million children between the ages of one to six suffer from protein calarie malnutrition in one form or another The consequences of such under-nourishment are tragic for their physical and mental growth Since the brain reaches 80 to 90 per cent of its full weight by the age of four, and the amount of damage in the case of under-nourished children can be easily assessed. This apart, it is estimated that nearly 25 million children may go blind because of vitamin A deficiency".

This is a report from a research organisation of which we have many. Unfortunately we never take the findings of these research organisations with any degree of seriousness. I only read this inorder to create an atmosphere in the House and a sympathy in the heart of the Finance Minister so that he can understand the full import of the sort of budget that he is bringing.

I realise the three great excuses, if I may call it that, which the Government has advanced for non-performance. They will use one excuse this year and another will be trotted out the next year and the year after some more excuses will come by their way. But I do not know of a single instance in which a budget has come up without the Government making some excuse or the other for non-performance. This is crisis budget, as somebody has called it, in the context of the worst-ever price inflation, the worst slide-down in developmental investment and seething unemployment and discontent. The taxation exercise has little or nothing to do with the fundamenal strategy of growth and social change, nohing to do with it at all In fact, the Government has failed to counter the slack, sloth and somolence in an atmosphere of passive acceptance of all that has tended to reduce India to be amohgst the poorest countries in the world. This budget is not an attack on price on inflation, it is only an attack in words, not at all on prices at all

What did the Finance Minister so bravely start by saying? He says that this budget is in the context of "our firm commitment to socialism, rapid economic growth and a self-reliant economy". Even if I do not subscribe to the first, that is, socialism, because I do not know what is the socialism that they want to achieve or what it is supposed to do for this country. But I presume, if they bring about economic growth and a self-reliant economy, they will have done something good, something that they associate with the word socialism, but which really has no bearing on it at all.

He himself laid down some criteria. Let us judge him by his own words.

He says "firstly that inflationary pressures have to be contained." I do not think there is a man alive in this country, who believes that as a result of this budget inflationary pressures will not increase. "Secondly", he says "in order to improve growth prospects vigorous efforts have to be made to increase the rate of savings and investments". What has the Finance Minister suggested in his budget which will either bring about savings or investment? There is one, little crump which he threw to the backward areas by way of increased subsidies. I thank him. That is the silver lining in the cloud that I was looking for. He has increased the subsidy and given greater tax exemption. Unfortunately the sum totality of his budget will wash away whatever benefits he might have accorded to those districts, which are considered backward. This is regreattable but he cannot be held entirely responsible for this because there are others who are culpable along with him. The third task according to him. The third task according to nal front." I do not really know what it means and that is why I pass over it. "Fourthly" he says "a rapid increase in employment opportunities." When he talks about rapid increase in employment opportunities, he must prove by doing in this budget something which has not been done in the past. What has he done? What are the innovative measures that he has made except to make an allotment which he has made year after year but which is not being consumed and is being considered as a "saving" at the end of the year. Ultimately, he says about the programme of "providing basic amenities to the citizens" It is so far away from any utopia, even the utopia of the lowest level dream that I am also passing over it.

In the economic survey at one time there was some reference to the physical target or physical results that have been achieved in the past. This year I find there is a total absence of any reference whatever to the physical target or physical results that have been achieved. Am I to ask if there has been no achievement at all. Is the Finance Minister somewhat ashamed of having it mentioned in the economic survey? Now talking about deficits it has been mentioned that there has been a deficit of Rs. 530 crores. I do not know who gave this figure but whoever gave you that figure should be shot for having misled you which I am sure he has done and for trying to misled the house, which he is trying to do.

Really the additional deficit financing is over Rs. 950 crores is the real nature of the deficit. You have to consider the additional market borrowing of Rs. 250 crores which he has conviently not included in the deficit and the additional revenue which he has got as a result of last years taxation masures—something like Rs. 400 crores. Both these were more than what they had budgeted. Since they were not budgeted these were your additional earnings which you have spent in order to create the deficit To this should be added the money not spent for some of the budgeted purposes including the relief to the rural poor and the unemployed

This is the background that we have to keep in mind when we consider Mr. Chavan's present budget deficit of only Rs. 85 crores After the Pay Commission's Report has been published and its liabilities executed and after taking into account the cost of administration that may have to be incurred in order to pander to their dogma and ideology of nationalisation of the whole sale foodgrains trade, the next year's deficit might very well be in neighbourhood of Rs. 600 to 700 crores. What this will do to the prevailing prices in this country, I just shudder to think The Finance Minister himself said,

> "In the prevailing inflationary conditions in the country, it would not be prudent to have a large deficit in the budget."

Therefore, his officer gave him a smaller number of 85 instead of a more truthful number somewhere between 600 and 700 which should have been budgeted for from now.

[Shri Piloo Mody]

The Government and the Reserve Bank incidentally have been having a tussle about concepts of what leads to inflation and what is considered as deficit The net banking credit to the Government in the last 12 months ending middle of February is Rs 1337 crores which the Finance Minister has been quietly borrowing from the Reserve Bank This of course is not to be considered in his overall relationship to the economy at all It is maintained by many that this is precisely what is responsible for the inflationary measures that have been growing in the country Against this addition to the money supply in the economy there is no commensurate increase in the growth rate Money supply has increased by 13 per cent and the growth rate in real terms is precisely zero because the 2 per cent growth rate is being neutralised by the over—activity of our citizens in the nature of over population This is what is responsible for prices going up

What are the counter-measures taken? I would be very happy if between now and when he replies he will fortify himself with that information Who suffers as a result of all this?

Inflation is the cruellest tax that any government can levy on the poorest sections of the people It is a tax which no civilised government would overtly levy and therefore through inflation levies covertly If a beggar outside Parliament House takes out a four anna bit from his little *bartan*, ten years ago he could have brought four chapatis and feed himself Today for the same four anna bit he will not get even two chapatis I would like to know who ate the other two chapatis

SHRI K P UNNIKRISHNAN (Badagara) PilooMody

SHRI PILOO MODY Mr Unnikrishnan has made this odious remark out of sheer guilt because it is his Government that has eaten the other two chapatis It is the Government which in order to finance him and his party and in order to finance the Government itself and to bring forth its own philosophy and ideology, has spent the money recklessly in a manner which has created this situation It is the Government of India which has eaten the other two chapatis because it prints money to finance its own expenditure It thus brings about inflation which brings about the loss in the purchasing value of the rupee and therefore has deprived that beggar of the other two chapatis

Prices as we know have gone up and I do not want to go into it The Finance Minister's package of welfare measures to the poor is something which has been totally left vague I sometimes wonder whether in the absence of any schemes any allocation should take place at all because there are no schemes When the time comes along and somebody wants some project in his constituency the Finance Minister will oblige by releasing so many crores for a particular project in Rae Bareli or Satara or some other place whose people have been so completely misled that there is no chance of retrieving them While allocating Rs 125 crores on paper that is in the budget for the relief of the poor, he quietly imposes Rs 1,000 crores worth of tax which will come out from the pockets of the same poor So I do not know how he is going to balance this budget between tax and social justice and their commitment to socialism

Inflation has been described in the Approach to the Fifth Plan as

> 'Inflation is inconsistent with the objectives and strategy of the Fifth Plan It tends to accentuate inequality, discourages exports induces avoidable imports and pushes resources into socially wastefull uses such as real estates, luxury housing, speculative inventories, bullion and jewellery and clandestine foreign exchange balances Inflation enlivens speculaties stimulates inessential and conspicuous consumption and generates a climate of industrial strife and instability."

I would commend this to the hon. Finance Minister.

Thereafter, he must realise—the product of some research—that nothing kills this country as badly as inflation. Therefore, whatever else he may do, he may do nothing at all to increase inflation. Let him do something about inflation, to preserve the value of the rupee.

There are two functions that are really demanded of this government. The other functions can easily be dispensed with. The people would be much happier if they dispense with the other functions. One function is the maintenance of law and order and the other is to keep the value of the rupee stable. If the government discharge these two functions, I think it would go a long way in bringing about a greater measure of happiness to the people of this country.

I would be failing in my duty and not accepting the challenge thrown by the Finance Minister if, after having told him what is wrong with what he is doing, I do not give him some suggestions as to how he can improve matters.

Last year also I sympathised with him because in the process of collecting greater revenues the Finance Minister and the Finance Ministry squeeze the same dry lemon in the hope that a little more lemon juice will come out of it. He has already squeezed the lemon dry. He has taxed Rs. 292 crores this year which over the year will amount to Rs. 305 crores. What is he getting out of it? He is not really getting out of it anything at all. Shri Chavan may think that he has mobilised resources, but what he has mobilised in terms of money he has lost in terms of value. So, you can say that this budget is the most *status quo* thing that has ever been perpetrated, because it will mean for the country absolutely nothing.

Now, if he wants to mobilise resources, there are two very very lucrative channels. One is the public sector, which must be made to perform. Even if it means the use of the horse whip, you must make your public sector perform, make them yield profits. Rs. 5,200 crores of the country's money is invested, not giving one iota of return. In fact, we have to pay for it in terms of further losses. In the Second Plan we set up three steel plants which after 15 years are not giving us anything, and with the present fiddle that is going on in the Steel Ministry, I doubt whether it will ever come about. We have plans for 8 more steel plants which, it has been calculated, would break even at 90 per cent. Which steel plant in the world can perform up to 90 per cent? If you say they will break even at 90 per cent, it will be a permanent headache I do not know why the Finance Minister ever sanctioned such projects, no matter how important the Steel Minister may be. It is the public sector which could easily give you Rs. 500 crores.

The second source is import licensing. I do not want to go into the argument all over again. Last year I said that import licensing is what is known as indulging in mass transfer of income from the pockets of the poor into the pockets of the rich; I am referring to the grant of these licences by the Government of India to people who raise funds for the Congress Party. So, what is happening is that more than 10 per cent of national wealth, with the stroke of the pen in Delhi is being transferred from the of the poor and stuffed into the pockets pockets of the licencees of the Government. This is one thing on which he can mobilise resources. I maintain, if import licences are only sold or auctioned, he will get near about Rs. 1000 crores to Rs. 1500 crores worth of additional resources every year.

Then, I can give him another more reasonable and sensible suggestion which he will throw away straightway. Take the exemption limit of income-tax up to Rs. 12,000. You will get rid of lakhs of assessees who are contributing very little to the public exchequer but who are occupying in terms of

[Shri Piloo Mody]

expenditure a tremendous amount of money as well as men. Put those people into finding the real tax evaders in this country. Let them hound out tax-evaders without political considerations. Let them go and hound out the tax-evaders not only amongst businessmen but, particularly, amongst their friends. Let them start prosecuting their friends first if they want to establish their *bona fides* in the country. This is one way in which he can improve his tax collections.

If he wants any more hints, he will have to come to my house and I will willingly give him a sumptuous dinner.

Another way he can improve the economy of this country is to reduce taxes. Taxes will have to be brought down. You are now operating a tax-structure under which you are only creating black money. If that is responsible for creating black money, none of these people will have the courage to tell you that. But that is an absolute fact. It is this tax-structure of yours which is creating black money. If you have the courage, I challenge you to float the rupee.

Another thing that you have to do is to persuade your friends in the Planning Commission and your friends elsewhere to reverse priorities of our Plans. We have to strengthen the rural structure of our country. We have to make our rural economy viable first before any industry can come up in this country. Before you can find purchasers for the products of industries, you have to create this base where 80 per cent of our people live and unless you pump in enormous amounts of money into minor irrigation, you cannot grow. Particularly, in the Fifth Plan, you have Rs. 250 crores for minor irrigation and Rs. 280 crores for loans to Government servants to buy Maruti cars. This is the order of priority of the Government of India. This is the socialist Government of India with the glamorous programme of *Garibi Hatao*.

No budget speech will be complete without my trying to explain to the Government how *Garibi* can be *Hataoed*. It cannot be *Hataoed* by putting money into the hands of the people. You take a man and put Rs. 100 into his pocket. He will spend it in a few days. Next week, you have more pity for him and you put Rs. 1000 in his hand. He will spend it in the next few weeks. You cannot eradicate poverty like that. He will become poorer and much lazier because he gets money without work. If you want to eradicate poverty in this country, you will have to make people more productive. That is to say, in the matter of education, you give him tools, and education to use them. That means technology which will make the man more productive. To put it in a simple way, if today a man can dig one brass in a day, he gets Rs. 4/- and, if you can give him the tools, the expertise or know-how to dig two brass, he will get Rs. 8/- a day. This is the direction in which *Garibi* can be *Hataoed*. These are man who swears about *Garibi Hatao*. Who knows anything about it? There is no indication of it in the speeches; there is no indication in the policies; there is no indication in the manifesto. They talk about *Garibi Hatao*!

Talking about jobs, there are ways and means of creating jobs, diverting resources from big key-industry investments to consumer industries to agro-industries. You must go to the villages. If you have rice, what you do with husk; if you have wheat, what you do with chaff, if you have groundnuts, what you do with the kernel. These are industries which we should put up. That is how you stop people going from rural areas to urban areas? The price of rehabilitating a man in the rural area may be only Rs. 500, but to rehabilitate one man in the urban area will cost Rs. 5,000 or Rs. 10,000 or even Rs. 50,000.

These are the areas in which the Government should be thinking and not this business of squeezing the same lemon over and over again.

Something has to be done about Narmada. I do not know whether he is responsible for it or not, but he should convey this to his colleague. Something has to be done about Narmada, and if you do not do something about Narmada, you will find the entire economy of western India collapsing. There are no food supplies there. There is such a severe drought today; we have discussed this before. There are no food supplies. A man needs a minimum of 30 kilos a month. But I will tell you what is happening in my constituency. He is promised seven kilos by Government, but he is delivered only three kilos. How is he to live? It is with this question that I will leave the Finance Minister to his meditation.

श्री कुशोक बाकुला (लद्दाख) : सभापति महोदय, आपने मुझे बजट पर बोलने का अवसर दिया उसके लिए आपका आभारी हूं। मैंने बजट का थोडा बहुत अध्ययन किया है और मैं समझता हूं कि वर्तमान समस्याओं और कठिनाइयों को देखते हुए जैसा सुन्दर और लाभदायक बजट वित्त मंत्री, श्री चव्हाण साहब ने बनाया है उसके लिए मैं उनको धन्यवाद देता हूं।

सभी माननीय सदस्य जानते है भारत में चारों ओर जितनी तेजी से विकास कार्य हो रहे हैं लद्दाख में उतना कार्य नहीं हो रहा हैं। जम्मू और काश्मीर राज्य के अन्य भागों के समान भी वहां विकास नहीं हुआ है। सबसे पहले लद्दाख में शिक्षा की तरफ वित्त मंत्री का ध्यान जाना आवश्यक है। यों तो पहले की तुलना में वहां पर अब काफी स्कूल और हाई स्कूल खुले हैं लेकिन अभी लद्दाख में कालेज एक भी नहीं है। यद्यपि वहां पर कुछ डिग्री कालेज बनाने की योजना है लेकिन अभी तक वह कार्यान्वित नहीं हो सकी है। ऐसी दशा में जो लड़के कालेज में पढ़ना चाहते हैं उनको जम्मू काश्मीर जाना पड़ता है। पहले उनको स्कालरशिप 50 रुपए मिलता था लेकिन अब जो कालेज में पढ़ते हैं उनको 75 रुपए स्कालरशिप मिलता है। और जो ग्रैजुएट हैं तथा बी० एड० में उनको 100 रुपए मिलता है। लेकिन आजकल की महंगाई को देखकर वह राशि बहुत कम है। इस सम्बन्ध में मैंने अपनी राज्य सरकार से, मुख्य मंत्री से प्रार्थना की थी और उनको लिखा था लेकिन उन्होंने कहा कि लद्दाख के लिए जो बजट है उसका 90 प्रतिशत सेन्ट्रल गवर्नमेंट देती है इसलिए सेन्ट्रल गवर्नमेन्ट बजट नही बढ़ायेगी तब तक हम स्कालरशिप नहीं बढ़ा सकते हैं। इसलिए मेरा आपसे निवेदन हैं कि जो कालेज में पढ़ते है उनको 75 से बढ़ाकर 100 रुपए स्कालरशिप मिलनी चाहिए और जो डिग्री कलासेज में पढ़ते हैं उनको सौ रुपए से बढ़ाकर 150 रुपए की स्कालरशिप मिलनी चाहिए।

इसी प्रकार लद्दाख में स्कूल आफ बुद्धिस्ट फिलासफी के लिए पहले काफी बड़ा बजट बनाया था परन्तु बाद में उसको कमी कर दी जिसके कारण वहा पर अध्यापकों के रहने के लिए मकान नही बने है और लड़कों के लिए होस्टल भी नही हैं। इसलिए उस बजट को कम नही करना चाहिए बल्कि उसको बढ़ाना चाहिए। इसी तरह से शिक्षा के सम्बन्ध में हमने पहले भी आपसे प्रार्थना की थी कि जिस प्रकार से लाहौल स्पीति शेड्यूल्ड ट्राइब्ज और शेडयूल्ड एरिया में घोषित किया गया है उस प्रकार से लद्दाख को घोषित न करने से वहां के लोगों को बहुत कठिनाइयों का सामना करना पड़ता है। इस के बारे में हम ने जम्मू कश्मीर के मुख्य मंत्री से कहा है और उन्होंने विश्वास दिलाया है कि वह केन्द्रीय सरकार को लिखेंगे कि लद्दाख को शेड्यूल्ड ट्राइब और शेड्यूल्ड एरिया में शामिल किया जाय। लेकिन वह काम अभी तक नहीं हुआ है। मेरा निवेदन है कि यह काम जल्दी से जल्दी होना चाहिये। लद्दाख में शिक्षा पर ज्यादा ध्यान देना चाहिये।

16.56 hours

[SHRI SEZHIYAN in the Chair.]

[श्री कुशोक बाकुला]

अब मैं सड़कों के बारे में कुछ निवेदन करना चाहता हू । श्रीनगर-लेह सड़क बहुत अच्छी है, इसी तरह से लेह मनाली सड़क है लेकिन वह अभी पक्की नहीं है, उस को जल्दी से जल्दी पक्की कर देना चाहिये और लोगों के आने जाने के लिये उस को खोल देना चाहिये । क्योंकि लेह-श्रीनगर सड़क से और लेह-मनाली सड़क से दिल्ली नजदीक पड़ती है । इस लिये इस सड़क को पक्का कर देना चाहिये और जनरल ट्रैफिक के लिये खोल देना चाहिये जहां तक गांवों की सड़कों का प्रश्न है एक तो गांवों में सड़कें हैं ही नहीं, और जो हैं वह बहुत कच्ची हैं । सिर्फ घोड़ा चलने वाली सड़कें हैं जिन की हालत बहुत खराब हैं क्योंकि उन की मरम्मत नहीं की जाती । आजादी से पहले तो उन की मरम्मत हो जाया करती थी क्योंकि लोग शिकार आदि के लिये आते रहते थे । लेकिन अब उन को कोई ठीक नहीं करता । इसलिये मेरा निवेदन है कि गांवों में सड़कें बननी चाहियें और जो सड़के कच्ची हैं, उन को पक्का करना चाहिये । अभी गावों के रास्तों पर कोई बसे या सवारी नहीं चलती है क्योंकि वे इस लायक नही हैं । इसलिये मैं कहूंगा कि गांवों की सड़कें ज्यादा से ज्यादा बननी चाहिये ।

इसी तरह से लद्दाख में बिजली की भी बड़ी कमी है, । वहां स्तक्कना प्रोजेक्ट 14,000 फुट की ऊंचाई पर चल रहा है जिस पर 85 करोड़ रुपया लगेगा । लेकिन वह बहुत धीमी गति से चल रहा है, उस को जल्दी से पूरा करना चाहिये । यह अनुमान है कि वह 1977 तक बन कर पूरा हो जायगा, लेकिन जिस गति से काम चल रहा है उस से 1977 तक पूरा होने की कोई आशा नहीं है । इसी तरह से कारगिल तहसील में लुक नाका बिजली प्रोजेक्ट है उस को भी जल्दी से जल्दी पूरा करना चाहिये । साथ ही गांवों में बिजली लगनी चाहिये ।

इसी तरह सड़कें बड़ी बड़ी बन चुकी हैं, लेकिन गांवों के लिये सड़कों नही हैं । यहां तक कि घोड़ा चलने वाली सड़कों की हालत भी अच्छी नही है । घोड़े चलने वाली सडकें पहले अच्छी हालत में रहती थी क्योंकि लोग शिकार के लिये उन सड़कों से जाते थे इसीलिए उन की मरम्मत करते रहते थे । लेकिन अब अधिकारी लोग जीप से चलते है और सुदूर गांवों तक पहुंच ही नही सकते है । इसीलिए गावो की सड़को पर ध्यान नही देते ।

लद्दाख का क्षेत्र फल जम्मू कश्मीर से बहुत बड़ा है लेकिन वहा केवल दो अस्पताल ही है – एक लेह में और दूसरा कारगिल में । इन के अलावा वहां और कोई अस्पताल नहीं हैं । मेरी मांग है कि वहां ज्यादा अस्पताल होने चाहिए । वहा 25 स्वास्थ्य केन्द्र हैं दो परिवार नियोजन केन्द्र हैं, दो प्रसूतिगृह हैं और क्षय रोग के लिए केवल एक केन्द्र है। मेरा निवेदन है कि क्षेत्रफल को देखते हुए और सड़कों की कमी का ध्यान रखते हुए वहां बड़े स्वास्थ्य कल्याण केन्द्र और अधिक अस्पताल होने चाहिए ।

लद्दाख के लिए जो पैसा केन्द्रीय सरकार देती है वह पूरा खर्च नही हो पा रहा है । उस का क्या कारण है ? कारण यह है कि चार पांच साल पहले लद्दाख में केन्द्रीय सरकार के 6 आई० ए० एस० और आई० एफ० एस० अधिकारी रहते थे लेकिन अब उन को भेजना बन्द कर दिया गया है । पहले तीन असिस्टेंट कमिशनर, दो एडिशनल कमीशनर और एक डेवलपमेंट कमिश्नर-कम-डिपटी कमिश्नर केन्द्र से जाते थे जो अच्छी तरह से काम करते थे । लेकिन अब यहां के वह नही जाते हैं । मैं कहूंगा कि कम से कम जिला लद्दाख में एक आई०ए०एस०

अधिकारी डिप्टी कमिश्नर-कम-डेवलपमेंट कमिश्नर जरूर यहां से भेजना चाहिए। इस वक्त जम्मू काश्मीर के अधिकारी वहा जाते हैं, उस पर मुझे कोई आपत्ति नही है, लेकिन उन से काम ठीक नही हो पा रहा है। इसीलिए आई० ए० एस० अफ़सर वहां होना जरूरी है। स्वर्गीय श्री सादिक साहब जब मुख्य मंत्री थे वह आई० ए० एस० अधिकारी वहा भेजते थे, लेकिन बाद से उन का जाना बन्द हो गया। इसीलिए मैं कहूगा कि कम से कम एक या दो आई० ए० एस० अफसर वहा होना चाहिए।

17 hrs

इसी तरह से लद्दाख मे जो रिफ्यूजी आये हुए है उन के लिए काफी खर्च हो रहा है और केन्द्रीय सरकार उसे दे रही है। लेकिन उन का काम ठीक तरह से नही चल रहा है। मैने कई बार अनुरोध किया कि वहा एक असिस्टेंट कमिश्नर हो, यहा के एक बडा अफसर जाना चाहिए जिस मे उन का काम ठीक तरह से चल सके

लद्दाख वालो के लिये ज्यादा ध्यान देने की जरूरत है यह आप को मालूम है कि 1947, 1962 और 1971 मे हमारे यहा के लोगो ने, हमारे यहा के फौजियो ने बहुत लच्छा काम किया है। लेकिन जो लोग लडाई मे मर गये है उन के लडको को स्कालर्शिप्स नही मिल रहे है और उन के परिवार वालो को जमीन नही मिली है। मैं चाहता हू कि उन के लडको को शिक्षा के लिए स्कालर्शिप्स मिले और उन के परिवार वालो को जमीने दी जाये।

जो भी हमारे माननीय स स्य लद्दाख गये हुए है उन को मालूम है कि वह एक बहुत पिछड़ा हुआ इलाका है। उस की ओर कोई ध्यान नही देता है। वहा किसी केन्द्रीय मिनिस्टर को जाना चाहिए और वहा की स्थिति को देखना चाहिए। आज कल वहा पर प्रत्येक भारतीय या विदेशी के जाने पर रोक लगाई गई है। आज जम्मू और कश्मीर में सब जगह लोग जा सकते है और घूम सकते हैं। लेकिन जो जापान या दूसरे बुद्धिस्ट देशो के लोग आ कर लद्दाख को देखना चाहते हैं उन को इस की सुविधा नही मिलती है। हमारे यहा बडे बडे मठ है, प्राचीन काल के मन्दिर है जिन को वह लोग देखना चाहते है, लेकिन उन के वहा जाने पर रोक लगी हुई है। जम्मू और काश्मीर पर भी पाकिस्तान की सीमा है और लद्दाख पर भी पाकिस्तान की सीमा वार्डर है। यहा यह बात जरूर है कि लद्दाख के एक तरफ पाकिस्तान का वार्डर है और दूसरी तरफ चीन की सीमा है, लेकिन हम को न तो पाकिस्तान से डर है और न ही चीन से डर है। मैने अपने पिछले भाषण के समय इस के बारे मे पूछा था तब माननीय श्री स्वर्ण सिह ने कहा था कि वह मामला विचारधीन है। मे आप से अनुरोध करूगा कि जो भी लद्दाख और लेह जाना चाहे, वहा मठो को देखन जाना चाहे उस को इस की सुविधा मिलनी चाहिए। आज जम्मू और काश्मीर मे लोग छः महीने ही जा सकते है क्योकि बाकी समय में बडी सर्दी रहती है और वहा जाना मुश्किल होता है, लेकिन इन्ही छ महीनो मे उन को काफी पैसा मिल जाता है। देश विदेश के लोग वहा जाते है और काफी पैसा खर्च करते है। यही बात लद्दाख मे भी हो सकती है। लेकिन आप ने वहा जाना क्यो रोक रखा है यह बात मेरी समझ से नही आती। आज जो लोग भारत आते है और कहते हैं कि हम बुद्धिस्ट देश से आये है और लद्दाख के बौद्ध मन्दिर और मठो को देखना चाहते है तो हमारे डिफेन्स मिनिस्टर उन को इजाजत नही देते है। मैं समझता हू कि लोगो को वहा जाने की इजाजत देने से इस क्षेत्र की काफी तरक्की हो सकती है।

अन्त मे मैं इस बजट का समर्थन करता हूं और आप से अनुरोध करता हू कि हमारे लद्दाख की तरफ ज्यादा ध्यान दिया जाये।

श्री भागीरथ भंवर (झाबुआ) : सभापति महोदय, जो बजट वित्त मंत्री जी ने पेश किया है, उसके बारे में मैं क्या कहूं यह मेरी समझ में नहीं आता है। कुछ लोगों ने कहा कि यह समाजवाद बजट है, कुछ लोगों ने कहा कि यह प्रतिक्रियावादी बजट है। और कुछ लोगों ने कहा कि यह पुंजीवादी बजट है। जहां तक मेरा प्रश्न है, पिछले साल जैसा बजट वित्त मंत्री जी ने पेश किया था मुझको उससे अच्छा नहीं मालूम होता। एक कहावत है कि शेर की खाल ओढ़ कर भेड़िया शेर बनने जाता है। उसी प्रकार से मैं समझता हूं कि समाजवाद का जामा पहन करके इस बजट में अपने आपको समाजवादी कहने की कोशिश की गई है। वित्त मंत्री जी बहुत बड़े समाजवादी हैं, इस बारे में कोई शंका नहीं है। अगर इस बजट में सही मानों में समाजवाद लाने के लिये शासकीय खर्चों में, मंत्रियों के खर्चों में, राज्य सरकारों के खर्चों में या राष्ट्रपति जी के भवन के खर्चों में कमी की गई होती, उसमें कोई परिवर्तन वह लाते तब मैं मान सकता था कि यह समाजवादी बजट है। ऐसा कुछ नहीं किया गया है। इसलिये मैं समझता हूं कि यह घोर पूंजीवादी बजट है। इस संकट की घड़ी में भी यदि वित्त मंत्री जी ने उसी घिसे पिटे बजट को प्रस्तुत करना था तो उनको इस बजट को समाजवादी बजट की संज्ञा नहीं देनी चाहिये थी।

श्री पोलू मोदी ने बताया है कि टैक्सों से रुपया वसूल करने के बजाय पब्लिक सेक्टर में जितने कारखाने चल रहे हैं उनसे मुनाफा कमाया जाता या और जहां जहां गड़बड़ियां हैं, उनको दूर किया जाता तो घाटा पूरा हो सकता था और टैक्स लगाने की आपको जरूरत नहीं पड़ती। मैं इसके साथ साथ यह कहना चाहता हूं कि अगर आप फिजूलखर्ची को रोक देते, बंगलोज में जो पानी का खर्चा है, बिजली का है, टैलीफोन का है और वहां से लगा करके राज्य सरकारें भी जो पैसा इस तरह का खर्च करती है, यदि उनको आप कम कर सकते तो मैं समझता हूं कि आपको जनता के उपर टैक्स लगाने की जरूरत नहीं पड़ती। फिर चाहे ये प्रत्यक्ष कर हों या अप्रत्यक्ष कर हों इनका बोझ किसी न किसी रूप में जनता पर ही पड़ता है और जनता से ही उनको वसूल किया जाता है।

काले धन के बारे में काफी शोर आजकल सुनाई दे रहा है। आज भी ऐसी संस्थायें हैं जो काला धन छिपाये हुये है। एक ही व्यापारी या एक ही पूंजीपति चार, पांच और छः आदमियों के नाम से धंधा करता है लेकिन हिसाब केवल टैक्स के रूप में एक ही आदमी शासन को अदा करता है। ऐसी कुछ संस्थाओं को अगर पकड़ा जाये तो मैं समझता हूं कि करोड़ों रुपये का टैक्स वसूल हो सकता है और उससे योजनाओं को लाभ मिल सकता है।

कुछ टैक्स तो सही लगाये गये है जैसे सिगरेट पर टैक्स है या और भी इस तरह के दूसरे टैक्स है। उनके बारे में मुझे कोई ऐतराज नही है। लेकिन बरतनों के ऊपर चाहे वे स्टील के हों या दूसरे हों या इस तरह की दूसरी चीजों पर जो टैक्स लगाया गया है उसको वापिस लेना चाहिये। ये साधारण लोगों के काम में आते हैं।

एक माननीय सदस्य : पैट्रोल भी :

श्री भागीरथ भंवर : पैट्रोल भी मान ले, लेकिन बरतनों के बारे में खास तौर से कहना चाहता हूं। इसको आपको वापिस लेना चाहिये। ऐश व आराम की दूसरी चीजों पर, सिगरेटों पर जो आपने टैक्स लगाया है उसका मैं समर्थन करता हूं। मैं चाहता हूं कि उसी प्रकार आपको शराब के ऊपर टैक्स लगाना चाहिये था। शराब ने हमारे सामाजिक जीवन को आर्थिक स्थिति को, डांवाडोल कर दिया है। उसके बारे में आपने अभी सोचा नहीं है। शराब ने इस देश में करप्शन को बहुत बढ़ाया है। इसके माध्यम से करप्शन बढ़ा है। हो यह रहा है कि लोगों की आवश्यकतायें शराब के कारण बढ़ती चली जा रही हैं, ऐश आराम की आवश्यकतायें

बढ़ती जाती हैं और जब आवश्यकताये बढती जाती हैं तो वे भ्रष्टाचार करते है और गरीबो को और ज्यादा चूसते चले जाते हैं। इस कारण से देश का चरित्र दिन प्रति दिन गिरता जा रहा है। इस वास्ते शराब के ऊपर आप टैक्स जरूर लगाये। इसको आप न छोडे।

सरकार ने गेहू और अनाज के व्यापार को अपने हाथ मे लेने का निर्णय किया है। कुछ समय पहले सरकार ने मोटे कपडे पर भी नियत्रण लागू किया था। मै कहना चाहता हू कि सफेद मोटे कपडे को, जिस पर सरकार का नियत्रण है, प्रिन्ट करके काले बाजार मे बेचा जाता है। शायद कुछ गरीब आदमियो को वह मिल जाता होगा, एक दो आदमियो के नाम रजिस्टर मे लिख लिये जाते है, लेकिन बाकी सारा कपडा काले बाजार मे बिकता है और गरीबो को इस नियत्रण से कोई लाभ नही होता है।

अनाज के बारे में भी सब जगहो मे इसी प्रकार की शिकायते आ रही है। मध्य प्रदेश मे गेहू के व्यापार को सरकार ने अपने हाथ मे ले लिया है, लेकिन कोई खरीदने वाला नही है। जो लोग खरीदने के लिए जाते है, वे कोट पैंट पहनकर जाते है। तोलने वाला कौन है, पैसा देने वाला कौन है, इसका कुछ पता नही है। किसान इधर-उधर भटकता है। उसको अपने अनाज का ठीक भाव नही मिल रहा है। इस बारे मे काफी गडबडी हो रही है, जिसको ठीक किया जाना चाहिए। अगर ऐसा न किया गया, तो थोडे दिनो के बाद आम जनता को गेहू और अन्य अनाज महगे भाव पर मिलेगा।

मैं यह भी कहना चाहता हू कि शासकीय गोडाऊनो मे अनाज की ठीक से व्यवस्था नही हो पाती है। सरकारी कर्मचारी इसमे मुनाफा कमाने की कोशिश करते है। लोगो को अनाज मिलना चाहिए और जिस भाव पर मिलना चाहिए वह नही मिल पाता है। सरकार को इस बारे से ठीक से व्यवस्था करनी चाहिए।

मै सूखे की स्थिति के बारे में कुछ चर्चा करना चाहता हू। मैं मध्य प्रदेश से आता हू। वह एक बहुत बडा प्रदेश है मगर वहा विकास के काम बहुत ही कम हुए है। उदाहरण के लिए वहा सिंचाई के साधन केवल 8 प्रतिशत है। यह शर्म की बात है कि आजादी के पच्चीस साला के बाद भी देश के इतने बडे प्रदेश मे सिंचाई के साधन केवल 8 प्रतिशत है। नर्मदा के बारे मे अन्य माननीय सदस्यो ने भी कहा है। मैं कहना चाहता हू कि इस बारे मे जो कुछ भी निर्णय करना हो, वह जल्दी किया जाय, ताकि देश और हमारे प्रदेश के करोड़ो लोगो को उसका लाभ हो। इसको ज्यादा दिन तक नही लटकाए रखना चाहिए। मै चाहूगा कि नर्मदा प्रोजक्ट के बारे मे तत्काल निर्णय किया जाए और अगर इसी बजट मे उसके लिए प्रावधान कर दिया जाए, तो बहुत अच्छा होगा।

यद्यपि सूखे की स्थिति वित्त मन्त्री महोदय के प्रदेश, महाराष्ट्र, मे भी है और बिहार, गुजरात, उडीसा और आन्ध्र आदि कई क्षेत्रो मे भी है। लेकिन मध्य प्रदेश सबसे पिछडा हुआ एरिया है, जिसमें सबसे ज्यादा आदिवासी लोग रहते है। मेरे क्षेत्र, झाबुआ, की यह हालत है कि वहा न तो उद्योग-धन्धे हैं, न जमीन अच्छी है और न सिंचाई के साधन ही हैं। वहा राहत-कार्य ठीक से नही चल रहे हैं। अभी-अभी मै अपने क्षेत्र में गया था तो वहा मैन अधिकारियो से बात की। जब विधान-सभा मे यह प्रश्न उठाया गया तो राज्य के राजस्व मन्त्री ने कहा कि केन्द्रीय सरकार ने हमको धन नही दिया है, इसलिए हम ज्यादा काम नही शुरू कर सकते है।

मै कहना चाहता हू कि जिस क्षेत्र मे निरन्तर सूखा पडता है, वहा के बारे मे जाच करवाने की कोई आवश्यकता नही है। केन्द्रीय सरकार ने बहुत देर के बाद वहा अपना अध्ययन दल भेजा, जिसने सूखे की स्थिति की जांच करने और

[श्री भागीरथ भंवर]

अपनी रिपोर्ट देने में बहुत विलम्ब किया और पर्याप्त पैसा भी नहीं दिया गया है। झाबुआ जिले में बहुत सूखा है और अनाज की बहुत कमी है। वहां की वार एसोसिएशन (अभिभावक संघ) और कांग्रेस के एम० एल० एज० ने परसो माननीय प्रधान मन्त्री जी, यहा के अन्य नेताओ और शायद वित्त मन्त्री के नाम तार भेजा है कि वहा पर अनाज नही है और किसी भी दुकान पर अनाज नही मिल रहा है।

प्रान्तीय सरकार कहती है कि केन्द्र अनाज नही देता है और केन्द्र यह कहता है कि हमने अनाज भेज दिया है। आखिर इन दोनों की इस प्रकार की बातो मे गरीब जनता की क्या हालत होगी ? यह आप सोचे। मै चाहता हू कि आप इस समय सक्रिय कदम उठाए। अनाज की व्यवस्था करें अन्यथा लोग भूखों मरेंगे लोगो की हालत बहुत खराब है। महंगाई दिन पर दिन बढ रही है। आप राहत कार्य अधिक मे अधिक बढ़ाएं और अधिक मे अधिक आप पैसे दें। यह न सोचें कि आप महाराष्ट्र के है तो चार रेलवे लाइन आप ने ले ली है या कोई और मन्त्री कही और के है तो उन्होने वहा के लिए ले लिया है। रेल मन्त्री ने कहा कि कोई राज्य अगर जमीन मुफ्त मे देना चाहता है तो वह वहा रेलवे लाइन बनाने का काम शुरू करेंगे, तो मै उनसे कहना चाहता हूं, और अपने प्रदेश के मुख्य मन्त्री से भी बात करेगे, अगर आप हमारे यहा रेलवे लाइन के लिए पैसा देना चाहते हैं तो हम कोशिश करेंगे लोगों से मुफ्त जमीन दिलवाने की और राज्य सरकार से भी कहेंगे कि वह कुछ न कुछ मुआवजा देकर लोगों को जमीन देने के लिए राजी करे जिससे वहा यह काम चालू किया जा सके। हमारे यहां बड़ौदा से इन्दौर, दाहोद से इन्दौर, दाहोद से खरगोन और खडवा तक की रेलवे लाइन निकल सकती है जिसमें मिट्टी का काम हो सकता है और करोड़ों लोगों को काम मिल सकता है। आज जो छोटे छोटे काम खोले जाते है उनमें कहीं दो सौ, कही तीन सौ आदमी काम करते हैं लेकिन जहा लाखो आदमियों को काम की जरूरत है वहा सौ दो सौ या तीन सौ आदमियों को काम देकर आप समस्या हल नही कर सकते है। इसलिए बड़े प्रोजेक्टस के बारे मे आप सोचे।

*SHRI APPALANAIDU (Anakapalli): Mr. Chairman, Sir, I am grateful to you for giving me an opportunity to take part in the discussion on General Budget. I congratulate the hon Finance Minister for proposing a budget wherein the articles of day to day use of the common man are exempt from any fresh taxation measures. I also congratulate the Finance Minister for proposing to partially implement the recommendations of the Raj Committee so far as agricultural incomes are concerned. Here I would like to state that many rich people evade income tax by showing their incomes as agricultural incomes. I am happy that the Finance Minister is able to bring such tax evaders to book. In this connection I would like to seek a clarification from him whether this proposal would include all the agricultural incomes or it would be applicable only to those which are already being assessed. If it includes all the farmers then a situation may arise when even a small farmer has to maintain accounts and submit income tax returns. It would be difficult for the small farmers to do so. I therefore suggest that the small farmers should be excluded from the purview of such a levy.

80 per cent of our population live in rural areas and are dependent on agriculture. We find that for the last 25 years the State Governments could

*The original speech was delivered in Telugu.

do precious little to help improve the conditions of these rural areas It is because the financial resources are very meagre at the command of these State Governments. There is no change in the economic situation of these rural areas because of our wrong planning. Our country is a poor country and in addition to that one is baffled to find that the population is growing and the *per capita* income is not growing in the same proportion. Another difficulty which is being faced by one and all is the problem of price rise. Certain sections in our society like the Government employees and the factory workers are organised enough to fight and to agitate for betterment in such a situation. But the poor farmer in our country is in such a pitable plight that he is always at a disadvantage. He is not in a position to successfully fight the vagaries of nature. Normally his whole family works on the farm. In the bargain the children are deprived of even primary education. After all this effort what does he get in return? He gets himself into a situation when he has to to look up to the sky expectantly for the benevolence of the rain God. It would not be too much to say that, sometimes, his prayers are not answered. There is neither a single drop of rain nor even a drop of tear from the dried up eyes of the desparate farmer. In the bargain he suffers a heavy loss, and be reduced to a state when he groans helplessly under the burden of the financial commitments he undertakes by way of loans to prosecute his avocation namely, agriculture. In such a situation, I would like to submit that crop insurance would be of great help. We often find that the agriculturist in our country, has to face drought or a flood every alternate year. He would not grudge to pay a bit more by way of premium for the crop insurance. He would at least be assured of a minimum return in case of flood or drought. Further I would like to suggest that our plans should be agriculture oriented.

Shri Shinde while replying to a debate said that he would look into the feasibility to introduce crop insurance. I welcome such a step. It would go a long way to help our poor farmers who are at the mercy of nature. I would go a step further and suggest that the feasibility of cattle insurance also should be studied. Because the importance of cattle to a small farmer in his profession of agriculture cannot be over emphasised Generally, we find that the small farmer is not in a position to acquire a second pair of bullocks if he loses the first pair either due to disease or epidemic. I would like to emphasise once again that our plans should help our rural agricultural economy in achieving self-sufficiency.

We have so far completed three five year plans and the fourth five year plan is coming to an end We are proposing to have a fifth five year plan But inspite of all these I find that the economic disparities in the various sections of our society are growing. We can easily come across this phenomena if we examine the economic conditions of our people It is necessary that we should curb the growth of such disparities. In this connection I would like to mention a few facts about Visakhapatnam district from which I come. In this area there is a harbour. There is an oil refinery, a big fertilizer plant and various other industries like the ship building yard, and other ancillary industries But inspite of the presence of so many industries amidst them the people are very backward. It is so because they are denied all the employment opportunities these industries afford. A majority of the people employed are from other areas. It is so because of the manipulations of the people who are at the helm of affair in these industries. Therefore the local people are subjected to a great injustice

Here I would like to recall a bit of history The people of Visakhapatnam suffered from times immemorial because of lack of opportunities. That

[Shri Appalanaidu]

is therefore why they are forced to migrate to any area which afforded them opportunities of a decent living. I would like to mention here that you find the people of this region not only in various other areas in my State but also in countries like Malaysia, Singapur, Burma and South Africa. I therefore suggest that our plan priorities should be cast in such a way that backward regions like the Visakhapatnam region get a fillip in their efforts towards achieving economic progress involving more employment to the local people.

Before concluding my speech I would like to bring a few more points to the notice of the Government through you. Allocation of a crore of rupees is made in this budget towards the proposed steel plant in my area. I am grateful for that. I further request that the Government should take necessary immediate steps to see that the steel plant comes into existence and starts production as early as possible. Because of the existence of various industries mentioned this area always needs a great amount of electric power. I have noticed that this area also suffered because of lack of sufficient electricity. I suggest that an atomic power plant should be constructed in the Araku valley of this district. I would like to mention here that this area suffers from lack of water for irrigation as well as drinking purposes. I therefore suggest that a barrage should be constructed on the river Godavari near Polavaram and the waters diverted to this area. If such a step is taken I would assure you Sir, it would not only be beneficial to the people of Visakhapatnam district but also the people of the regions through which this canal system would go I would further add that if such a step is proposed, then the farmers who would benefit from these waters would be willing to contribute gladly towards the expenditure.

Here I would like to mention the industrial potential of the Aruku valley of this district. This valley abounds in high grade deposits of bauxite. I therefore, suggest that an aluminium plant should be installed in that area. Such a step would help in bringing the backward tribal people of that area on par with the people of other regions economically. Finally, I conclude my speech while expressing my gratitude for giving me this opportunity to take part in the discussion.

SHRI P. G. MAVALANKAR (Ahmedabad) Sir, throughout yesterday and today's debate on the general budget, while many members from the ruling party were speaking, I found that a good number of them started by severely criticising the hon Finance Minister on a variety of points but at the end I wonder why they ended up with a word of congratulations. If the Finance Minister and the Government had not delivered the goods, I was wondering why they should have been loyal and tradition-bound in extending these congratulations.

The Finance Minister's budget speech and the budget proposals undoubtedly contain several good intentions and quite a few well meaning expectations but will these intentions and expectations materialise? That is the key question This House and the nation are not interested merely in what the Finance Minister has to say about the state of the economy; they are interested in the results naturally It is no use fondly hoping that the crops will be better etc as he was saying the other day while replying to the debate on rising prices. For a minister of the Government it would be inadequate to indulge in merely fond hoping about economic events and financial conditions of the country. One has to be constantly aware of the stark realities all round and one must be realistic in one's approach and actions. This, the Finance Minister is not ready or willing to do.

What sort of a budget is it? Shall we call it a socialist budget or a capitalist budget? I say, it is neither;

it is a stereotyped budget, a routine kind of budget. There is no effort made to break fresh grounds with courage and imagination. What is preventing the Finance Minister from boldly implementing what he and his party have been saying day in and day out on all kinds of election and other public platforms in regard to the establishment of an egalitarian, just and harmonious society? With a massive, almost a killing majority, I do not know why he and his Government are not willing to come forward with speed, surety and sincerity. I say this in an agonising spirit because if this Government, with such big majority, fail to deliver the goods to the masses at this stage, I see a very great disaster for the country. Therefore, I feel the Finance Minister should, before it becomes too late, come forward with various correct and necessary steps to be taken in regard to improving the economic and financial situation of our country. I would like, therefore, the Finance Minister to be even a little unpopular, if unpopularity is the price he has to pay for going on the correct track. The Finance Minister has said in his speech that he wants to accelarate three things mainly, namely, economic growth, social justice and self-reliance. I am sorry to say that in all these three matters the budget proposals do not give any hope or strike any note of optimism. In fact, I am afraid, none of these three hopes is going to materialise by what he has suggested.

It is one thing for the ruling party to have got a majority, a political achievement. It is quite different to do certain basic required economic doings on the basis of that politically-achieved majority. We have been told now and again that the Government have to do many things because of the Bangladesh crisis. This House has been saying "let us not bring in Bangladesh crisis again and again". We, in fact the whole nation, undoubtedly stood behind the Government, behind the Prime Minister and admired her political victory. But it has not yielded economic results. It is a well-know fact that political fruits in themselves do not produce fine economic results. The Government is failing, continuously failing, to bring about a clear-cut economic policy.

I would like to ask the Finance Minister and the Government to tell us in concrete terms what they are doing in regard to arresting the galloping inflation. Are they doing something substantial to curb blackmoney? Are they controlling the greedy monopolistic self-centred industrialists? Are they doing something substantial to eliminate corruption? What are they doing to prohibit ostentatious and luxurious living, so out of tune with the present situation? Finally, what are they doing in order to effect measures of economy in governmental administration?

Sir, there is a revolution of rising expections all over the world. It is only natural that the expectations of the people have been also increasing. But what are they getting in reply to those increasing expectations? All that they are getting is rising prices, less and less food, decreasing employment opportunities and dull and disappointing educational policies and facilities. If this kind of deterioration goes on, I am quite sure that before long there will be a terrible explosion of the anger of the people.

The urgent needs of the day are, if I may enumerate them, (1) a realistic, pragmatic economic policy, a policy which is not ideologically-based, ideologically-oriented but a policy which is result-oriented. There is a considerable climate of uncertainty which I think is harmful. The Finance Minister wants industrial development to take place. How does it take place if people do not know what is going to happen in the next five years? Let the Government make decisions and let these decisions be in furtherance of the socialist policies, but for heaven's sake, be certain on them, be definite on them, and implement them

[Shri P. G. Mavalankar]

honestly. Secondly, I find that the budget proposals do not have enough incentives for greater industrial development. Thirdly, he has not mentioned in adequate words the need for harder work, more production and better and equitable distribution. Fourthly, there is need for more employment, both educated and uneducated, but more employment not only in terms of more people getting employment but the employment must be more meaningful and it must be production-oriented. Fifthly, our rural areas have remained, by and large, backward. So, we must develop cottage and small-scale industries and ensure regional growth, which must be balanced and integrated and in tune with the economy of the entire nation. Lastly, I feel that the agricultural and industrial sectors must be helped and encouraged in such a way that both are developed, not one at the cost of the other.

Coming briefly to this year's budget, I want to say that it is good in parts but very poor in overall effects on our economy. I am glad that the refugee relief levies are being withdrawn from the 1st of April. I am also glad that there is not much of direct taxes; they are more or less indirect taxes. But I want to suggest that even if you have indirect taxes, ultimately in most of these, if not all these indirect taxes, the burden is shifted to the consumer, to the last man at the end, that, is, the common man. Therefore, even if as he did say in his Budget Speech that commodities like petrol and tobacco are commodities in respect of which rich will be hit and not the poor, I beg to differ from him. In all sincerity, I would suggest to him that these levies are bound to bring greater hardship and more difficulties to the poor people also.

In his Budget Speech, the Finance Minister says that he wants to collect Rs. 292 crores. But what is surprising and saddening is that in order to collect this amount, the Finance Minister has spread his net too wide on a very big canvas. It is extraordinary that a Finance Minister should go about and get half a crore of rupees, one crore of rupees, 1½ crores of rupees and 2 crores of rupees from a variety of sources. This shows that there is no well-knit taxation scheme and policy in the Finance Minister's budget proposals.

Then, he talked about the great need of giving employment to the educated people. He talked about what is called the educated employment scheme. He mentioned a figure of, I believe, Rs. 100 crores for giving jobs to half a million educated people. But he does not tell us what he is going to do. How is he going to find jobs for half a million educated people? I suspect, without giving any details, merely to say that Rs 100 crores are to be given for educated employment scheme, there is certain sources of bribery in this and he wants to squander away this money by giving it to people who are talking more loudly and who are vocal in urban areas. I want to tell him that it is no use merely giving Rs. 100 crores. This is going to be wasted. I say, unless he comes forward and tells this House and the country what are his specific proposals with regard to giving employment to educated people.

Further, he says that he wants to distribute Rs. 150 crores for 'advance action' for the fifth Five Year Plan. I suppose, he implies that the take-off has already been achieved and he wants money for advance action in the Fifth Plan. But again, he has failed to tell this House and the country what this advance action is going to be about. Another thing that I would like to say in this regard is that it is no use having too many taxes on a wide canvas, as I have said before, and there should not be any tax proposal which is not rational and just. Over the past several years, we

have been noticing in this country that direct taxation is so high that it has led to tax-evasion. The people who do not wish to pay taxes know that they cannot pay those taxes. I would request the Finance Minister to go into this question more carefully on a more rational basis and see to it that he is able to encourage, if not this year, in the coming years at least, the people who are honest, who want to pay taxes, to pay taxes that they can pay. If you tax the people in such a way that they cannot pay or they would not like to pay, then you are bringing in dishonesty and theft.

Here, I would like to remind him of one very interesting quotation of Justice Holmes of the Supreme Court of the United States. Many years ago, Justice Holmes said:

> "I pay taxes and buy civilisation."

I wish a day comes in this country when we too can say, "We pay taxes and buy civilisation and culture." The tragedy is: We pay taxes and buy more bureaucracy; we pay taxes and buy more corruption; we pay taxes and buy more inefficiency. I want to see that day when people are encouraged to pay taxes and the taxation scheme is more rational and is based on just and proper considerations.

In conclusion, I ask: Why is the Finance Minister not showing speed and efficiency in collecting tax arrears? Why is he so soft—I do not want to use a harsh word—to people who are not paying taxes? Why is he so hard to people who are honest and who are paying every single paisa that they have to pay?

Secondly, I want to ask why the Finance Minister is not prepared to find ways and means of economy in Government Departments? Is it because that it is difficult to find ways and means of economy in Government expenditure and that he will have to displease many of his colleagues? Perhaps, it is because these people will make a hue and cry. But what about the people outside in the country? Is it because they cannot speak with one voice together that you can get away with it? I would beg of him to consider the matter and see to it that before he comes up with his proposals and tell us the people to pay more taxes, let him look into his own Government Departments and reduce expenditure, and then justify his demand for more money.

I do not want to take more time. Many hon. Members belonging to different Parties and even non-Party Members have said about the drought situation and the unprecedented difficulties arising out of the drought situation in the country I am glad, the Finance Minister has provided for drought relief by way of money, food supplies, relief works, special projects, etc.

As the hon. members from Gujarat said, I would also like to say, in passing, that the time is already overdue for an equitable, just and proper award on the Narmada issue. As I have been repeatedly saying both in the House as well as outside, this is not a question of this or that province; this is a question of the entire nation. Unless the Prime Minister's award on Narmada comes quickly, I am afraid, not only the Finance Minister will have to pay a price in terms of finding more money but the country at large will also have to pay a greater price. I request him to convey the sentiments of this House, the desire of this House and the demand of this House. We are not begging when we say that the Prime Minister must give her award quickly and urgently; we say this because it is our right and privilege to do so in the interest of the nation, and I hope that she will not waste any more time in doing this.

When we talk of economic and financial matters, we always forget that all economic development depends upon the human factor. What kind

[Shri P. G. Mavalankar]

of human beings are we producing? I want to say a sentence or two about the great value of education as an important tool and technique. What have we done in the last 25 years of freedom? We have not done anything to re-formulate, re-postulate and re-structure this tool of education to suite the needs of a developing democracy like ours. What is needed and what we want is a total revolution. That alone will deliver the goods, because the human factor, in economic development, is the most important.

I started by saying that the Finance Minister's speech abounds in good intentions. I also said that it was good in parts. But the trouble is that it does not give the people all the necessary and good results in one whole basket. The Finance Minister gives something at one time, but takes away something else and something more at another time. He never gives the entire thing—all at a time. So, this Budget and the Finance Minister's proposals are like the proverbial Curate's egg. You know, if the Curate gets the yellow part of the egg, he is denied the white part and *vice versa*, because the landlady never gave the complete egg. So also, Mr. Chavan, as the nation's financial house-keeper, has put on the Table an apparently tempting proposal which, he himself knows well, will not produce the complete fruit for the taste and consumption of the people, particularly the vast, poor and under-privileged section of our country men.

श्री मुहम्मद जमीलुर्रहमान : (किशनगंज) : जनाबे सदर, मैं फाइनेंस मिनिस्टर साहब को मौजूदा बजट पेश करने के लिए मुबारिकबाद पेश करता हूं। लेकिन साथ साथ मैं उनका ध्यान मुल्क के सामने जो कुछ मसले पेश हैं, प्राबलैम्ज पेश हैं, उनकी तरफ भी दिलाना चाहता हूं। यह तय बात है कि मुल्क में जितने मसले हैं, जितनी मुसीबतें हैं, जितने प्राबलेम्ज हैं, उनको मद्देनजर रखते हुए उससे बेहतर बजट और कोई पेश नहीं हो सकता था। आप देखें तो आपको पता चलेगा कि पूरे मुल्क के पूर्वी हिस्से से ले कर पश्चिमी हिस्से तक और दक्षिणी हिस्से से ले कर उत्तरी हिस्से तक तरह-तरह की गड़बड़ियां हैं, फिर चाहें वे लैंड के नाम पर हों, प्रान्त के नाम पर हों, जात के नाम पर हों, फिरके के नाम पर हों या किसी दूसरे नाम पर हों। हर हालत में हम सभी का यह फर्ज हो जाता है कि हम बहुत ही गम्भीर तरीके से इन मसलों पर सोच-विचार करें और इनका कुछ हल निकालें। मैं समझता हूं कि इन सारी खराबियों की जड़ रिजनल इम्बलेंसिस हैं। अगर रिजनल इम्बैलेंसिस मुल्क से दूर हो जाती हैं तो बहुत से मसले खुद-ब-खुद हल हो सकते हैं। आप देखें कि बक्वर्ड इलाके रिजनल इम्बलेंसिस की जद में हैं इस वक्त भारत सरकार जिन जिलों का नाम लिया है बैक्वर्डनस में, उस पर सरकार क्या खर्च कर रही है। उन जिलों के नाम पर दूसरे हल्कों की बहुत तेजी के साथ तरक्की की जा रही है और यही उन झगड़े-फसादों की जड़ है, जो लैंग्वेज, जात और प्रान्त वगैरा के नाम पर मुल्क के मुख्तलिफ़ हिस्सों में उठ खड़े हुए हैं। इस मसले को हल करने का एक ही तरीका है कि हिन्द सरकार फौरी तौर पर और बहुत मजबूती के साथ डिस्ट्रिक्ट लेवल पर प्लानिंग शुरु करे। हर जिले में डिस्ट्रिक्ट प्लानिंग बोर्ड बनाये जायें, जिन के अध्यक्ष और मैम्बर्स पब्लिक के नुमांयदों में से हों। मसलन पार्लियामेंट और लजिसलेचर्ज के मेम्बर्ज हों। सरकार फंड्ज का एलाटमेंट उन बोर्डों को करे और उन के काम पर निगरानी रखे। वे बोर्ड पार्लियामेंट को जवाबदेह हों और पार्लियामेंट को इन बारे में इत्तिला देते रहे कि सैंट्रल गवर्नमेंट ने कितने फंड्ज दिए हैं, कितने काम करने हैं और कितने काम किए गये हैं।

आज क्या हालत है? यहां से स्टेट गवर्नमेंटस को फंड्ज एलाट किए जाते हैं—पोलीटिकल रीजन्ज से या दूसरी रीजन्ज

से। लेकिन जिन हल्कों मे वह रुपया खर्च किया जाना चाहिए, वहां न खर्च हो कर शहरो से खर्च किया जाता है और यहा फिगर्ज भेज दी जाती हैं कि इतनी तरक्की हो गई है। इस वजह मे हमारे गांवो की हालत बद से बदतर होती जा रही है। मैं फिनास मिनिस्टर साहब से कहना चाहता हू कि वह मुल्क के बैकवर्ड डिस्ट्रिक्ट्स के लिए कम से कम दस हजार करोड रुपया एलाट करे, वह रुपया जिलो को पापुलेशन बेसिस पर दिया जाये, उस को डिस्ट्रिक्ट प्लानिंग बोर्डों के मातहत इस्तेमाल किया जाये, पब्लिक के नुमायदो का उस से पूरा हाथ हो और हिन्द सरकार और पार्लियामेंट को इस बात की पूरी खबर हो कि उस रुपए का सही मानों मे उपयोग हो रहा है या नही।

यह खुशी की बात है कि फिनास मिनिस्टर साहब ने कहा है कि पाच लाख लोगो को एम्पलायमेंट दी जायेगी। लेकिन मैं यह अर्ज करना चाहता हू कि हर एक जिले मे कम से कम एक एक हजार आदमियो को जरुर एम्पलायमेंट देने का इन्तजाम किया जाये। इस सिलसिले मे खास तौर पर बैकवर्ड डिस्ट्रिक्ट्स की तरफ ध्यान दिया जाये, क्योकि आज तक सारी गडबडी उन्ही हल्को मे होती रही है, जहा इकानोमिक इमबैलेंस है, जहा की मुआशी हालत बदतर हो गई है।

छोटी इडस्ट्रीज की तरफ भी पूरा ध्यान दिया जाना चाहिए और जिन जिलो को बैकवर्ड करार दिया गया है, उन मे ज्यादा से ज्यादा छोटी इडस्ट्रीज लगाई जानी चाहिए खास कर हर ब्लाक मे एक दो छोटी इडस्ट्रीज होनी जरुरी है।

जहां तक ग्रीन रेवोल्यूशन का ताल्लुक है, इस मे शुबहा नही है कि मुल्क ने अनाज की पैदावार में बहुत तरक्की की है। लेकिन मैं देखता हूं—और मैंने कई दोस्तो को भी यह कहते हुए सुना है—कि जिस मकसद से बैंको का नैशनलाइजेशन किया गया था, वह मकसद फौत हो रहा है। छोटे किसानो को नैशनलाइज्ड बैंको से बहुत परेशानिया होती है। बैंको के हैडक्वार्टर चालीस चालीस, पचास पचास मील दूर होते हैं। उन लोगो को वहा के कई चक्कर लगाने पडते हैं, लेकिन फिर भी उन को बैंको से कोई सुविधा नही मिलती है। मेरा सुझाव है कि हर ब्लाक और हल्के मे स्टेट बैंक या नेशनलाइज्ड बैंक की एक एक ब्राच खोली जाये, ताकि ग्रीन रेवोल्यूशन की ओर तरक्की हो और छोटे काश्तकारो को नैशलनाइज बैंको का पूरा फायदा मिले।

मै एक मिसाल पेश करना चाहता हू बिहार सरकार को यहा से बहुत सा रुपया दिया जाता है लेकिन उस मे से काफी रुपया सरन्डर हो जाता है। इस की वजह यह है कि वहा पर गवर्नमेंट आफ इडिया का कोई फिनाशल कट्रोलर नही है। दूसरे, जिस काम के लिए रुपया दिया जाता है, वह उस पर सर्फ न कर के दूसरी तरफ डाइवर्ट कर दिया जाता है। और नतीजा यह होता है कि जहा इम्बैलेंसेज है वहा और ज्यादा इम्बैलेंसेज होते जाते है। इसलिए आप एक फाइनशियल कट्रोलर गवर्नमेंट आफ इडिया का हमारी स्टेट के लिए जरूर दे दे क्यो कि वहा सारी चीजे है, कोयला है, लोहा है और सारी चीजे हैं लेकिन फिर भी जब हम पर कैपिटा देखते है तो हमारी गर्दन शर्म से झुक जाती है। इसलिए आप वहा एक फाइनेशियल कट्रोलर रखे ताकि आप का नज्म व जब्त उस पर बरकरार रहे और वहरु पया जो आप देते है उसका पूरा इस्तेमाल हो सके।

मैं एक बात और कहना चाहूगा। ड्राउट मिचुएशन आज सारे मुल्क मे हाहाकार मचाए हुए हैं। बिहार मे, गुजरात मे, आध्र मे, असाम मे, राजस्थान मे, इन सभी प्रदेशों मे एक हगामा मचा हुआ हैं। लेकिन आप देखे कि इस के लिए परमानेंट स्टेप क्या आप ने किया है? 25 साल हमारी आजादी

[श्री मुहम्मद जमीलुर्रहमान]

के हो गए। इतने सालो मे हम ने क्या किया? मेरी समझ मे जिस तरह से फ्लड कट्रोल बोर्ड एक आप ने परमानेट बनाया हुआ है उसी तरह से एक परमानेट ड्राउट कट्रोल बोर्ड बनाए जिसकी यह ड्यूटी हो कि जहा भी बेदर फोरकास्टा आता है वहा वह इम्मीड एटली जा कर देखे कि क्या जरूरत है उस हल्के की। कौरन वह टीम वहा जा कर उस इलाके की हालत को स्टडी करे और पानी की जरुरत हो तो पानी पहुचाए, पाइप लाइन की जरुरत हो तो पाइप लाइन पहुचाए। गल्ले की जरुरत हो गल्ला दे। लेकिन यह एक परमानेट फीचर होना चाहिए। यह नही कि जब ड्राउट हो गया तब हम उस के मुताल्लिक सोचने की बात कर रहे है। इस को आप परमानेट बेसिस पर बनाये और वार फूटिंग पर आप इस को फाइट करे।

दूसरी बात आप होल सेल ट्रेड गेहू का ले रहे हैं। बडी खुशी की बात है। लेकिन कुछ भाई लोगो को बडी तकलीफ हो रही है। तो होने दिया जाय। जनता जिस से सुखी हो उस से बढ कर खुशी की बात क्या हो सकती है? उस के लिए अगर थोडे से लोगो को कुछ कुर्बानी भी देनी पडे तो वह भी दे देगे। (व्यवधान) . .

वाजपेयी जी को तो तकलीफ होगी ही। यह मै जानता हू। इसीलिए तो मैं बोला हू। मैं यह अर्ज कर रहा था कि गेहू का होलसेल ट्रेड जो लिया गया है, वह एक बडी अच्छी पेशकदमी है। लेकिन साथ साथ मुझे यह खतरा है कि खाने वालो को तो फायदा हो सकता है लेकिन पैदा करने वालो का शायद न हो। इसलिए पैदा करने वाले की हालत को सुधारना होगा। दूसरे आप को एक स्टेबिलिटी करनी होगी। उस के लिए आप को पूरा इन्तजाम करना होगा।

अब मै अपने जिले पूर्णिया की बात रखना चाहता हू। आप देखेगे फिगर्स मौजूद है कि यह जिला मशहूर है जूट लिए, पाट के लिए और वा पाट की एक खास क्वालिटी होती है जो पूरे भारत मे कही नही होती है। वह एक खास किस्म का पाट होता है जिस का नाम है सोनाबग। मैं आप को यकीन दिलाना चाहता हू कि उस क्वालिटी का पाट पुरे भारत मे कही नही होता है। लेकिन उस के लिए आज तक एक जूट मिल नही हो सकी। आज तक उस के कच्चे माल की पूरी खपत नही हो सकती जो कि लाखो रुपया का फारेन एक्सचेंज लाता है। उस की दो ही वजह है। एक तो यह है कि ट्रासपोर्ट फैसिलिटी उस जिले के अदर नही है और उस मे भी रेलवे लाइन खास तौर से नही है। हमारे रेलवे के मत्री महोदय ने एक प्रोपोजल दिया है कि निर्मली से कोरविजगज तक रेलवे लाइन जायगी। मै वजीर खजाना से अर्ज करूगा कि इसी को एक्सटेंड कर के वाया जोकि हाट और बहादुरगूज होते हुए गलगलिया तक कर दे ताकि उन हलको से जहा कच्चा माल अधिक मिलता है वह आप की मडियो तक पहुचा सके और आप उस को बाहर के मुल्को मे भेज सके।

लास्ट बट नाट दि लीस्ट, मैं एक बात कह कर बैठ जाऊगा। हाला कि वजीर खजाना उस से ताल्लुक कुछ कम रखते है लेकिन फिर भी रखते तो है ही क्यो कि देश के वजीर हैं। आप देखिए कि टैक्स तो सारे लोग देते है, छोटे बडे सब लोग और छोटे लोगो से बडी सख्ती के साथ टैक्स वसूल किया जाता है। लेकिन जब दगे फसाद होते हैं तो वही बेचारे छोटे लोग मारे जाते है और बडे लोग जो कि टैक्स इवेडर है, जिन के ऊपर लाखो लाख रुपया बाकी है, जिन के आकडे अभी हमारे दोस्त ने दिए है, उन की तो जान बचायी जाती है, उनकी तो पूरे तौर से खिदमत होती है और छोटे लोग जो टैक्स देने वाले हैं, दंगे फसाद जहां होते हैं वहां उन्हीं की ज्यादा मौत होती है। कल अखबारों में मैंने देखा, इत्तफाक की बात है, कल उन में अलीगढ़ के कन्वेंशन

की बात हो रही थी। उस में कि डाक्टर फ़रीदी साहब हैं। उन की तो सांठ गांठ आज कल वाजपेयी जी से चल रही है... (व्यवधान)....उन्होंने बड़ी खुशी से उस रायट में एक क्लीन चिट अपने किसी दोस्त की पार्टी को दे दी कि साहब, उन का कोई हाथ नहीं था। लेकिन आखिर, लोग इतने बेवकूफ तो नहीं हैं। सारी बात जानते हैं वैसी हालत में होम मिनिस्ट्री की बिलकुल पूरी कोशिश होनी चाहिए कि ऐसी जगहों में जहां दंगे फसाद होते हों, उन की रोकथाम के लिए पूरा इतजाम होना चाहिए। चाहे ट्राइबल हो, हरिजन हो, मुसलमान हो, कोई भी हो, एक सैकुलर और डेमोक्रेटिक स्टेट का उसूल है कि उस की जान-व-माल की हिफाजत होनी चाहिए।

आखिर मे बड़े अदब के साथ एक बात कहना चाहता हूं और वह है आपकी टैक्स-टाइल पालिसी। रूरल-ओरियेन्टेड टैक्सटाइल पालिसी बनाइये। टैरिलीन और टैरीकाट से हमारा मसला हल नही होगा, हमारे देश के 80 प्रतिशत लोग गांवों मे रहते हैं, वे लोग टैक्स देते हैं लेकिन फायदा इन लोगों को नही होता है। इसलिए रूरल ओरिन्टिड टैक्सटाइल पालिसी बनाइए ताकि गरीबो का फायदा हो।

[شری محمد جمیل الرحمان (کشن گنج) - جناب صدر- میں فائنانس منسٹر (وزیر خزانہ) صاحب کو موجودہ بجٹ پیش کرنے کے لئے مبارک باد پیش کرتا ہوں - لیکن ساتھ ساتھ میں آنکا دھیان ملک کے سامنے جو کچھ مسلے پیش ہیں آنکی طرف بھی دلانا چاہتا ہوں- یہ طے بات ہے کہ ملک میں جتنے مسلے ہیں، جتنی مصیبتیں ہیں،—— پرابلمز ہیں، آنکو مدنظر رکھتے ہوئے اس سے بہتر بجٹ کوئی پیش

نہیں ہو سکتا تھا- آپ دیکھیں تو آپکو پتہ چلے گا کہ پورے ملک کے پوربی حصے سے لے کر پچھمی حصے تک اور دکھنی حصے سے لیکر آتری حصے تک طرح بطرح کی گربڑیاں ہیں، پھر چاہے وہ لینڈ کے نام پر ہوں، ذات کے نام پر ہوں، پرانت کے نام پر ہوں، فرقے کے نام پر ہوں یا کسی دوسرے نام پر ہوں- اس حالت میں ہم سبھوں کا یہ فرض ہو جاتا ہے کہ ہم بہت ہی گمبھیر طریقے سے ان مسلوں پر سوچ وچار کریں - اور آنکا کچھ حل نکالیں- میں سمجھتا ہوں کہ ان ساری خرابیوں کی جڑ ریجنل امبیلینس ہیں- اگر ریجنل امبیلینس ملک سے دور ہوجاتے ہیں تو بہت سے مسلے خود بخود حل ہو سکتے ہیں - آپ دیکھیں گے بیکورڈ علاقے ریجنل امبیلینسز کی زد میں ہیں، اس وقت——اور سرکار نے جن ضلعوں کا نام لیا ہے بیکورڈنیس میں، اس پر سرکار کیا خرچ کررہی ہے- آن ضلعوں کے نام پر دوسرے حلقوں کی بہت تیزی کے ساتھ ترقی کی جارہی ہے اور یہی آن جھگڑوں کی جڑ ہے، جو لینگویج، ذات اور پرانت وغیرہ کے نام پر ملک کے مختلف حصوں میں آٹھ کھڑے ہوئے ہیں- اس مثلے کو حل کرنے کا ایک ہی طریقہ ہے کہ ہند سرکار فوری طور پر اور بہت مضبوطی کے ساتھ ڈسٹرکٹ لیول میں پلاننگ شروع کرے- ہر ضلعے میں ڈسٹرکٹ پلاننگ بورڈز بنائے جائیں- جن کے

[شری محمد جمیل الرحمان]

ادھیکش (صدر) اور ممبران پبلک کے نمائندوں میں سے ہوں، مثلاً پارلیمنٹ اور لیجسلیچرز کے ممبران ہوں۔ سرکار فنڈز کا الاٹمنٹ آن بورڈوں کو کرے اور انکے کام پر نگرانی رکھے۔ وہ بورڈ پارلیمنٹ کے سامنے جواب دہ ہوں اور پارلیمنٹ کو اس بارے میں اطلاع دیتے رہیں کہ سنٹرل گورنمنٹ نے کتنے فنڈز دیئے ہیں، کتنے کام کرنے ہیں اور کتنے کام کئے گئے ہیں۔

آج کیا حالت ہے؟ یہاں سے سٹیٹ گورنمینٹ کو فنڈز الاٹ کئے جاتے ہیں۔ سیاسی وجوہات سے یا دوسرے وجوہات سے۔ جن حلقوں میں یہ روپیہ خرچ کیا جانا چاہیئے، وہاں نہ خرچ ہو کر شہروں میں خرچ کیا جاتا ہے اور یہاں اعداد و شمار بھیج دیے جاتے ہیں کہ اتنی ترقی ہو گئی ہے۔ اس وجہ سے ہمارے گاؤں کی حالت بدسے بدتر ہوتی جا رہی ہے۔ میں وزیر خزانہ صاحب سے کہنا چاہتا ہوں کہ پبلک کے بیکورڈ ڈسٹرکٹ کے لئے کم سے کم دس ہزار کروڑ روپیہ الاٹ کریں، وہ روپیہ ضلعوں کو پاپولیشن (آبادی) بیسیس پر دیا جائے، اس کو ڈسٹرکٹ بیسس پر دیا جائے اس کو ڈسٹرکٹ پلاننگ بورڈوں کے ماتحت استعمال کیا جائے، پبلک کے نمائندوں کا اس میں پورا ہاتھ ہو اور ہند سرکار اور پارلیمنٹ کو اس بات کی پوری خبر

ہو کہ اس روپیے کا صحیح معنوں میں استعمال ہو رہا ہے یا نہیں۔ یہ خوشی کی بات ہے کہ فائنانس منسٹر صاحب نے کہا ہے کہ پانچ لاکھ لوگوں کو امپلائمنٹ دی جائیگی۔ لیکن میں یہ عرض کرنا چاہتا ہوں کہ ہر ایک ضلعے میں کم سے کم ایک ایک ہزار آدمیوں کو ضرور امپلائمینٹ دینے کا انتظام کیا جائے۔ اس سلسلے میں خاص طور پر بیکورڈ ڈسٹرکٹ کی طرف دھیان دیا جائے، کیونکہ آج تک ساری گڑبڑی انہی حلقوں میں ہو رہی ہے، جہاں اکنومیک امبیلینس ہے، جہاں کی معاشی حالت بدتر ہو گئی ہے۔

چھوٹی انڈسٹریز کی طرف بھی پورا دھیان دیا جانا چاہیئے اور جن ضلعوں کو بیکورڈ قرار دیا گیا ہے ان میں زیادہ سے زیادہ چھوٹی انڈسٹریز لگائی جانی چاہیئے۔

جہاں تک گرین ریوولیوشن (سبز انقلاب) کا تعلق ہے اس میں شبہ نہیں ہے کہ ملک نے اناج کی پیداوار میں بہت ترقی کی ہے۔ لیکن میں دیکھتا ہوں اور میں نے کئی دوستوں کو بھی یہ کہتے سنا ہے کہ جس مقصد سے بنکوں کا نیشنلائیزیشن کیا گیا تھا وہ مقصد فوت ہو چکا ہے۔ چھوٹے کسانوں کو نیشنلائیزڈ بنکوں سے بہت پریشانیاں ہوتی ہیں۔ بنکوں کے ہیڈ کوارٹرز چالیس چالیس، پچاس پچاس میل دور ہوتے ہیں۔ ان لوگوں کو وہاں کے

ملک میں ہاہاکار مچ رہا ہے۔ بہار میں، گجرات میں، آندھر میں، آسام میں اور راجستھان میں ان سبھی پردیشوں میں ایک ہنگامہ مچا ہوا ہے۔ لیکن آپ دیکھیں گے کہ اسکے لئے پرمانینٹ فیچر کیا آپ نے کیا ہے؟ پچیس سال ہماری آزادی کے ہوگئے ہیں۔ اننے سالوں میں ہم نے کیا کیا؟ میری سمجھ میں جس طرح سے فلڈ کنٹرول بورڈ ایک آپ نے پرمانینٹ بنایا اس طرح سے ایک پرمانینٹ ڈراوٹ کنٹرول بورڈ بنائیں جس کی یہ ڈیوٹی ہو کہ جہاں بھی ویدر فورکاسٹ آتا ہے وہاں وہ امیڈیٹلی جا کر دیکھے کہ کیا ضرورت ہے اس حلقے کی۔ فوراً وہ ٹیم وہاں جا کر اس علاقے کی حالت کو سٹڈی (مطالبعہ) کرے اور پانی کی ضرورت ہو تو پانی پہنچائے، پائپ لائن کی ضرورت ہو تو پائپ لائنیں پہنچائے۔ غلے کی ضرورت ہو تو غلہ پہنچادیں۔ لیکن یہ ایک پرمانینٹ فیچر ہونا چاہیے۔ یہ نہیں کہ جب ڈراوٹ ہو گیا تب ہم اس کے متعلق سوچنے کی بات کریں۔ اسکو آپ پرمانینٹ بیسیس پر بنائیں اور وار فوٹنگ پر آپ اسکو فائٹ کریں۔

دوسری بات۔ آپ ہول سیل ٹریڈ گیہوں کا لے رہے ہیں۔ بڑی خوشی کی بات ہے۔ لیکن کچھ بھائی لوگوں کو بڑی تقلیف ہورہی ہے۔ تو ہونے دیا جائے۔ جنتا کو جس سے سکھ ہو اس سے بڑھکر خوشی کی کئی چکر لگانے پڑتے ہیں۔ لیکن پھر بھی انکو بنکوں سے کوئی آسانی نہیں ملتی ہے۔ میرا سجھاو ہے کہ ہر حلقے میں سٹیٹ بنک کی ایک ایک برانچ کھولی جائے تاکہ گرین ریولیوشن کی اور ترقی ہو اور چھوٹے کاشتکاروں کو نیشنلائزڈ بنکوں کا پورا فائدہ ملے۔

میں ایک مثال پیش کرنا چاہتا ہوں۔ بہار سرکار کو یہانسے بہت سا روپیہ دیا جاتا ہے لیکن اس میں سے کافی روپیہ سرینڈر ہو جاتا ہے۔ اسکی وجہ یہ ہے کہ وہاں پر گورنمنٹ آف انڈیا کا کوئی فنانشل کنٹرولر نہیں ہے۔ دوسرے جس کام کے لئے روپیہ دیا جاتا ہے وہ اسپر خرچ نہ کرکے دوسری طرف ڈائیورٹ کردیا جاتا ہے۔ اور نتیجہ یہ ہوتا ہے کہ جہاں امبیلینسز ہیں وہاں پر اور زیادہ امبیلینسز ہوتے جاتے ہیں۔ اس لئے آپ ایک فنانشل کنٹرولر گورنمنٹ آف انڈیا کا ہماری سٹیٹ کے لئے ضرور دیدیا جائے۔ کیونکہ وہاں ساری چیزیں ہیں، کوئلہ ہے، لوہا ہے اور ساری چیزیں ہیں۔ لیکن پھر بھی پر کیپیٹا انکم (فی کس آمدنی) دیکھتے ہیں تو ہماری گردن شرم سے جھک جاتی ہے۔ اسلئے آپ وہاں ایک فنانشل کنٹرولر رکھیں تاکہ آپکا نظم و ضبط اس پر برقرار رہے اور وہ روپیہ جو آپ دیتے ہیں۔ اسکا پورا انتظام ہو سکے۔

میں ایک بات اور کہنا چاہونگا۔ ڈراوٹ سچویشن آج ہمارے

[شری محمود جمیل الرحمان]

بات کیا ہو سکتی ہے؟ اسکے لئے اگر تھوڑے سے لوگوں کو کچھ قربانی بھی دینا پڑے تو وہ بھی دے دینگے۔

واجپئی جی کو تقلیف ہو گئی ہی۔ یہ میں جانتا ہوں۔ اسی لئے تو میں بول رہا ہوں۔ میں یہ عرض کررہا تھا کہ گیہوں کا ہول سیل ٹریڈ جو لیا گیا ہے وہ ایک بڑی اچھی پیش قدمی ہے۔ لیکن ساتھ ہی ساتھ مجھے یہ خطرہ ہے کہ کھانے والوں کو تو فائدہ ہو سکتا ہے ایکن پیدا کرنے والوں کو شاید یہ نہ ہو۔ اسلئے پیدا کرنے والوں کی حالت کو سدھارنا ہوگا۔ دوسرے آپ کو ایک سٹیبی لیٹی کرنی ہوگی - اس کے لئے آپ کو پورا انتظام کرنا ہوگا۔

اب میں اپنے ضلعے پورنیہ کی بات کرنا چاہتا ہوں۔ آپ دیکھیں گے کہ فگرز بوجود ہیں کہ یہ ضلع مشہور ہے جوٹ کے لئے۔ پاٹ کے لئے اور یہاں پاٹ کی ایک خاص کوالٹی ہوتی ہے جو پورے بھارت میں کہیں نہیں ہوتی ہے۔ وہ ایک خاص قسم کا پاٹ ہوتا ہے جس کا نام ہے سوناہنگ۔ میں آپکو یقین دلانا چاہتا ہوں کہ اس کوالٹی کا پاٹ پورے بھارت میں کہیں نہیں ہوتا ہے۔ لیکن اس کے لئے آج تک ایک جوٹ مل نہیں ہو سکی۔ آج تک اس کے کچے مال کی کھپت نہیں ہو سکی جو کہ لاکھوں روپئے کا فارن ایکسچینج لاتا ہے۔ اسکی دو ہی وجہ ہیں۔ ایک تو یہ کہ ٹرانسپورٹ فیسیلیٹیز (سہولیت) اس ضلعے کے اندر نہیں ہے اور اس میں بھی ریلوے لائن خاص طور پر نہیں ہے۔ ہمارے ریلوے کے منتری مہودیہ نے ایک پرپوزل دیا ہے کہ نرملی سے فارسگنج تک ریلوے لائن جائیگی۔ میں وزیر خزانہ سے عرض کرونگا کہ اسکو ایکٹینڈ کرکے وایہ جوکی ہاٹ اور بہادر گنج ہوتے ہوئے گلگلیا تک کردیں تاکہ ان حلقوں سے جہاں کچا مال ادھک ملتا ہے وہ آپ کی منڈیوں تک پہنچا سکیں اور آپ اس کو باہر کے ملکوں میں بھیج سکیں۔

لاسٹ بٹ ناٹ دی لیسٹ۔ میں ایک بات کہکر بیٹھ جاونگا - حالانکہ وزیر خزانہ اس سے تعلق کچھ کم رکھتے ہیں لیکن پھر بھی رکھتے تو ہیں ہی کیونکہ دیس کے وزیر ہیں۔ آپ دیکھئے کہ ٹیکس تو سارے لوگ دیتے ہیں، چھوٹے بڑے سب لوگ اور چھوٹے لوگوں سے بڑی سختی کے ساتھ ٹیکس وصول کیا جاتا ہے۔ لیکن جب دنگے فساد ہوتے ہیں تو وہی بچارے چھوٹے لوگ مارے جاتے ہیں اور بڑے لوگ جو کہ ٹیکس ایویڈر کہلاتے ہیں جنکے اوپر لاکھوں روپیے باقی ہیں جنکے آنکڑے ابھی ہمارے دوست نے دیئے ہیں، انکی تو جان بچائی

جاتی ہے اُنکی تو پورے طور سے خدمت ہوتی ہے اور چھوٹے لوگ جو ٹیکس دینے والے ہیں، دنگے فساد جہاں ہوتے ہیں وہاں ان ہی کی زیادہ موتیں ہوتی ہیں۔ کل اخباروں میں میں نے دیکھا، اتفاق کی بات ہے۔ کل ان میں علی گڑھ کے کنوینشن کی بات ہو رہی تھی۔ اُس میں ایک ڈاکٹر فریدی صاحب ہیں۔ اُنکی تو ساٹھ گانٹھ آجکل واجپئی جی سے چل رہی ہے . . . (ووڈھان) . . . اُنہوں نے بڑی خوشی سے ان فسادات میں ایک کلین چٹ اپنے دوست کو دیدی کہ صاحب اُنکا کوئی ہاتھ نہیں تھا۔ لیکن آخر لوگ اتنے بیوقوف تو نہیں ہیں۔ ویسی حالت میں ہوم منسٹری کی پوری کوشش ہونی چاہئے کہ ایسی جگہوں میں جہاں دنگے فساد ہوں اُنکی روک تھام کے لئے پورا انتظام ہونا چاہئے۔ چاہے ٹرائبل ہو، ہریجن ہو، مسلمان ہو، کوئی بھی ہو، ایک سیکولر اور ڈیموکریٹک سٹیٹ کا اصول ہے کہ اُس کی جان و مال کی حفاظت ہونی چاہئے۔

آخر میں بڑے ادب کے ساتھ ایک بات کہنا چاہتا ہوں اور وہ ہے آپ ٹیکسٹائل پالیسی کے بارے میں۔ رورل اور رینیٹیڈ ٹیکسٹائل پالیسی بنائیے۔ ٹیریلین اور ٹیریکاٹ سے ہمارا مسئلہ حل نہیں ہوگا ہمارے دیش کے اسی فیصدی لوگ گاؤں میں رہتے ہیں۔ وہ لوگ ٹیکس دیتے ہیں لیکن فائدہ ان لوگوں کو نہیں ہوتا ہے۔ اس لئے رورل اور رینیٹیڈ ٹیکسٹائل پالیسی بنائیے تاکہ غریبوں کا فائدہ ہو۔

श्री राम सहाय पांडेय (राजनंदगांव) : सभापति जी, मैं यदि इस बजट और बजट की पूर्व समीक्षा की ओर आप का ध्यान आकर्षित करू तो सहसा यह अनुभव होता है कि यह वर्ष, 1972–73 के वर्ष का स्थूल मूल्यांकन करू तो यह वर्ष अभाव का वर्ष, कमियो का वर्ष और परिस्थितियों का वर्ष रहा है। कुछ व्यवस्थाओ से हम प्रकट बधे हुए हैं, कुछ व्यवस्थाओ मे अपने आप से बधे हुए है। जो परिस्थितियां हमारे हाथ में नही है उन का भी मूल्याकन अर्थ व्यवस्था में हमे करना पड़ता है। हम ने जो भी आंकड़े तैयार किए थे, 1972-73 के सन्दर्भ मे योजना के माध्यम से जो कल्पना की थी, उस के परिणाम स्वरुप मुद्रा उपलब्धि भी हुई, 8 प्रतिशत से बढ़ कर 13 प्रतिशत तक मुद्रा उपलब्ध हुई; लेकिन यदि यह उत्पादन के साथ चलती और उत्पादन का माध्यम 5 प्रतिशत भी बन गया होता तो भावो पर यह प्रभाव नही पड़ता। मुद्रा उपलब्धि के साथ साथ उत्पादन की स्थिति बढ़ती जाय तो भावो पर प्रभाव नही पड़ेगा लेकिन पड़ा। एक तरफ मुद्रा उपलब्धि हुई 12–13 प्रतिशत तक पहुची, लेकिन दूसरी तरफ भाव बढ़े।

एक साधारण सा अर्थ व्यवस्था का सिद्धान्त है—सप्लाई और डिमान्ड का। सप्लाई और डिमान्ड एक सिम्पल इकनामिक प्रपोजीशन है लेकिन फिर भी हमारी सप्लाई के पीछे जो एक व्यवस्था है, वह हम को अन्धकार में डाल देती है और मैं आप को साधुवाद देता हूं—इसलिए कि आप ने एक ऐसा निर्णय लिया, एक ऐसा इन्कलाबी कदम उठाया है कि खाने की वस्तुओ का तमाम

[श्री राम सहाय पांडे]

होल-सेल ट्रेड (व्यापार) उत्पादन से लेकर वितरण तक का दायित्व आपने सम्भाल लिया है। मैं मानता हूं कि बड़ा कठिन काम है, लेकिन जितनी जीवनोपयोगी वस्तुयें और सामग्री है यह राष्ट्र बहुत बड़ा है, इसकी अर्थव्यवस्था बड़ी कठिन है लेकिन हम जनमो को जंगल में नहीं छोड़ सकते हैं। हमारा दायित्व सीधे सीधे बनता है कि जो जीवनोपयोगी वस्तुयें हैं उनका उत्पादन से लेकर वितरण तक का दायित्व अपने ऊपर लें। कुछ निजि क्षेत्र में उत्पादन है, उसका उत्पादन वे करें, लेकिन उसका वितरण भी

18 hrs.

आपको लेना होगा ताकि प्राफिटियरिंग, होर्डिंग और ब्लैक-मार्केटिंग पर आपका अंकुश और नियंत्रण रह सके। हम जब इस कठिन काल में अभाव के काल में, कमी के काल में गुजरते, है तो असंतोष का जन्म होता है। हम चाहते हैं जब सेल्फ जेनरेटिंग एकोनामी के केन्सेप्ट को लेकर चलते हैं तो हमारे साधन, सम्पदा, पूंजी, श्रम—यह सब कुछ विवेक के नियोजन की तुला पर रखकर कुछ इस ढंग से चलें ताकि देश को दिखा सकें कि हम इस देश की समृद्धि के मार्ग में आगे बढ़ रहे हैं। यह बजट समाजवादी हो चाहे न हो लेकिन यह कहना कि यह पूंजीवादी है या यह कहना कि साम्यवादी है या यह कहना यह समाजवादी है, मैं कहता हूं चव्हाण जी, यह बजट प्रयोगवादी है। कोई भी वाद समृद्धि की तुला पर नहीं रख सकते हैं जब तक कि कमियों के घेरे में फंसे हुए हों। समाजवाद एक कल्पना का नाम है, एक सिद्धांत का नाम है, एक दर्शन का नाम है जिसमें हम आश्वासन देते है कि हम तुम को समृद्धि-भोजन, वस्त्र, निवास, औषधि, रोगों से सुरक्षा—से वंचित रखेंगे। यह एक आश्वासन है जिसका समाजवाद नाम है। और जो साधन है उनका समान रूप से वितरण होगा। लेकिन यदि उत्पादन नहीं होगा, यदि हम साधनों का समन्वय नहीं कर सकेंगे, यदि पूंजी की वृद्धि नहीं होगी, खेत सूखे रहेंगे, खेत है लेकिन उनकी सिंचाई नहीं होगी, पानी है लेकिन उसको प्राप्त करने की व्यवस्था नहीं है, हम हरित क्रांति की बात करते हैं लेकिन 348 मिलियन एकड़ धरती पर हमारी खेती होती हैं लेकिन 210 मिलियन एकड़ पर ही सिंचाई का प्रावधान किया गया है जिसमें 77.3 मिलियन एकड़ में सीधी सिंचाई नहरों के पानी से होती है और 33.3 मिलियन एकड़ में सबस्वायल अन्डर-ग्राउन्ड वाटर से सिंचाई होती है और 200 मिलियन एकड़ में प्रावधान के होते हुए भी हम कोई प्रबंध नहीं कर सके है जिसने हमको अभाव के मार्ग में धकेल दिया है। चव्हाण साहब तमाम अनप्रोडक्टिव इन्वैस्टमेंट को पांच साल के लिए बन्द कर दें क्योंकि जैसा हम देखते हैं सबसे पहले बच्चे का जन्म होने के साथ जब आक्सीजन देते है तो एक आवाज निकलती है, वह दूध चाहता है, भोजन चाता है और अन्त में मरने के समय में उसके मुंह में गंगाजल डाला जाता है। तो यह जो प्रक्रिया हैं, जो उदरपूर्ति का सम्बन्ध है भोजन से उसके लिए आपको प्राथमिकता देनी होगी, वारफुटिंग पर देनी होगी और इसके दो पहिए हैं—खेती और सिंचाई। सिंचाई के साथ साथ पावर, उपकरण, अच्छी खाद, फर्टिलाइजर और हाइब्रिड सीड आते हैं। यदि इनका प्रबंध आप करेंगे तो आपको एपोलोजटिक होने की जरुरत नहीं पड़गी। एक बार यदि प्रकृति भी हमारे नाराज हो जाय तो भी हमारा काम चल जायेगा। हमारे पास 3600 मिलियन एकड़ फीट वाटर है। समस्त संसार में पानी का पांचवां हिस्सा हमको प्राप्त है लेकिन हम केवल 150 मिलियन एकड़ फीट का इस्तेमाल करते हैं। हम रीजनल इम्बैलेंसेज की बात करते हैं लेकिन संसार में रीजनल इम्बैलेंसेज हैं और हम भी उससे ग्रस्त हैं। संसार की धरती

का दो प्रतिशत हमारे पास है और जनसंख्या 14 प्रतिशत है लेकिन पांनी पांच प्रतिशत है। हम यदि पानी का संयोजन खेती की तरफ उन्मुख करदें, जितना पानी एश्योर्ड रेनफाल से मिलता है, वारफुटिंग पर प्राथमिकता देकर उसका प्रबंध करें तो हमें सफलता प्राप्त हो सकती है। हमारे राव साहब हर उत्तर के लिए इस प्रकार तैयार होकर आते है कि उनको याद करने की जरुरत ही नहीं, उनके मुंह से आंकड़े एसे निकलते हैं जैसे मालूम पड़ता है उसे कन्वर्ट करने की जरुरत नहीं है। इसलिये कि यह अभ्यस्त है आंकड़े देने के लिये। अन्त में क्या कहते हैं कि Unfortunately I am sorry there is no fund. फण्ड कौन जैनरेट करेगा? 100 में से 72 लोग जो गांवों में रहते हैं उन के द्वारा खेती से जैनरेट होगा। वही उसकी टर्बाइन है, वही अर्थ-व्यवस्था की कुन्जी है, वही व्हील है, पहिया है। इस प्रकार जगन्नाथ की रथ यात्रा वहां से सम्पन्न होगी, आप खेती की तरफ ध्यान दीजिए। एक बार को नाइलान, रेयान आदि जितने सौफिस्टीकेटेड प्राडक्शन्ज़ हैं वह बन्द हो जायें तो कोई नुकसान होने वाला नहीं है। आप के सामने आज चैलेंज है कि तमाम वैलफेयर की योजनाओं को पांच साल के लिये बन्द कर दें और सारे के सारे साधन गांवों की तरफ मोड़ दें। पानी, बिजली और एप्रोच रोड देंगे तो यह सब कुछ साधन सम्पन्न हो सकते हैं। गांवों की धरती सूखी है और वह प्यासी है, सारा जन समुदाय भूखा है। जिस देश की धरती प्यासी हैं उस देश की जनता कभी भी पेट भर कर भोजन प्राप्त नहीं कर सकती है। कम पानी है हमारे देश में एक राजस्थान को छोड़कर कर सारे देश में पानी है। मध्य प्रदेश में 50 इंच पानी बरसता है, छत्तीसगढ़ की धरती पर 50 इंच पानी ऊपर से बरसता है, नदी नालों का पानी बह जाता है, सूख जाता है, कोई उचित व्यवस्था न होने के कारण उस का कोई सदुपयोग नहीं हो पाता। हम सारे देश को चावल खिला सकते हैं, मालवा गेहूं खिला सकता है। महाराष्ट्र में ऊंची नीची ज़मीन हैं वहां पर श्रमशील लोग हैं, बहुत कुछ पैदा कर सकते हैं। लेकिन वहां पर 7, 8 प्रतिशत ही सिंचाई का प्रौवीज़न हो सका है। महाराष्ट्र का श्रम बेकार जाता है और पानी बेकार जाता है इसलिये कि व्यवस्थायें हमारी ठीक नहीं हो सकी हैं। इसलिये मैं चाहता हूं कि कृषि के क्षेत्र में अगर प्रायरिटीज़ फिक्स कर दें तो आप को कुछ अपोलोजैटिक होने की जरूरत नहीं है। और संज्ञा चाहे कुछ दें, हम समृद्धवाद की ओर जा रहे है, इसलिये हम समाजवाद की ओर जा रहे हैं अन्ततोगत्वा।

मैं निवेदन करना चाहताहूं कि आप ने एक अच्छा प्रयोग किया। बांगला देश एक तरफ, लड़ाई दूसरी तरफ, 14, 15 सौ करोड़ रुपये लड़ाई साधनों पर जाता है फिर भी 1971–72 में 710 करोड़ का आप का घाटे का बजट था। 1972–73 में उस को घटा कर 550 करोड़ रुपये कर दिया। 1973–74 में 377 करोड़ रुपये का रखा, और उस में 292 करोड़ रुपये टैक्सेज़ से आप ले रहे हैं 18 करोड़ डायरेक्ट टैक्सेज़ से और 274 करोड़ इनडायरेक्ट टैक्सेज़ से—इस प्रकार 85 करोड़ का घाटा रखा है। लेकिन पे कमीशन की रिपोर्ट में 150 करोड़ इस में जायेगा, और यह जो आप गल्ले का व्यापार करने जा रहे हैं, थोक व्यापार अपने हाथ में ले रहे हैं, 100, 150 करोड़ इसमें जायेगा, कुछ और राहत फण्ड में जायेगा। इसलिये इस घाटे की व्यवस्था को भी आप ने नियन्त्रित किया है, इसके लिए आपको साधुवाद है। मैं निवदन करना चाहता हूं कि 20 परसेन्ट के करीब आपके डायरेक्ट टैक्सज़ हैं। मैं समझता हूं इस अनुपात में थोड़ी सी और कमी हो सकती है। इनडायरेक्ट टैक्सेज 80 प्रतिशत तक पहुंच गया है। मैं आपको कहता हूं कि केपिटल लेवी असेस कीजिए, 10 परसेन्ट तक की उसमें गुंजाइश है। 50 से 100 करोड़ रुपये के असेट्स हैं,

[श्री राम सरण पांडेय]

आप 10 परसेन्ट लगा दीजिए बहुत रुपया आ जाएगा। अगर डायरेक्ट टैक्सेज के रास्ते बन्द हो गये हों और उत्पादन पर असर पड़ता है तो जो असेट्स 50, 100 करोड़ के हैं उन पर आप कैपिटल लेवी टैक्सेज लगा सकते हैं और रुपया ले सकते हैं। इन्डायरेक्ट टैक्स सब देते हैं, और मुद्रास्फीति के कारण भाव बढ़ते हैं, इन भावों का चैलेन्ज आपको स्वीकार करना होगा और कोई न कोई मार्ग आपको लेना होगा।

मैं एक बात और कहकर अपना स्थान ग्रहण करूंगा। आपको इस बात पर विचार करना होगा कि आपने शिक्षित नवयुवकों को आश्वाशन दिया है कि हम अपनी पन्च-वर्षीय योजना के माध्यम से पांच लाख शिक्षित तरुणों को काम देंगे। आपने बहुत अच्छा काम किया है क्योंकि यह समस्या बड़ी भयंकर है, बड़ी कठोर है। जो लोग शिक्षा पाकर कालेजों में तैयार होते हैं वह तो हैं ही, लेकिन गांवों में रहने वाले लोग जो हैं उनकी हालत यह हो गई है कि वहां के बूढ़े बैल और युवा शिक्षित शहरों की ओर भागते हैं, लेकिन उनको काम नहीं मिलता। आपने शिक्षा के लिए पांच लाख रुपयों को व्यवस्था की है। आपके मुंह में घी शक्कर। आप इसमें सफल हों। लेकिन इसके लिए आपको प्रयास करना होगा। कहीं ऐसा न हो जाए कि यह आश्वासन आश्वासन का ही रूप धारण करके न रह जाए।

एक बात और है। हमारे देश की जन-संख्या प्रति वर्ष 2·5 प्रतिशत बढ़ती है। हमारी धरती संसार की तुलना में 2 प्रतिशत है, आबादी 14 प्रतिशत है और जो जल हमको वर्षा और नदियों से प्राप्त होता हैं वह 5 प्रतिशत है। जो यहां की आबादी प्रति वर्ष सवा करोड़ बढ़ती जाती है, उसके लिए आखिर आप क्या करेंगे?

वित्त मन्त्री (श्री यशवन्तराव चव्हाण): आप बतलाइये।

श्री राम सहाय पांडे : मैं व्यक्तिगत रूप से आपके लिए क्या कह सकता हूं? लेकिन स्थिति को देखकर—आपको कुछ करना होगा। यह आपकी ही चिन्ता नहीं है, इस देश की ही चिन्ता नहीं हैं, यह ऐसे बड़े देशों की चिन्ता है जिनके पास साधन कम है। हम अपने साधनों की उपलब्धि में आगे चल रहे हैं, लेकिन हम अपने साधनों का भली भांति संयोजन नहीं कर सके हैं। मैं जनसंख्या के सम्बन्ध में आपको क्या राय दूं? मैंने अपना काम बन्द कर दिया है। मैं कोई बच्चे पैदा नहीं कर रहा हूं। मेरे चार बच्चे हैं, वही अच्छे रहें, मेरे लिए यही काफी है। मैं तो इस मामले में प्रयोगवादी हूं। अगर मैं कुछ और छोटा होता, और दो ही बच्चे पैदा करने की मांग होती तो दो ही करता। आज जनसंख्या को बात पर लोगों को हंसी आती हैं, लेकिन यह बड़ा भारी प्रश्न है। यह जो हमारी रथ यात्रा है उसके पहिए को पीछे नहीं ढ़केलना चाहिए। मैंने आपको प्रयोगवादी की संज्ञा दी है। प्रयोगवादी संसार में सबसे बड़ा दूरदर्शी होता हैं। इसलिए आप इस प्रयोगवाद में सफल हों, आप हों और आप इस देश को समाजवाद की दिशा में लिए चलें।

इन शब्दों के साथ आपने जिस साहस और विश्वास के साथ बजट पेश किया है, उसको देखते हुए मैं यह समझता हूं कि हाथी अपनी चाल चलेगा।

SHRI P. GANGADEB (Angul): While I rise to speak on the budget proposals for the year 1973-74, let me first of all congratulate the hon. Finance Minister for a well thoughtout budget. The various concessions announced by him for the development of backward areas and for sponsored research and for exports and also the measures proposed for encouraging

widely held companies are no doubt in keeping with the socio-economic objective spelt out by our Government. Although there are many such praiseworthy features in the budget proposals, to my mind it appears that this budget is bound to have some inflationary effects. Therefore I wish to put forth my view points in a few words within the time available at my disposal. As the House is aware the sharp increase in price has been a matter of great concern to us all. The levies on items like textiles, aluminium and steel furnaces and the high import duty on machinery are likely to produce direct or indirect inflationary effect on the economy. Though the budget deficit has been narrowed down to Rs. 85 crores as a result of additional taxation proposals, the deficit is likely to be of the same level as of 1972-73, because Rs 200 crores of extra expenditure has to be incurred on the implementation of the Pay Commission's report. Of course, one thing is clear. If the growth of food production is well maintained, even this may not prove to be more inflationary. But it is big 'if'. One does not know how far the performance of agriculture will look up in the next rabi crop season. As we see, the draught situation in Mysore, Maharashtra, Andhra and Rajasthan is very serious and unprecedented. That itself is a pointer to us.

Then again in the industrial front, we find that despite the hopeful signs of recovery of the order of 7 per cent in 1972, the outlook does not appear to be so very good. In the recent months, production has been seriously affected by power shortage, which has given a set-back to industrial production and we are wondering how to improve it.

I quite see that to stimulate import substitution, the customs duty structure has been re-shaped in the budget. I very much agree also that there are many a socio-economic measure like the increase in the element of subsidy for investment in backward areas. Incentives have been provided for research, development and exports. But unfortunately, the budget makes only minor concessions, very minor indeed, towards generating large savings and investment. The proposed concessions in respect of savings are only in respect of provident fund and life insurance. Of course, it is a good gesture but because of price pressure, it may not necessarily raise the capacity of the people to increase the rate of savings. I would, therefore, request the Finance Minister to do something better in this regard.

This apart, the industrial expansion in recent times has suffered very much both on account of economic and administrative factors. We cannot forget that the investment in industrial sector has been remaining stagnant for a long time. The statistics speak for themselves. According to the Reserve Bank study of the larger and medium public limited companies which are about 1500 or so, the rate of growth of gross capital formation declined from 11 per cent in 1966-67 to 8.7 per cent in 1970-71. Therefore, it is evident that the climate of investment has not shown any significant improvement.

There has also been a great deal of shortage of nucleus capital in the corporate sector. It can be increased only if the taxation policies are made little more favourable for the companies to save and re-invest. I further suggest here that some more incentives be provided which will encourage plough-back of profits for expansion.

I come to another aspect, and that is the importance of expenditure discipline. If I may say so, it is in expenditure on government purchases, investments in public sector industries and construction that there is maximum scope of exercising control and discipline. We have to judge the public sector, not by the investments made

[Shri P. Gangadeb]

but by the promptness with which the project is implemented and the results achieved. Therefore, I wish to stress that the administration, whether in government or in public sector, should gear all its energies and resources towards this aspect of the problem.

Let me how come to administrative growth. The House will agree with me that we must have an administrative set up which fully responds to the challenges of the time Unfortunately, there seems a neglect of time-sense in our administration, I am sorry to say. This House is aware that the Fifth Report of the Estimates Committee had expressed grave concern at the large number of applications for industrial licences pending with the government. We are told that at the beginning of last year nearly 1,000 applications were pending for over a year. I do not know what is the position now. We all know, at the same time, that even now the situation has not improved significantly for the simple reason, let me be frank, that no government servant wants to shoulder the responsibility squarely. This position must be improved.

श्री ओंकार लाल बेरवा (कोटा) : सभापति महोदय, सदन में गणपूर्ति नहीं है।

MR. CHAIRMAN: Let the hon. Member resume his seat. The bell is being rung.....Now there is quorum. He may continue his speech.

SHRI P. GANGADEB: Let me emphasize that so long as quick administrative decisions are not forthcoming, development may fail to proceed at the pace rate we have targetted in the Fifth Plan. It is not only that justice delayed is justice denied, it is also a fact that decisions taken today determine what a country will produce tomorrow. The question arises, therefore, how far it is correct on our part to blame the bureaucrats for all acts of omissions and commissions. But let us not forget that red-tapism at the official level is the rule of the day.

There are too many Departments in my opinion and too many authorities involved in the decision-making process. Not only there is a problem of sheer lack of inter-departmental coordination what is even more surprising is the personality conflicts which become inter-departmental rivalries and, as a result, a decision taken by one Department gets torpedoed by others. This is what it is.

Further, the IAS-dominated Civil Service plays havoc with those officials who are not members of this privileged cadre or, for that matter, who do not enjoy any kind of patronage, both political or otherwise The House, I hope, will agree with me, and I am of the opinion that it is not enough to replace this out-fashioned bureaucracy by a progressive technocracy but it is even more important to devise administrative procedure, to help decisions to be taken without fear or favour.

In conclusion, let me repeat here that we stand today for establishing a democratic system in this country based on social justice. I would like to wind up by saying, let the tax burden fall on those who can really afford to bear it; let the taxation leave enough incentives for people to put hard work, save more and invest in increasing production and let the expenditure side be controlled by ensuring discipline in the administration.

I do hope my views on the Budget proposals will receive the attention of the Government.

With these words, I have done

MR. CHAIRMAN: Shri Natwarlal Patel.

श्री नटवर लाल पटेल (मेहसाना) : सभापति महोदय, ...

श्री ओंकार लाल बेरवा (कोटा) : सभापति महोदय, सदन में कोरम नहीं है।

MR. CHAIRMAN: Let the quorum bell be rung.... now there is quorum the Member may continue.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): On a point of order. Can one Member consider himself the conscience-keeper of the whole House and raise the question of quorum every time? Should it not be associated with decorum?

MR CHAIRMAN There is no point of order here.

SHRI K S. CHAVDA (Patna): Quorum is for decorum

श्री नरेन्द्र लाल पटेल : मान्यवर चेयरमैन महोदय, माननीय वित्त मंत्री जी ने इस सम्माननीय सदन मे जो बजट पेश किया है, मैं उस को समर्थन देने के लिए खडा हुआ हूं। आप जानते हैं माननीय वित्त मंत्री जी की स्थिति दूसरे मंत्रियो से थोडी-बहुत अलग है। अलग इस लिये है कि वह चाहें तो भी माननीय सदस्यो को खुश नही कर सकते, क्योंकि वित्त मंत्री का फर्ज मेरे ख्याल से थोडा-बहुत बिटर फर्ज है। जब बजट प्रपोजल्ज आती हैं तो उस मे कई चीजे ऐसी होती हैं, जिन के सुनने या अभ्यास करने से किसी को खुशी होती हो। जब भी कोई बजट प्रपोजल आये तो हमे इस तरीके से उन को देखना चाहिए कि अगर देश का विकास करना है या देश को आगे ले जाना है तो जो काम हम कर रहे हैं, उस के लिए वे जरूरी हैं या नही।

चेयरमैन महोदय, मैं बजट प्रपोजल्ज के बारे मे कुछ ज्यादा बातें नही करना चाहता हू, क्योकि मैं इकानोमिस्ट नही हू। लेकिन मेरी नजर मे ये बजट प्रपोजल्ज बिल्कुल सिम्पल और नार्मल है। नार्मल इस लिए है कि जब कोई बजट आता है, तो उस के एक दिन पहले से कुछ लोगो की नीद हराम हो जाती है और बजट आने के बाद दूसरे दिन भी कई लोगो को दवाई लेकर रात मे सोना पडता है। लेकिन इस बजट के आने के पहले और आने के बाद न किसी की नीद हराम हुई और न दूसरे दिन दवा लेकर सोना पड़ा। इसलिए मैं इस बजट को बिलकुल सिम्पल और नार्मल बजट मानता हू।

वित्त मंत्री जी ने जो बजट पेश किया है, उस के लिए धन्यवाद इस लिए दे रहा हू कि उन्होने अपने फर्ज को पूरा करने मे काफी हिम्मत से काम किया है। आप जानते है आज देश की परिस्थिति क्या है? आज देश के सामने जो परिस्थिति है, जो समस्याए हैं, यदि हमे उन को हल करना है, हमे तेजी से आगे बढना है, हमारे जो प्लान्ज है यदि उनको एक्सीक्यूट करना है तो उस के लिये हमे पैसे का जरुरत है, बिना पैसे के कोई काम नही हो सकता है। इस लिये बजट प्रपोजल्ज मे वित्त मंत्री जी ने लेवी के बारे मे जो प्रपोजल्ज दी हैं उन को समर्थन दे रहा हू।

लेकिन मैं एक बात की तरफ आप का ध्यान दिलाना चाहता हू—आप जानते हैं कि हमारे देश मे खेती एक सब से बडी इण्डस्ट्री है। यदि खेती की तरफ हम ज्यादा ध्यान नही देंगे तो देश की तरक्की होने वाली नही है। यदि हम आगे बढना चाहते हैं तो यह बात समझ लेनी चाहिए कि खेती की तरफ ज्यादा ध्यान देना होगा, इण्डस्ट्रीज मे ही उत्पादन को ज्यादा बढाना होगा। आप यह भी जानते है कि आज फूड ग्रेन्ज की हमारे देश में काफी शार्टेज हो गई है। जब शार्टेज हो गई है तो हमे परिस्थितियो को फेस करना होगा। इस लिये मैं आप के जरिये वित्त मंत्री जी से निवेदन करना चाहता हू कि बजट प्रपोजल्ज मे जितनी रकम खेती के लिये प्रावधान की है, उस से ज्यादा करना जरुरी था, क्योकि खेती के विकास की तरफ पूरा ध्यान दिये बिना हम आगे नही बढ सकेंगे।

पिछले 25 सालो से हमारे सामने कुछ ऐसी समस्यायो चली आ रही हैं जिन से हमारी नीद हराम हो जाती है। मैं केवल गुजरात की बात नही कह रहा हूं, सारे देश में

[श्री लखन लाल पटेल]

ऐसी परिस्थिति है, कई गांव ऐसे हैं जहां पीने का पानी नहीं है। मैं अपनी कांस्टीचूएन्सी की बात करू तो मेरे क्षेत्र में ऐसे बहुत से गाव है जहां पीने का पानी भी नही है। हम ने कभी भी ऐसी कल्पना नहीं की थी कि इस तरह से पानी नहीं मिलेगा, क्योंकि पानी और हवा तो भगवान की देन है, इन की कभी कमी नही पड़ेगी, हमे पानी लेने में इतनी दिक्कत पड़ेगी, ऐसा हम ने कभी सोचा भी नही था। आज देहातो की स्थिति ऐसी है कि पीने का पानी न होने से वहा से माइग्रेशन हो रहा है, लोग अपने गांवो को छोड़कर दूसरे गावो मे जा रहे हैं, पानी की तलाश मे जा रहें है। इस लिये मैं अर्ज करना चाहता हू कि आप ने जो बजट पेश किया है—अगर सारी रकम भी पीने के पानी के लिए लगानी पडे तो आप लगा दे। सारे हिन्दुस्तान मे कोई भी गाव ऐसा नही होना चाहिए जहा पीने के पानी न हो। हमारे देश से 25 सालो के बाद भी पीने का पानी न मिले इस से ज्यादा हमारे लिये खराब बात नही हो सकती। इसलिए माननीय मंत्री जी से प्रार्थना है कि मेहरबानी कर के पीने के पानी की समस्या को हल करने के लिये जितनी रकम की जरूरत हो, इरस्पेक्टिव आफ एनी बजट प्रपोजल्ज फौरन सैंक्शन कर दें और स्टेट गवर्नमेंट्स को कह दे कि जितना भी पैसा वे मागेगी सेन्टर देगा।

आप ने जो बजट पेश किया है उस मे थोडा इन्सेन्टिव दिया है। देश मे कई इलाके ऐसे है जहा आज तक इण्डस्ट्रीज नही लगाई गई है। अगर हम गरीबो की तरक्की करना चाहते हैं तो जो बैकवर्ड ट्राइबल एरियाज हैं, जहा पर इण्डस्ट्रीज नहीं लगी हुई है, वहा पर इण्डस्ट्रीज लगानी होगी। इण्डस्ट्रीज के लगाये बिना उन की तरक्की होने वाली नहीं है। इसलिए इस बजट मे जो इन्सेन्टिव दिया गया है बैकवर्ड डिस्ट्रिक्ट्स मे इण्डस्ट्रीज लगाने के लिये बजट मे जो योजना रखी है उसके लिए मैं माननीय वित्त मंत्री जी को धन्यवाद देता हूं।

दूसरी बात यह है कि आम तौर पर आज देश में सूखे की परिस्थिति है लेकिन यह परिस्थिति मैन क्रिएटेड नहीं है। बारिश न आये यह न हमने कहा था और न वित्त मंत्री जी ने कहा था कि मत आइये। बारिश का आना या न आना कुदरत की बात है। पिछले सालो का हमारा ऐसा अनुभव रहा है कि हर साल दो तीन राज्यो मे सूखे की परिस्थिति पैदा होती है लेकिन इस साल की परिस्थिति ऐसी है हमारी कमनसीबी या बदनसीबी कि सारे देश मे सूखा नजर आता है। परन्तु इस सूखे की परिस्थिति का हम हिम्मत के साथ सामना करना चाहते है। अपोजीशन मे बैठने वाले माननीय सदस्यो से मैं प्रार्थना करना चाहता हू कि अगर किसी के दर्द हो तो चिल्लाने से उसका दर्द जाता नही है। अगर घर मे कोई बीमार पड जाये और बाहर निकल कर आप चिल्लाने लगे कि लडके को बुखार आ गया है तो क्या उससे उसका बुखार चला जायेगा ? नही। उसके लिए आपको दवाई करानी पडेगी। इसलिए मैं आप से कहता हू यदि आपके पास इस सूखे की कोई दवाई है तो सामने आ जाइये और बताइये कि इसको लगाने से दर्द चला जायेगा। अपोजीशन मे जो बैठते है मेरे खयाल से अच्छे डाक्टर है, वे बीमारी का निदान कर सकते है, अच्छा निदान कर सकते हैं लेकिन उनके पास उसकी कोई दवाई नही है। इसलिए मेरे खयाल से जो डाक्टर निदान कर सकता है वह डाक्टर तो हो सकता है लेकिन अगर उसके पास दवाई नही है उस दर्द को दूर करने के लिए तो वह सक्सेसफुल नही हो सकता है। अपोजीशन मे बैठने वाले चिल्लाते हैं कि सूखा हैं, पीने का पानी नही है, फूडग्रेन्स नही है, तमाम दिक्कतें है लेकिन इन दिक्कतो को दूर करने के लिए आपके पास योजना क्या है वह बतायें ? आपके पास कोई योजना नहीं है।

एक दूसरी बात मैं यह कहना चाहता हूं कि बाहर से जो इम्पोर्ट्स होते हैं उस पर वित्त मंत्री जी ने कस्टम ड्यूटी ज्यादा लगाई है। मैं उनसे प्रार्थना करना चाहता हू कि हमारा एक डेवलपिंग कन्ट्री । जब इंडीजीनस चीजें यहां नहीं मिलती हैं तभी बाहर से इम्पोर्ट करना पडता है। ऐसी स्थिति मे इम्पोर्टस पर ज्यादा कस्टम ड्यूटी लगाने से तैयार माल काफी महगा हो जायेगा और नयी नयी जो डेवलपिंग इंडस्ट्रीज हैं उनको ज्यादा दिक्कत होगी। इस लिए इस सम्बन्ध में यदि माननीय वित्त मंत्री जी विचार करेंगे तो मैं समझता हू डेवलपिंग इंडस्ट्रीज को ज्यादा फायदा होने वाला है।

एक बात मैं खेती के बारे मे भी कहना चाहूगा। आपने गेहू का सारा बिजनेस टेकओवर कर लिया है। ठीक है, हमारी ऐसी पालिसी है कि सभी मे इक्वीटेबिल डिस्ट्रिब्यूशन होना चाहिए लेकिन टेकओवर का डिसीजन लेने के बाद आप किसान के गेहू 73, 74 या 75 रुपये क्वीटल मे प्राप्त करना चाहते हैं। यदि आप साइंटिफिक तरीके से विचार करे तो देखेंगे कि इस समय गेहू के प्रिवेलिंग रेट्स 150 रु० क्वीटल या उससे भी ज्यादा हैं और ऐसी स्थिति मे यदि आप किसानो से 74 या 75 रुपये क्वीटल गेहू प्राप्त करना चाहेंगे तो उसकी प्राप्ति मे गवर्नमेन्ट के सामने बडी मुश्किल आयेगी। यदि आप दबाव से वसूल करना चाहेंगे तो किसान दूसरे साल से गेहू बोयेंगे नहीं बल्कि वे कामर्शियल क्राप्स बोना आरम्भ कर देंगे। इसलिए मेरी प्रार्थना है यदि आप गेहूं की लेवी लगाना चाहते हैं तो उसका दाम डी रुपये प्रति क्वीटल से कम नहीं होना चाहिए। यदि इससे कम दाम आप रखेंगे तो मैं ऐसा महसूस करता हू कि उसकी प्राप्ति मे सरकार को मुश्किल आयेगी।

18.39 hrs.

[Shri S A Kader in the Chairs]

गेहू का भाव तय करते समय गवर्नमेन्ट को देखना चाहिए कि गेहू का प्रोडक्शन क्या है, उसकी कास्ट प्राइस क्या है। इन सारी बातों को कसीडर करना चाहिए। जब सरकार टेक्सटाइल की कीमत निश्चित करती है तो यह देखती है कि रुई का भाव क्या है, मजदूरी क्या है उसी तरह से गेहू के बारे मे भी सारी चीजो को कसीडर करना चाहिए।

मैं आप से बता रहा हू कि जो लोग पंजाब मे गेहू पैदा करते है वह तो नहर के पानी से होता है, लेकिन गुजरात, राजस्थान, महाराष्ट्र मे ट्यूब वैल से पैदा होता है। तो दोनो की कौस्ट प्राइस एक नही हो सकती है। इस से किसान को नुकसान होगा और वह साइंटिफिक तरीका नही होगा। इसलिए जब भाव तय करे तो कास्ट आफ़ प्रोडक्शन भी कसीडर करनी चाहिए।

बजट के बारे मे और कोई ज्यादा बात नही करना चाहता हू। अन्त मे वित्त मंत्री को बधाई देता हू और वह इसलिए कि मुश्किल के समय मे भी जो बजट उन्होने पेश किया है वह बडी हिम्मत के साथ पेश किया है। और बजट ऐसा है कि उस से कोई हैवक भी नही हुआ है तथा हमारा परपज भी सर्व हो जायेगा। इसलिए मैं वित्त मंत्री जी को बधाई देता हू।

श्री अचल सिंह (आगरा) मान्यवर, जो बजट हमारे सामने पेश किया गया है मैं उसका समर्थन करता हू। देश को आजाद हुए 25 वर्ष हो गए हैं तब से हमारे देश पर विपत्तियां आती रही है। पार्टीशन हुआ कश्मीर की लडाई हुई, उस के बाद चाइना ने हमला किया, उस के बाद पाकिस्तान से हमला किया और अभी हाल में फिर पाकिस्तान ने हमला किया और करीब एक करोड शरणार्थी भारत में आये, उन को एक साल तक रखा, उन के खाने पीने का इंतजाम किया, और अब भी 90,000 युद्ध बन्दी हमारे यहां है।

[श्री अंचल सिंह]

ये तमाम परेशानियां हैं जिन की वजह से हमारी आर्थिक व्यवस्था ठीक नहीं रही। ऐसी अवस्था में अगर कोई टैक्स बढ़ाये जाते हैं तो मैं समझता हूं कि वह आवश्यक हैं। लेकिन मैं यह देखता हूं कि जो हमारी योजना है वह पूरी नहीं होती। खासतौर से हमारे विकास के लिए गल्ले की पैदावार, उद्योगों का विकास और फैलाव तथा खनिज पदार्थों का निकालना आवश्यक है।

हमारा देश कृषि प्रधान है, 80 फीसदी लोग खेती में काम करते हैं और उस के वास्ते पानी, खाद, अच्छा बीज और मेहनत की जरुरत है। लेकिन दुर्भाग्य से इस बार चार प्रदेशों में सूखा पड़ा हुआ है और जो योजना हमारे यहां चल रही हैं वह बहुत धीमी चल रही है। खासतौर से मैं अनुभव कर रहा हूं 20 वर्ष से इस सदन में देख रहा हूं, जब भी मैंने कहा कि आगरे को पानी नहीं मिल रहा है, जो कि राजस्थान के बार्डर पर है पश्चिमी आगरा, उस को पानी, मिलना चाहिए। मुझे बताया गया कि रामगंगा डैम बना रहे है। वह 1952 से बन रहा है लेकिन अभी तक पूरा नहीं हुआ है। अगर रामगंगा डैम बन जाता तो आगरा जिले को, गुड़गांव को राजस्थान को पानी मिलता। लेकिन वह आज तक नहीं मिल रहा हैं। और जो पानी पहले से मिलता था उतना ही पानी आज भी मिल रहा है, उस में कोई वृद्धि नहीं हुई है। इसलिए मेरा आगृह है कि रामगंगा योजना जल्दी पूरी होनी चाहिए। क्योंकि अन्न के वास्ते पानी और बिजली की बहुत जरूरत है। बिजली की कमी के कारण बहुत से ट्यूब वैल बन्द हो गए ह। खुशकिस्मती से वर्षा अच्छी हो गयी इसलिए गेहूं की फसल ब त अच्छी है और उस से काफी राहत हम को मिलेगी। आज कल बिजली की कमी बहुत महसूस हो रही हैं। इस से खेती और उद्योगों के अन्दर बहुत कमी होती हैं। इस लिए मैं चाहता हूं कि देश में बिजली पैदा की जाये क्योंकि आज कल बिजली से बहुत से काम चलते हैं इस से हमारी इंडस्ट्रीज को बहुत नुकसान हो रहा है। अभी हाल में उत्तर प्रदेश में बिजली विभाग में काम करने वालों का स्ट्राइक हुआ था जिस की वजह से कई करोड़ रुपयों का नुकसान इंडस्ट्री में हुआ इसलिए मैं चाहूंगा कि बिजली की आवयश्कता की पूर्ति की जाये।

मैं यह महसूस करता हूं कि हमारे देश मे आये दिन हड़तालें होती हैं और घेराव होते हैं। यह स्टेट्स मे भी होता है और सेंटर में भी होता है। इस की वजह से आगजनी होती हैं। और स्टेट की प्रापर्टी को बरबाद किया जाता है और काफी नुक्सान होता है। हमने देखा कि हाल में आंध्र में क्या हुआ, पंजाब में क्या हुआ, असम में क्या हुआ। इसी तरीके से और प्रान्तों में स्ट्राइक हुए हैं और आगजनी और लूटमार हुई है तथा दूसरी गड़बड़ियां हुई हैं। जो बहुत से हमारे राजनीतिक दल हैं वे भी इस मामले में उनकी उकसाते हैं। बजाय इस के कि इस प्रवृत्ति को दबाने में सहयोग दें, वह उनको उकसाते हैं। मैं चाहूंगा कि इस प्रकार की बातों को राष्ट्रद्रोह घोषित किया जाये। जो भी राष्ट्रीय सम्पत्ति को खराब करता है उस के वास्ते कोई खास कानून बनना चाहिए। जिससे जो व्यक्ति या जो समाज अथवा समाज के लोग राष्ट्रीय सम्पत्ति को क्षति पहुंचायें उनके ऊपर टैक्स लगाया जाये। हम ने पिछले जमाने में देखा हैं कि जहां भी कोई राष्ट्रीय अपराध होता था वहां पर प्यूनिटिव टैक्स लगाया जाता था और उसको वहां के लोगों से वसूल किया जाता था। मैं चाहूंगा कि इस तरफ ध्यान दिया जाये ताकि लोगों को डर हो और वह राष्ट्रीय सम्पत्ति को नष्ट न करें।

मैं यह भी अनुभव करता हूं कि जो भी हमारी प्लैन्स बनती हैं वह बहुत अच्छी बनती हैं, केन्द्र में प्लैन बनाई जाती हैं, लेकिन जब वह स्टेट्स को भेजी जाती हैं तो उन का ठीक तरह से उपयोग नहीं होता। साथ ही साथ

जो हमारी ब्यूरोक्रेसी, अफसरशाही, होती है वह इस काम को पूरा नहीं करना चाहती। इस कारण हमारा पैसा बरबाद होता है और जनता को भी तकलीफ होती है। मैं चाहूंगा कि जो भी प्लैन्स बनाई जायें उन को ठीक ढंग से काम में लाया जाये क्योंकि सभी जगहों पर गड़बड़ियां चल रही हैं। हर काम में रिश्वत का बाजार गर्म रहता है और दूसरी बातें भी होती हैं जिन के कारण हमारी प्लैन्स सफल नहीं होती हैं।

अभी सरकार ने गेहूं के होलसेल ट्रेड को अपने हाथ में लिया है यह बहुत अच्छा किया है। लेकिन इस को ठीक से कार्यान्वित होना चाहिए ताकि यह उपभोक्ता को ठीक भाव पर मिल सकें। आजकल जो हमारी राशन की या फेयर प्राइस शाप्स हैं उन में अक्सर चीजें उपलब्ध नहीं होती हैं और दूसरी गड़बड़ियां होती हैं? इस के साथ साथ जो फूडग्रेंस के रिटेलर्स हैं उन को भी काम में लगाया जाये ताकि उन की भी जीविका चले और सारी स्कीम ठीक से सफल हो सके।

आज हम देखते हैं कि हमारी आर्थिक स्थिति बहुत अच्छी है, इसलिए कि विदेशों में मुद्राओं का मूल्य गिर रहा है। खास तौर से डालर की कीमत तो बहुत गिर गई है। उस का खास कारण यह है कि उस का 10 पर्सेंट अवमूल्यन हो गया है और आगे और भी गिरने की उम्मीद है। उस का खास कारण है कि वियतनाम की लड़ाई के कारण उस का काफी खर्च हुआ है। जापान और वेस्ट जर्मनी की मुद्रा स्थिति बहुत अच्छी है। मैं चाहूंगा कि जैसे जापान और वेस्ट जर्मनी वाले अपने यहां काम करते हैं उसी तरीके से हम लोग भी अपने यहां काम करें और सरकार को पूरा सहयोग दें। हम ऐसा करेंगे तो यह देश के लिए अच्छा साबित हो सकता है।

इस के अलावा मैं चाहूंगा कि जो इनकम टैक्स में छूट की लिमिट 6,000 रु० रखी गई है उस को 7,500 रु० कर दिया जाये क्योंकि आज कल रुपए की वैल्यू बहुत कम हो गई है। मामूली से मामूली आदमी भी पांच सात हजार रुपया पैदा कर लेता है। मैं चाहता हूं कि उन पर इनकम टैक्स नहीं लगे।

आपने कपड़े पर कंट्रोल लगाया है। कंट्रोल का कपड़ा बेचने की आपने व्यवस्था की है। यह करोड़ों रुपए का शहरों में पहुंचता है लेकिन लोगों को कंट्रोल रेट पर नहीं मिला है। उसका भी ब्लैक हो रहा है। इस ओर भी आपका ध्यान जाना चाहिए।

अनएकाउंटिड मनी या ब्लैक मनी भी बहुत चल रहा है। कई हजार करोड़ रुपया यह होगा। इससे काफी परेशानी भी हो रही है। आपको कोई तरीका निकालना चाहिए ताकि यह बाहर आ सके और सर्कुलेशन में आ सके। जिन के पास यह धन है उन से कहा जाए कि वे अगर गवर्नमेंट की सिक्योरिटीज में या शेयरों में इसको लगाते हैं तो इसका कुछ परसेंटेज वे अपने पास रख भी सकते हैं। इस से इसको बाहर लाने में आपको मदद मिलेगी। वे इसको जब काम में लगायेंगे और यह व्हाइट मनी हो जायेगा तो आपको इस पर टैक्स भी मिलेगा और बेरोजगारी भी इस से कुछ कम होगी।

यह खुशी की बात है कि लंदन के एक पेपर ने हमारे प्रधान मंत्री के बारे में बहुत ही अच्छा लिखा है उसने कहा कि यह संसार की सबसे वरिष्ठ महिला है और उनकी उसने बड़ी तारीफ की है। उसने उनको विमुर्ति की संज्ञा दी है और उनको ब्रह्मा यानी क्रियेटर आफ न्यू इंडिया, विष्णु यानी प्रिजर्वर आफ डेमोक्रेसी और शिव यानी डैस्ट्रायर आफ पाकिस्तान का रूप बताया है। संसार में हमारी प्रधान मंत्री की प्रतिष्ठा बहुत बड़ी

[श्री अचल सिंह]

है। वह हमेशा कहती हैं कि हमारे विरोधी दल वाले हमारे काम में बाधा डालते हैं और राष्ट्र का नुकसान करते हैं। अगर वे सहयोग दें तो लोगों को राहत मिल सकती है, लोगों का भला हो सकता है। मैं कहूंगा कि गरीबी और बेकारी खत्म करना कोई बच्चों का खेल नहीं है, एक दिन या एक साल में ऐसा नहीं हो सकता है। 56 करोड़ आदमियों का यह देश है। उनकी बहबूदी के लिये काम करना कोई मामूली बात नहीं है, वे खुशहाल हों ऐसा करना कोई मामूली बात नहीं है। उस ओर हम चल पड़े हैं। बेकारी दूर करने के लिए हमने कई प्रोग्राम शुरू किए हैं, क्रैश प्रोग्राम है, और दूसरी तमाम बातें हैं। हम चाहते हैं कि इन कामों में विरोधी दल वाले हमें सहयोग दें ताकि हम राष्ट्र का हित कर सकें। जब हड़तालें वगैरह की जाती हैं तो राष्ट्र का नुकसान होता है। आंध्र में करोड़ रुपयों की राष्ट्रीय सम्पत्ति नष्ट हुई है इस एजीटेशन में। इसका असर न केवल वहां पर बल्कि तमाम देश पर बुरा पड़ा है और हमारी प्राजैक्टस पर भी पड़ता है मैं चाहता हूं कि राजनीतिक पार्टिया हमें सहयोग प्रदान करें ताकि राष्ट्र की उन्नति हम कर सकते और जनता को सुखी बना सकें।

इन शब्दों के साथ में आपको धन्यवाद देता हूं और इस बजट को पेश करने के लिए वित्त मंत्री जी को बधाई देता हूं और उनका समर्थन करता हूं।

SHRI VASANT SATHE (Akola): Sir, let me begin by congratulating you on this the first day, we are having the pleasure of having you in the Chair. Let me at the outset also congratulate the Finance Minister on his fine performance of the balancing act of walking on a tight rope. Although he has not been able to balance the budget, he has succeeded in presenting one of the best social welfare budgets of recent times.

Budgetting with taxation is essentially a feature of the capitalist economy and, therefore, we cannot by any stretch of imagination, call this a socialist budget because that will be a contradiction in terms. Let us, therefore, objectively analyse the task which he set before himself and to what extent it has been achieved. These are set down in paras 2, 11, 12 and 100 in his speech where he has laid down the directions. I must thank him for the small mercy shown. He has taxed tobacco, but left liquor untouched. That is a small mercy. Probably the Finance Minister wants to discourage minor vices. This is his third budgetary child, and I hope he does not take to family planning hereafter as far as the budget is concerned.

But let us consider whether during his tenure he has achieved the task set before the nation. I will take them in three parts: concentration of wealth and economic power, regional imbalances and unemployment. To what extent have our budgets helped to reduce the gap between the rich and the poor? Part I of the report of the Committee on distribution of income and the level of living, known as the Mahalanobis Report, states: "While moving in the Lok Sabha on the 22nd August, 1960 that the draft outline of the third Five Year Plan be considered, the Prime Minister referred to the increase in national income during the first and the second plan periods, and stated that it would be desirable for an expert committee to enquire how this additional income has been spread in the country. The Minister mentioned again, it is said, that the national income over the first and second Plans has gone up by 42 per cent and the per capita income by 20 per cent. Now, a legitimate query is made, where has this gone." This was in 1960. We are still asking this question.

The Economic Survey that was presented to us gives on page 1 that "although the national income rose from Rs. 13,200 crores in 1960-61, on 1960-61 prices, it increased to Rs. 19,200 crores in 1972, that is, by 45 per cent, whereas the per capita income increased from Rs. 308 in 1961-62 to

Rs. 348 in 1972 that is, hardly a rise of 13 per cent." Now, even if we make allowance for the growth of population by 10 crores, that would add another three per cent. Make it 16 per cent. Yet where has this 29 per cent gone? That is the question. The national income of 29 per cent—where has this disappeared in this country? It is not reflected in the per capita income, and the answer is simple. The answer is those Rs. 7,000 crores of black money. Dig up and you will know. As Pandit Jawaharlal Nehru said, if we know the answer to this legitimate query, to some extent you can see where it has gone.

Therefore, we have to ask the same question prevailing even after 12 years. The graph given in the Economic Survey, as I have shown, shows this gap.

Then, look at it from another angle. The assets of only eight houses during the three years from 1966-67 to 1969-70 increased from Rs 1,597.49 crores to Rs 2,085 2 crores and by a further 10 per cent per year as recently stated by the Minister in the other House. According to the Reserve Bank of India's annual study, hardly 209 enterprises doubled their retained or take-home profits from Rs. 45 crores to Rs. 97 crores in two years between 1968-69 and 1970-71. After the nationalisation of the bank and the LIC,

19 hrs.

according to an official survey, while the capital raised in the private corporate sector in 1968-69 was Rs. 96 4 crores, it went down to Rs. 86 7 crores in 1970-71 and Rs. 77.7 crores in 1971-72 during the regime of our Finance Minister. During the same period the public financing institutions increased their lending to this sector from Rs. 86 crores to Rs. 162 crores, nearly doubled. The dominant position, the stranglehold of the private sector continues inspite of all tall-talk of acquiring commanding heights. Even now 86.4 per cent of the net production is in the private sector

MR. CHAIRMAN: You can continue tomorrow.

19.01 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, March 14, 1973/Phalguna 23, 1894 (Saka).

MGIPND—Job I—3797 LS—JC 5925—12-5-73—1010.